BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH, NEW DELHI

Original Application No. 606/2018

(In respect of State of Himachal Pradesh)

IN RE:

COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND OTHER ENVIRONMENTAL ISSUES

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Through

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Dated: 15.05.2026

Submission of 5th progress Report in compliance to Hon'ble NGT Order dated 25.08.2025 passed in O.A. No. 606/2018 (I.A. No. 163/2021).

The case titled "Mrs. Almitra H. Patel and ANR. vs. Union of India & Ors." on Municipal Solid Waste Management and other environmental issues has been filed in Hon'ble Supreme Court of India in the year 2014 and after hearing the same, it has been transferred to Hon'ble NGT vide its order dated 22.12.2016 and has been registered as OA No. 606/2018 in Hon'ble NGT. The Hon'ble Tribunal in its order dated 16.03.2023 has been pleased to direct the replying Respondent i.e. Chief Secretary to the GoHP to file the six-monthly progress reports with verifiable progress.

Subsequently, six monthly progress reports for August 2023, February 2024, August 2024 and August 2025 have been filed by the replying respondent i.e. Chief Secretary to the GoHP. The 5th six-monthly progress report in compliance to directions issued by Hon'ble NGT is as under:

[A]. Sewage Management

Liquid Sewage Management

Sl. No.	Point	Reply
I.	Estimated sewage generation is 93.86 MLD and treatment capacities of 137.163 MLD have been created. Excessive capacities are created in connection of Projected Population, growth in peri urban areas, etc. We observe that absence of long-term planning and Maintenance of STP and inflow of low quantity sewage and poor household connectivity will hamper the operating. Details shall be provided with regard to household connectivity and upgradation of the STP to make it	The details with regard to household connectivity for sewage management, as desired by the Hon'ble NGT, enclosed at **Annexure-I.** The details with regard to household connectivity Action Plan for completion of Household connections is enclosed at **Annexure-II.** The details with regard to upgradation of the STPs to make them functional and to operate at optimum capacity are enclosed at **Annexure-III.**

Sl. No.	Point	Reply
	functional to run them at optimum level.	
II.	Disclosures made in Annexure I (page 759-761) are not clearly bringing out existing Gap and the timelines. Instead of dependency on Projections, disclosures should give current figures, existing treatment capacity and its level of utilization for each ULB along with action plan.	The details for the current figures of existing treatment capacity and its utilization for each ULB is filled in the table provided by the Hon'ble NGT headed by the Sewage management in the State ***Annexure -I.***
III.	On reading the disclosure on page 752, we find only 48,730 House- to - House connections are sanctioned against total target of 73,518. Action plan for completion of house hold connection be provided.	Action plan for the completion of the household connection is enclosed in ***Annexure -II.***
IV.	We find that performance results of STPs disclosed in Annexure III (page 768-791) indicate non-compliance and mode of disposal of effluents is not disclosed. We also find that Rs 8.28 crores environment compensation has been imposed on 22 STPs but there is no disclosure about the EC recovered. Outlet treated waste analysis of STP be provided with microbial analysis.	The mode of disposal of effluents has been indicated in the table provided by the Hon'ble NGT under the heading (E), Sewage Treatment and Utilization, in the Column No. 18. Further, in this regard, it is submitted that Environmental Compensation amounting to ₹10,07,46,441 has been imposed on various STPs, out of which ₹3,52,59,713 has been deposited to date. The STP-wise details are enclosed as **Annexure-IV (A).**

Sl. No.	Point	Reply
		Further, the analysis of treated wastewater from the STP outlets, including the parameter of Fecal Coliform, for the month of January 2026 is enclosed as **Annexure-IV(B).**
V.	Annexure IV- (page 793) clearly indicates violations of Water Act and order of Hon'ble Supreme Court in Paryavaran Suraksha as out of 74 ULBs, only 15 ULBs are having valid Consent. The State Board has also not taken required actions and merely stated that applications are either Rejected, Under Process, Returned, Not Applied, etc.	As on date in Urban Areas, 48 STPs have valid consent from the HP State Pollution Control Board, whereas 24 STPs do not possess valid Consent to Operate. The STP wise status is enclosed as **Annexure-IV(C).** The ibid State Board has issued a letter to the Jal Shakti Vibhag and SJPNL directing them to ensure that the concerned STPs obtain consent from the aforesaid State Board. The said letter dated 10.09.2025 is attached as **Annexure-IV(D).**
VI.	Ring Fence Account: We find no disclosure of details on utilization of Ring-Fenced amount (Rs 137.52 crores) except disclosing balance of Rs. 18.29 crores (page 757). We direct that proper allocations should be made to each ULB for sewage and solid waste management and disclosing timelines.	The details of the account, as per the table prescribed by the Hon'ble NGT, are enclosed at **Annexure-V.**

[B]. Solid and Legacy Waste Management in Urban Sector:

In compliance with the directions issued during the personal hearing held on 16.03.2023, it is respectfully submitted that the status of legacy waste as well as the existing gaps in Solid Waste Management has been comprehensively reviewed by the concerned Administrative Heads at their respective levels. The matter is also under continuous review by the Principal Secretary (Urban Development), Government of Himachal Pradesh, to ensure effective monitoring and timely compliance.

Pursuant to these reviews, necessary directions and instructions are being issued from time to time to all Urban Local Bodies (ULBs) for addressing and eliminating the identified gaps in Solid Waste Management systems. It is further submitted that the ULBs have been making sincere and consistent efforts towards strengthening waste processing infrastructure, improving collection and segregation efficiency, and expediting the remediation and clearance of legacy waste.

As a result of these concerted efforts, substantial progress has been achieved in bridging the existing gaps and in the scientific processing and disposal of legacy waste. The current status in this regard is as under:

Solid Waste Management:

Status	**As on March 2026 Existing ULBs**
Total No. of ULBs in the State	76 (60 +16 newly created ULBs in 2025 & 2026)
Estimated Quantity of MSW Generated (TPD)	420.82 TPD (400.34 TPD in 60 old ULBs and 20.48 TPD in new ULBs)
Estimated Quantity of MSW Collected (TPD)	400.34 TPD (60 ULBs)
Quantity of MSW Processed (TPD)	399.95 TPD (60 ULBs)
Gap in waste processed (TPD)	20.87 TPD
• **It is submitted that the waste collection includes the waste being collected through door-to-door basis i.e households only by ULBs and it does not include the waste from garbage hotspots, hill slopes, garbage vulnerable points etc. for which separate drives/campaigns are taken by the ULBs regularly. This waste being collected from door-to-door waste collection is being processed through Waste to Energy, composting (pit and mechanical, windrow), Gau-sadans, Piggeries, Bo-gas, MRF and through private vendors. The RDF is being sent to**	

three Cement plants in HP for co-processing. In view of the abovesaid facts, we humbly accept that 100% waste being generated is not being collected/ processed,

- It is further submitted that instances of littering persist in certain areas such as hill slopes, identified hotspots, peri-urban regions, municipal boundary areas (peri urban), vending zones and tourist locations. It is also a matter of record that such littered waste is not cleared on a daily basis in all such locations. However, it is submitted that the said waste is being cleared at regular intervals through special cleanliness drives and targeted campaigns undertaken by the respective ULBs.

- Such hot spots are being cleaned from time to time and during the last one year, approximately 139.69 tons of waste through 342 special drives have been collected covering all 10 Districts having Urban Local Bodies through such special campaigns.

- It is further submitted that the State Government has recently constituted certain new Urban Local Bodies, and in these areas, the Solid Waste Management (SWM) systems are presently under various stages of institutional establishment and phased implementation. Necessary steps are being taken to ensure that an efficient and sustainable SWM mechanism is made fully operational in these ULBs at the earliest.

The ULB wise waste generation and processing as per format provided by Hon'ble NGT is annexed as **Annexure-VI (1, 2, & 3).** The details of the identified hotspots, the cleanliness drives undertaken, and the quantity of waste collected from these locations are provided in **Annexure VII.**

Legacy Waste Management:

There was total 16 legacy waste sites in the state of HP, out of which 10 sites have been cleared till date and work is undergoing in remaining 6 sites. It is also submitted that the quantity of legacy waste was estimated by the ULBs earlier, but the legacy waste estimation was not proper. Thereafter, the legacy waste estimation has been conducted by ULBs through Govt. Institution *i.e.* National Institute of Technology, Hamirpur and Jawaharlal Nehru Government Engineering College, Sundernagar etc. But it has been observed that due to the hilly terrain the estimation done by these institutes is also not accurate as the waste is still lying at site after the processing of estimated quantity.

As per estimation, total legacy waste at 16 sites was 7,26,489 tons out of which 5,61,220 tons has been processed and clearance of remaining 1,65,269 tons legacy waste is under progress.

During the reporting period 1,06,585 tons of legacy waste has been processed by ULBs despite of adverse weather condition in the State. During the reporting period two site (Una & Kullu) have been cleared by the ULBs. Two more sites such as Solan and Hamirpur will be completed soon. Overall Status is as under as per format provided by Hon'ble NGT.

	Legacy Waste								
	1) Number of legacy waste dump sites	**2) Quantity of legacy waste reported**	**3) Present quantity of legacy waste (26.3.26)**	**4) Daily legacy waste being added as unprocessed waste**	**5) Quantification and utilization of out of Bioremediation and bio mining**				**6) gap in legacy waste remediation and time bound plan**
					Digested material	**Plastics**	**Rubber**	**Inert and others**	
1.	Baddi	161308.6	73950.0	0.0	59051.0	12653.8		8435.9	Under progress to be cleared by December 2027
2.	Dharamshala	96555.0	37874.0	0.0	40771.7	10484.1	-	1165.0	Under progress to be cleared by December 2027
3.	Mandi	106068.0	25150.0	0.0	19955.0	23612.0	-	31851.6	Retendering under progress to be cleared by December 2027
4.	Manali	100994.0	22068.0	0.0	55705.8	7967.1	-	4093.7	Under progress to be cleared by December 2027
5.	Hamirpur	50000.0	5104.0	0.0	17885.4	4592.0	-	22236.5	to be cleared by 31st July, 2026
6.	Solan	75700.0	1123.0	0.0	15890.0	6813.5	-	35579.0	to be cleared by 30th June, 2026
7.	Kullu	51698.0	0.0	NiL	-	-	-	-	NA/ cleared in 2026
8.	Una	50586.5	0.0	NiL	-	-	-	-	NiL/ Cleared in 2026
9.	Chowari	3185.0	0.0	NiL	-	-	-	-	NiL/ Cleared in 2025
10.	Santoshgarh	23278.0	0.0	NiL	-	-	-	-	NiL/ Cleared in 2025
11.	Dalhousie	36.0	0.0	NiL	-	-	-	-	NiL/ Cleared in 2024

12.	Baijnath	45.0	0.0	NiL	-	-	-	-	NiL/ Cleared in 2024
13.	Sunder Nagar	400.0	0.0	NiL	-	-	-	-	NiL/ Cleared in 2022
14.	Sarkaghat	200.0	0.0	NiL	-	-	-	-	NiL/ Cleared in 2022
15.	Bilaspur	6400.0	0.0	NiL	-	-	-	-	NiL/ Cleared in 2022
16.	Rewalsar	35.0	0.0	NiL	-	-	-	-	NiL/ Cleared in 2022
	Total	**7,26,489**	**1,65,269**						

[C]. Progress Report of Solid and Liquid Waste in Rural Sector:

As per the directions issued during the personal hearing on 16/3/2023, the status of Legacy Waste and gaps in Solid Waste Management has been reviewed by Chief Secretary, GoHP. Necessary directions were issued to the field for taking up activities under Solid Waste Management and Liquid Waste Management. Gram Panchayats are doing their best to gear up the progress under Solid and Liquid Waste Management. The progress made in the last six months is as under:

Status	Target	As on August, 2025	As on Feb. 2026
SWM			
No. of PWMU established	88	51	55
No of Segregation – cum Storage Shed	3615	6896	7770
LWM			
Households having Soak pits/ other disposal of Grey Water		129640 - Soak Pits 3236 – Leach Pits 1883 – Magic Pits	130052- Soak Pits 3236- Leach Pits 1883- Magic Pits
Community soak pits		8006	8125

The latest status of waste processing in the rural area as below:

Total Waste Generation	Waste Collection		Waste Processing		Method of Processing	
101012 Kg	Bio-degradable	Non-Biodegradable	Bio-degradable	Non-Biodegradable	Bio-degradable	Non-Biodegradable
	18306 Kg	82706 Kg	10803 Kg	45085 Kg	Community compost pits	Sold to recyclers, sent to cement kiln, road

						construction, taken away by waste collectors

Handling of Sewerage/Faecal Sludge from Toilets, Emptying of Tanks from Rural Households and further plan of action

Current Status:

• 14.55 lakh rural toilets (as of 28 April 2026): 93% single-pit systems, 5% septic tanks.

• 32% have never emptied their tanks, as most households have constructed large pits that take a long time to fill; 22% wait 5-10 years before seeking desludging services, only 5% have desludged in last 5 years (based on the 2024 survey conducted by the Rural Development Department in collaboration with HP State Rural Livelihood Mission).

• There are 59 private desludging operators (based in peri-urban plains/mid-hills), who travel up to 100+ km to remote areas, using flexible pipes up to 350 feet for inaccessible locations.

• State has adopted Co-Treatment as a strategy by upgrading existing JSV-managed STPs to treat faecal sludge, optimizing assets and accelerating coverage. MoU has been signed between Rural Development and Jal Shakti departments.

• ₹15.363 crore released (2025–26) under Swachh Bharat Mission (Grameen) 2.0. State Level Approval Committee has been constituted and has till date approved 29 DPRs for STP retrofitting.

• Co-treatment functional at 2 STPs (Palampur: 3-4 tankers/day; Sundernagar: 1-3 tankers/day). Construction underway at 27 additional STPs.

Future Plan:

• To establish FSM ecosystem by registering desludgers and mapping them to nearby co-treatment infrastructure and conduct public awareness campaigns on safe disposal.

Direction passed by the Hon'ble Supreme Court in CA Noi. 6174 of 2023 vide its Order dated 05.05.2026

It is also brought to the kind notice of the Hon'ble Court that the Hon'ble Supreme Court is also monitoring the implementation of Solid Waste Management Rules, 2026 in the Urban and Rural Local Bodies in matter of CA No. 6174 of 2023 titled 'Bhopal Municipal Corporation vs. Dr. Subhash C. Pandey & Ors'. The case was listed for hearing on 19.02.2026 and thereafter on 29.04.2026 wherein the Chief Secretaries of all States/UTs were called for personal presence on 05.05.2026. On the aforementioned date of hearing, the Hon'ble Apex Court has issued various directions based on which the actions have also been initiated at the various levels of implementation. The reports as required in accordance with the directions of Hon'ble Court Order dated 05.05.2026, will be submitted accordingly. The Orders passed by the Hon'ble Supreme Court is placed at Annexure-VIII.

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL (PRINCIPAL BENCH), NEW DELHI.

Original Application No. 606/2018
(In respect of State of Himachal Pradesh)

In the matter of: Compliance of Municipal Solid Waste Management Rules, 2016 and other environmental issues.

AFFIDAVIT

I, Sanjay Gupta, S/o Sh. Vidya Sagar Gupta, aged about 59 years, presently posted as Chief Secretary to the Government of Himachal Pradesh, do hereby solemnly affirm and state on oath as under: -

1. That I am the Respondent in the present OA. No. 606/2018 in respect of State of Himachal Pradesh and well conversant with the facts and circumstances of the case. Therefore, I may be allowed to file revised progress report in place of report submitted earlier on 1st April, 2026 before this Hon'ble NGT being competent to swear this Affidavit.
2. I state that I have read and understood the contents of revised accompanying Six Monthly Progress Report which have been drafted under my instructions, and I state that the facts stated therein are true and correct to the best of my knowledge and belief.
3. I state that the revised annexures annexed to the present Progress Report are true copies of their respective originals and form part of the record of the Hon'ble National Green Tribunal below.

ATTESTED
Executive Magistrate
H.P. Sectt., Shimla

DEPONENT
Chief Secretary,
Govt. of Himachal Pradesh

VERIFICATION

I, the above-named Deponent, do hereby verify that the contents of the above Affidavit are true and correct. No part of it is false and nothing material has been concealed there from.

Verified at Shimla. on this the 8th day of May, 2026.

DEPONENT
Chief Secretary,
Govt. of Himachal Pradesh

ATTESTED
Munish Sharma
Executive Magistrate
H.P. Sectt., Shimla

Declared before me on 8th day of May
2026 on oath (Solemnly Affixation)
by Shri Sanjay Gupta, Chief Secy to the Govt. of H.P.
who is personally known to the or who
has been identified by Sh Krishan Kumar
who is personally known to me. Clerk (OD)

Munish Sharma
Executive Magistrate
H.P. Sectt., Shimla

Annexure-I

Seweage Management in the State of HP.												
S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concretised drains/unlined/ katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characterstics of effluent	Quantity of industrial effluent discharged in drains (MLD)	Final point of discharge of drain	Time bound action plan to prevent seweage discharge into drain
			1	2	3	4	5	6	7	8	9	10
1	Paonta Sahib	Paonta Sahib -Zone – 1 (Devi Nagar) Paonta Sahib-Zone – II (Main Bazar) Paonta Sahib-Zone – III (Jambu Ka Khalla)	2.96	5608	4294	31/7/2028	Details not available with Jal Shakti Vibhag					
2	Nahan	**STPs Proposed:** Zone-1(Zudda ka Johar) (4.58 MLD), Zone-2 (Dakula) (2.92 MLD) and Zone-3 (Near ITI) (1.28 MLD)	2.91	8972	0	31-07-2029 (Subject to the conditions in column 7 of Annexure I)	Details not available with Jal Shakti Vibhag					
3	Rajgarh	**STP Proposed:** STP Rajgarh (1.19 MLD)	0.56	1219	0	31-07-2028 (Subject to the conditions in column 7 of Annexure I)	Details not available with Jal Shakti Vibhag					
4	Shillai	**STP Proposed:** STP Zone1: (2.20 MLD)	0.5	1440	0	Two years after commissiong of STP.	Details not available with Jal Shakti Vibhag					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
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			1	2	3	4	5	6	7	8	9	10
5	Rampur	Khopri	2.72	5876	3840	April 2028 .	Details not available with Jal Shakti Vibhag					
		Khaneri					Details not available with Jal Shakti Vibhag					
		Chuhabag					Details not available with Jal Shakti Vibhag					
		STP Proposed: Dakolar (1.16 MLD)					Details not available with Jal Shakti Vibhag					
6	Kotkhai	Kotkhai Zone- IInd	0.17	642	310	31.03.2027 (Subjected to conditions in column 7 of Annexure I)	Details not available with Jal Shakti Vibhag					
		Kotkhai Zone- IIIrd					Details not available with Jal Shakti Vibhag					
7	Chirgaon	Estimate is being prepared for construction of sewerage scheme.	0.34	1862	0	Two years after construction of new STP	Details not available with Jal Shakti Vibhag					
8	Rohru	Rohru-New Radha Swami Petrol Pump	2.80	5280	4500	Two years after construction of new STP	Details not available with Jal Shakti Vibhag					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
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9	Jubbal	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	0.44	762	615	31.03.2027	Details not available with Jal Shakti Vibhag					
10	Narkanda	Narkanda	0.29	186	135	31.12.2026	Details not available with Jal Shakti Vibhag					
11	Theog	Theog	0.53	2949	410	31.03.2027	Details not available with Jal Shakti Vibhag					
12	Sunni	Sunni	0.4	3000	1350	31.03.2027	Details not available with Jal Shakti Vibhag					
13	Chopal	**STP Proposed:** STP Chopal (0.60 MLD)	0.14	895	0	31.03.2029	Details not available with Jal Shakti Vibhag					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
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			1	2	3	4	5	6	7	8	9	10
14	Nerwa	**STP Proposed:** STP Nerwa (0.66 MLD)	0.16	2384	0	31.03.2029	Details not available with Jal Shakti Vibhag					
15	Solan	Solan Zone-B (Shamti)	8	17833	2560	By March 2027, an additional 400 connections will be released in STP Solan Zone B. Full household connectivity in the ULB will be achieved after the construction of all proposed STPs.	Details not available with Jal Shakti Vibhag					
16	Parwanoo	Parwanoo (Zone-I)	1.5	3500	1867	31/08/2026	Details not available with Jal Shakti Vibhag					
		Parwanoo (Zone-II)					Details not available with Jal Shakti Vibhag					
17	Arki	Arki Town	0.44	1598	1001	31/03/2027	Details not available with Jal Shakti Vibhag					
18	Nalagarh	Nalagarh Town Mandiyapur	1.53	2535	2006	31/03/2027	Details not available with Jal Shakti Vibhag					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concretised drains/unlined/katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characterstics of effluent	Quantity of industrial effluent discharged in drains (MLD)	Final point of discharge of drain	Time bound action plan to prevent seweage discharge into drain
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19	Baddi	CETP Baddi	2.24	32177	23460	31/03/2027	Details not available with Jal Shakti Vibhag					
20	Kandaghat	**STPs Proposed:** Phase 1: 0.25 MLD Phase 2: 1.0 MLD	0.432	1167	0	3/31/2029	Details not available with Jal Shakti Vibhag					
21	Kunihar	Kunihar	0.72	Household connectivity details were not provided by the Urban Development Department as the area was earlier rural. The area was notified as a newly formed ULB in December 2024. As per the DPR, 628 household connections are projected to be connected by the end of the design year 2042. At present, 576 connections have been released	1062	The ULB was notified in December 2024. Household sewer connections will be released in due course after receipt of data from the Urban Development Department regarding the remaining households to be connected within the ULB, subject to the availability of funds.	Details not available with Jal Shakti Vibhag					
22	Kangra		4.75	2122	1981	18 months subject to availability of funds	Nil	Nil	Nil	Nil	Nil	Nil
23	D/Shala		12	5582	3460	18 months subject to availability of funds	Nil	Nil	Nil	Nil	Nil	Nil
24	Baijnath		2.5	4020	Nil	31.12.2027	None	None	–	–	–	–

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
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25	Palampur		8.21	10652 (including connections of under construction STP(s))	537	3 Years	None	None	None	None	None	None
26	Shahpur		0.52	6051	Nil	31.12.2027	None	None	-	-	-	-
27	Nagrota Bagwan		0.88	1154	843	15 months subject to availability of funds	Nil	Nil	Nil	Nil	Nil	Nil
28	Jawalamukhi		2.26	1325	1185	24 months subject to availability of funds	-	-	-	-	-	
29	Nagrota Surian		1.12	1119	0	31-12-2029 Subject to availability of funds	Nil	-	Nil	Nil	Nil	-
30	Nurpur		1.8	2207	160	01-12-2028 Subject to availability of funds	Nil	-	Nil	Nil	Nil	-
31	Jawali		0.9	2332	0	01-12-2029 Subject to availability of funds	Nil	-	Nil	Nil	Nil	-
32	Chamba		7.942	4141	2946	31/12/2027	Nil	-	Nil	Nil	Nil	-
33	Dalhousie		1.736	1650	28	18 months subject to availability of funds	Nil	-	Nil	Nil	Nil	---

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concretised drains/unlined/katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characterstics of effluent	Quantity of industrial effluent discharged in drains (MLD)	Final point of discharge of drain	Time bound action plan to prevent seweage discharge into drain
			1	2	3	4	5	6	7	8	9	10
34	Chowari		0.823	700	75	18 months subject to availability of funds	---	---	---	---	---	---
35	Dehra		1.38	850	790	Dec.2026	Nil	Nil	Nil	Nil	Nil	Nil
36	Khundia		0.5	571	0		Nil	Nil	Nil	Nil	Nil	Nil
37	Banikhet		0.39				Nil	Nil	Nil	Nil	Nil	Nil
38	Kotla Khurd		0.68	783	0	--	Nil	-	Nil	Nil	Nil	-
39	Mandi	Raghunath paddhar	4	6503	4329	Dec-26	Details are not available with Jal Shakti Vibhag.					
		Khaliar		1501	1402	Dec-26	Details are not available with Jal Shakti Vibhag.					
40	Sundernagar	STP Sundernagar (Chandpur)	3.57	4543	2966	Dec-26	Details are not available with Jal Shakti Vibhag.					
		Lankabaker		1885	1977	All Connected	Details are not available with Jal Shakti Vibhag.					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concreti sed drains/unlined/ katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characte rstics of effluent	Quanti ty of industr ial effluen t dischar ged in drains (MLD)	Final point of discha rge of drain	Time bound action plan to prevent seweage discharge into drain
			1	2	3	4	5	6	7	8	9	10
41	Kullu	Bhootnath	5.34	1640	1633	Jun-26	Details are not available with Jal Shakti Vibhag.					
		Badah		349	362	All Connected	Details are not available with Jal Shakti Vibhag.					
42	Bhunter	Bhunter	2.37	659	577	Targeted for March 2027 subjected to willingness of consumer to take/apply for connection	Details are not available with Jal Shakti Vibhag.					
		Jarad		484	383	Targeted for March 2027 subjected to willingness of consumer to take/apply for connection	Details are not available with Jal Shakti Vibhag.					
		Shadabai		212	212		Details are not available with Jal Shakti Vibhag.					
43	Manali	Manali (Near Police Colony)	1.03	1477	1487	All Connected	Details are not available with Jal Shakti Vibhag.					
		At Khakhnal near Kalath	6.9	7910	-	-	Details are not available with Jal Shakti Vibhag.					
44	Nirmand	AT DPR STAGE	0.92	-	-	-	Details are not available with Jal Shakti Vibhag.					
45	Banjar	Sarai	0.68	-	-	-	Details are not available with Jal Shakti Vibhag.					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concretised drains/unlined/ katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characterstics of effluent	Quantity of industrial effluent discharged in drains (MLD)	Final point of discharge of drain	Time bound action plan to prevent seweage discharge into drain
			1	2	3	4	5	6	7	8	9	10
46	Karsog	AT DPR STAGE	0.6	-	-	-	Details are not available with Jal Shakti Vibhag.					
47	Rewalsar	Rewalsar	0.2	740	160	Aug-26	Details are not available with Jal Shakti Vibhag.					
48	Nerchwak	Nerchwak	1.15	4208	-		Details are not available with Jal Shakti Vibhag.					
49	Hamirpur	Hamirpur Town Zone-I (Hathli Khad)	2.45	2209	1161	Dec.2034	Details are not available with Jal Shakti Vibhag					
		Hamirpur Town Zone-II (Kakru Nallah)	1.35	378	348	Dec.2025 (The work stands completed; however, about 150 m of sewer line could not be laid due to a land dispute. Upon resolution, the remaining 30 household connections shall be provided)	Details are not available with Jal Shakti Vibhag					
		Hamirpur Town Zone-III	0.6	250	411	Dec.2025 The targeted connections have already been laid, and surplus connections have also been provided	Details are not available with Jal Shakti Vibhag					
		Hamirpur Town Ward No. 11	0.56	435	125	Ward No. 11 (Dec.2035)	Details are not available with Jal Shakti Vibhag					
50	Nadaun	STP Nadaun at Nagarda	0.77	1560	818	December 2026 (Sewer network work 80% completed.)	Details are not available with Jal Shakti Vibhag.					

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			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concretised drains/unlined/katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characterstics of effluent	Quantity of industrial effluent discharged in drains (MLD)	Final point of discharge of drain	Time bound action plan to prevent seweage discharge into drain
			1	2	3	4	5	6	7	8	9	10
51	Sujanpur	Sewerage scheme to Sujanpur Town (Zone 1) Near HPSEB sub Station Sujanpur-1.5 MLD	0.58	745	526	2038	Details are not available with Jal Shakti Vibhag.					
		Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur-1.75 MLD	0.67	650	293	2038	Details are not available with Jal Shakti Vibhag.					
52	Bhota	Sewerage Scheme to Bhota Town	0.24	500	0	Dec.2027	Details are not available with Jal Shakti Vibhag.					
53	Joginder Nagar	Majharnoo Joginder Nagar	1.44	1204	1042	March.2027	Details are not available with Jal Shakti Vibhag					
54	Sarkaghat Zone	Sarkaghat Paplog zoneB	0.32	394	210	Dec.2026	Details are not available with Jal Shakti Vibhag.					
		Sarkaghat Barchhwar zoneC	1.04	387	315	Dec.2026	Details are not available with Jal Shakti Vibhag.					
55	Shri Naina Devi Ji	Shri Naina Devi Ji-Kolla Toba	0.85 to 1.35	340	293	March.2027	Details are not available with Jal Shakti Vibhag. Because drains are maintained by MC shri Naina deviji					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
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			1	2	3	4	5	6	7	8	9	10
56	Ghumarwin	STP Ghumarwin (At Bajoha)	1.2	872	937	nil	Details are not available with Jal Shakti Vibhag.					
57	Talai	Talai	0.36 to 0.72	962	Nil	31.03.2032	Details are not available with Jal Shakti Vibhag.					
58	Gagret	STP Gagret	1.08	888	96	2028	Details are not available with Jal Shakti Vibhag.					
59	Bangana	STP Bangana	0.22	685	0	2027	Details are not available with Jal Shakti Vibhag.					
60	Una	STP Zone C and D Chander lok Colony	0.57	1646	274	2027	Details are not available with Jal Shakti Vibhag.					
		STP Zone A&B Rampur	1.864	4912	747	2027	Details are not available with Jal Shakti Vibhag.					
61	Mehatpur	STP (Zone A,B,&C)	1.04	1318	167	2029	Details are not available with Jal Shakti Vibhag.					
		STP proposed for Zone E&F		–	–	–	Details are not available with Jal Shakti Vibhag.					
62	Santokgarh	Under construction STP Santokgarh	0.8	1652	0	2031	Details are not available with Jal Shakti Vibhag.					
		Chintpurni-Zone-1	0.12	74	73	June.2026	Details are not available with Jal Shakti Vibhag.					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concreti sed drains/unlined/ katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characte rstics of effluent	Quanti ty of industr ial effluen t dischar ged in drains (MLD)	Final point of discha rge of drain	Time bound action plan to prevent seweage discharge into drain
			1	2	3	4	5	6	7	8	9	10
63	Amb	Chintpurni-Zone-2	0.21	203	191	Dec.2027	Details are not available with Jal Shakti Vibhag.					
		Chintpurni-Zone-3	0.2	402	185	Dec. 2027	Details are not available with Jal Shakti Vibhag.					
64	Daulatpur	no existing STP	0.62	1033	–		Details are not available with Jal Shakti Vibhag.					
65	Tahliwal	no existing STP	0.36	913	–		Details are not available with Jal Shakti Vibhag.					
66	Dhrampur	STPs Proposed: Dhrampur	0.16	232	0	the STP expected to be completed by 2028. after that the sewer connections will be given. The completion of connections will depend on how many consumers apply for them.	Details are not available with Jal Shakti Vibhag.					
		Banwar		198	0		Details are not available with Jal Shakti Vibhag.					
		Richali		141	0		Details are not available with Jal Shakti Vibhag.					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concreti sed drains/unlined/ katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characte rsties of effluent	Quanti ty of industr ial effluen t dischar ged in drains (MLD)	Final point of discha rge of drain	Time bound action plan to prevent seweage discharge into drain
			1	2	3	4	5	6	7	8	9	10
67	Sandhole	STP Sandhole phase-II	0.53	325	180	Dec-27	Details are not available with Jal Shakti Vibhag.					
68	Baldwara	no existing STP	0.72	–	–	–	Details are not available with Jal Shakti Vibhag.					
69	Jhundutta	no existing STP	0.38	–	–	–	Details are not available with Jal Shakti Vibhag.					
70	Swarghat	no existing STP	0.18	–	–	–	Details are not available with Jal Shakti Vibhag.					
71	Barsar	no existing STP	0.71	–	–	–	Details are not available with Jal Shakti Vibhag.					
72	Bhoranj	no existing STP	0.72	–	–	–	Details are not available with Jal Shakti Vibhag.					

S.no	(A) Name of ULB	Name of STPs	(B) Sewage status estimation and measurement	(C)Sewage conveyance/sewers			(D) Drains					
			Total sewage generation per day (in MLD) (Taking 80% of water supply)	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Sewage and sullage flowing in open drains(strom water drains/concretised drains/unlined/ katcha drains) (No of drains)	Flow in each drain(MLD)	Quality/ characterstics of effluent	Quantity of industrial effluent discharged in drains (MLD)	Final point of discharge of drain	Time bound action plan to prevent seweage discharge into drain
			1	2	3	4	5	6	7	8	9	10
73	Bilaspur	no existing STP	1.98	–	–	–	Details are not available with Jal Shakti Vibhag.					
74	Municipal Corporation Shimla		29	60000	53200	March.2028	all Sewage and sludge is tapped in sewearge network and no sewcage and sludge is being flowing in open drains.	–	–	–	–	–

Seweage Management in the State of HP.										
(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
Paonta Sahib	Paonta Sahib -Zone – 1 (Devi Nagar)	0.44	0.44	1.02	STP is operational	compliant in the month of Novemeber 2025.	Yamuna River	Not Utilised	Sludge generation at the STP is about 25 kg/day. Collected in sludge drying beds and taken by farmers.	
	Paonta Sahib-Zone – II (Main Bazar)	1.00	0.70		STP is operational	compliant in the month of Novemeber 2025.	Yamuna River	Not Utilised	Sludge generation at the STP is about 37kg/day. Collected in sludge drying beds and taken by farmers.	
	Paonta Sahib-Zone – III (Jambu Ka Khalla)	1.72	0.80		STP is operational	compliant in the month of Novemeber 2025.	Jambu Khala	Not Utilised	Sludge generation at the STP is about 35 kg/day. Sludge is dried through centrifuge and utilized within the STP premises and also taken by farmers.	
Nahan	**STPs Proposed:** Zone-1(Zudda ka Johar) (4.58 MLD), Zone-2 (Dakula) (2.92 MLD) and Zone-3 (Near ITI) (1.28 MLD)	0	0	2.91	Three STPs are propsed in Nahan town namely Zone-1(Zudda ka Johar) (4.58 MLD), Zone-2 (Dakula) (2.92 MLD) and Zone-3 (Near ITI) (1.28 MLD) under AFD. In-principle approval for transfer of 2.13 ha forest land in favour of Jal Shakti Vibhag has already been obtained. Tender process is in progress at PMU, Mandi, H.P. Subject to availability of funds and completion of statutory approvals, the STP is proposed to be constructed and commissioned by April 2028.	NA	NA	NA	NA	

(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
Rajgarh	**STP Proposed:** STP Rajgarh (1.19 MLD)	0	0	0.56	The work of proposed STP Rajgarh (1.19 MLD) is in progress, and approximately 10% of the work has been completed. The plant is likely to be completed and commissioned by 31.03.2027	NA	NA	NA	NA	
Shillai	**STP Proposed:** STP Zone1: (2.20 MLD)	0	0	0.50	Proposal has been Sent to the office of Engineer-in-Chief, JSV, Shimla vide CE (SZ), JSV, Shimla office letter No. 998-99 dated 02.05.2025 for its approval under funding from the World Bank. however the same has not yet been approved.meanwhile the alternate funding sources are beign explored. after getting assured funding from any agency the work shall br take up.	NA	NA	NA	NA	
Rampur	Khopri	1	0.85	0.80	Plant is operational	Compliant in the month of November 2025.	Satluj	Nil	Sludge generation at the STP is about 40kg/day. It is managed by sludge drying Bed and also given to farmers.	
	Khaneri	1.16	0.6		Plant is operational	Compliant in the month of November 2025.	Satluj	Nil	Sludge generation at the STP is about 25kg/day. It is managed by sludge drying Bed and also given to farmers.	
	Chuhabag	0.5	0.47		Plant is operational	Compliant in the month of November 2025.	Satluj	Nil	Sludge generation at the STP is about 22 kg/day. It is managed by sludge drying Bed and also given to farmers.	
	STP Proposed: Dakolar (1.16 MLD)	under construction	under construction		The work of STP Dakolar is in progress and shall be made operational upto May 2026.	NA	NA	NA	NA	
Kotkhai	Kotkhai Zone- IInd	0.305	0.06	0.07	STP is operational.	Compliant in the month of November 2025.	Giri Khad	Treated sewage is not utilized.	Sludge generation at the STP is about 2 kg/day. It is managed by sludge drying Bed, and also given to farmers.	

(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
	Kotkhai Zone- IIIrd	0.163	0.04		STP is operational.	Compliant in the month of October 2025.	Giri Khad	Treated sewage is not utilized.	Sludge generation at the STP is about 1.3 kg/day. It is managed by sludge drying Bed, and also given to farmers.	
Chirgaon	Estimate is being prepared for construction of sewerage scheme.	0	0	0.34	The estimate for construction of a new sewage scheme in the ULB is under prepration. Upon receipt of requisite approvals and availability of funds, the construction of the STP shall be taken up, and the facility shall be commissioned and operational within a period of two years from the commencement of construction.	NA	NA	NA	NA	
Rohru	Rohru-New Radha Swami Petrol Pump	1.745	2.00	0.80	STP is operational.	Compliant in the month of November 2025.	River Pabber	Treated sewage is not utilized.	Sludge generation at the STP is about 90 kg/day on dry solids basis. The generated sludge is dewatered through centrifuge and sludge drying beds, and after drying it is disposed of within the STP premises and also given to farmers, as and when desired by them.	
Jubbal	Jubbal-Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	0.651	0.35	0.09	STP is operational.	Compliant in the month of November 2025.	Biskulti Khad	Treated sewage is not utilized.	Sludge generation at the STP is about 5 kg/day on dry solids basis. The generated sludge is dewatered through centrifuge and sludge drying beds, and after drying it is disposed of within the STP premises and also given to farmers, as and when desired by them.	

(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
Narkanda	Narkanda	0.45	0.25	0.04	Plant is operational.	Non Compliant	Nihari Nallah	Not utilised	Sludge generation at the STP is about 4 kg/day. Collected in sludge drying beds and taken by farmer.	
Theog	Theog	1.15	0.20	0.33	Plant is operational.	Sample not collected		Not utilised	Sludge generation at the STP is about 1 kg/day. Dewatered by filter press and utilized within the STP premises.	
Sunni	Sunni	0.65	0.32	0.08	Plant is operational.	Compliant in the month of November 2025.	Satluj river	Not utilised	Sludge generation at the STP is about 2 kg/day. Dewatered by filter press and utilized within the STP premises as well as given to farmers.	

(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
Chopal	**STP Proposed:** STP Chopal (0.60 MLD)	0	0	0.14	STP of 0.60 MLD has been proposed for Chopal. A/A & E/S has been approved and the tender has been invited vide this office letter No. 4392-95 dated 11/09/2024. The work could not be taken up due to non-availability of sufficient budget. The same shall be executed as soon as adequate budget is made available. The work can be completed by 31.03.2029 subject to availability of funds.	NA	NA	NA	NA	
Nerwa	**STP Proposed:** STP Nerwa (0.66 MLD)	0	0	0.16	STP of 0.66 MLD has been proposed for Nerwa. A/A & E/S has been accorded. Further action is held up due to non-availability of budget. The work shall be taken up immediately once funds are made available. The work can be completed by 31.03.2029 subject to availability of funds.	NA	NA	NA	NA	
Solan	Solan Zone-B (Shamti)	2.90	1.8	6.20	To provide sewerage facility to entire Solan town, STP Solan Zone 1 (6.5 MLD), STP Solan zone 2 (4.7 MLD), STP Solan Zone 3 (3.4 MLD) and STP Solan Zone 4 (1.0 MLD) has been proposed.	Non- Compliant in the month of November 2025.	Kotla Nalla/Giri river	Nil	Sludge generation at the STP is about 18-20 kg/day. It is managed by sludge drying Bed, and also given to farmers.	Currently, Sewerage facility in Solan is not availble for whole of the MC area. It is only available partially for 8 wards and STP is located at Shamti and is named as Zone-B. For providing Sewerage facility to the lefiout area of MC Solan, DPR amounting to Rs. 172.64 Crore has been re-submitted for arranging funds under Namami Gange Programme of GoI. These plants will be made operational by 2029 subject to availability of funds.
Parwanoo	Parwanoo (Zone-I)	1.00	0.3	1.2	Plant is operational	Non- Compliant in the month of November 2025.	Jajhar Nalla/kaushal aya khad	Nil	Sludge generation at the STP is about 3.50-4.50 kg/day. It is managed by centrifuge and utilized within the STP premises.	
	Parwanoo (Zone-II)	1.00	0		Plant will be operational by 31-03-2026.	NA	NA	Nil	NA	

(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
Arki	Arki Town	0.70	0.4	0.04	Plant is operational.	Non- Compliant in the month of November 2025.	Kunni Khad	Nil	Sludge generation at the STP is about 6-7 kg/day. It is managed by sludge drying Bed, and also given to farmers.	
Nalagarh	Nalagarh Town Mandiyapur	3.62	1.37	0.16	Plant is operational.	Compliant in the month of October 2025 and sample not collected by HPSPCB in the month of November 2025.	Sirsa	Nil	Sludge generation at the STP is about10.5 kg/day. It is managed by sludge drying Bed, and also given to farmers.	
Baddi	CETP Baddi	5.50	1.34	0.9	Plant is operational.	O&M pertain to BBNIA	Sirsa	Nil	Pertain to BBNIA	
Kandaghat	**STPs Proposed:** Phase 1: 0.25 MLD Phase 2: 1.0 MLD	0	0	0.432	Sewerage facility is not available for Nagar Panchayat(NP) area of Kandaghat. For providing sewerage facility to the NP kandaghat, DPR amounting to 38.75 cr has been re submitted for arranging funds under Namami Gange program of GOI. As soon as the DPR/ proposal is funded, the work of C/o the proposed 2 STPs will be started including laying of sewer network.	NA	NA	NA	NA	
Kunihar	Kunihar	0.9	0.69	0.03	Plant is operational.	Non- Compliant in the month of November 2025.	Rao khad	Nil	Sludge generation at the STP is about 7-8 kg/day. It is managed by sludge drying Bed, and also given to farmers.	
Kangra		3.77	3.57	1.18	STP(s) are already operational. Two STP(s) under construction at Ghurkadi & Birta	Compliant with HPPCB standards.	Baner Khad	Nil	190 kg/day Given to farmers as fertilizer	-

(E) Sewerage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
D/Shala		7.947	5.45	7	2.0 MLD STP tendered under SBM at Bhagsunag. Rest of the 5MLD can be tapped along with network construction subject to availability of funds.	Compliant with HPPCB standards.	Charan Khad & Old Chari road Nallah	Nil	300kg/day Given to farmers as fertilizer	Currently 10 out of 17 wards of MC dharamshala have sewage connectivity
Baijnath		0	0	2.5	31.12.2027 Two STP(s) have been planned at baijnath and paprola and are under construction	-	Binwa Khad	Nil	-	-
Palampur		0.35	0.35	7.86	Three year-The following STPs are under construction under MC palampur - STP@rodi-2- 2.10 MLD, STP@Maranda2-2.40 MLD, STP@Nihang- 0.50, STP@Maranda-1-1.50 MLD, STP@rodi-1.50, STP@ chimbalhar- 0.50 MLD	Compliant with HPPCB standards.	Bihral Khad	Nil	15 kg/day Given to farmers as fertilizer	-
Shahpur		0	0	0.52	31.12.2027- STP for Shahpur is Under construction and the network includes connecting shahpur town	-	Kholi Khad & Dohb Khad	Nil	-	-
Nagrota Bagwan		1.34	1.1	Nil (as the treatment capacity is more than the sewage generated)	operational	Compliant with HPPCB standards.	Village Tharu near Baner Khad	Nil	40 kg/day Given to farmers as fertilizer	The sewerage scheme includes nagrota bagwan ULB and some other villages outside ULB
Jawalamukhi		2.83	2.26	-	Already operational	Compliant with HPPCB standards.	Nallah	Good	150 kg/day Given to farmers as fertilizer	-
Nagrota Surian		0	0	1.12	work will be completed by 31-12-2029 and STP will be made functional to it full capacity subject availability of funds for providing sewerage scheme to Juwali Town.	-	STP is under Construction	-	-	
Nurpur		3.13	0.55	1.25	Already running, connections to be released subject to availability of funds	Compliant with HPPCB standards.	Jabber Khad	As per the Pollution Control Board norms	15 kg/day Given to farmers as fertilizer	

(E) Seweage Treatment and Utilisation										
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		11	12	13	14	15	16	17	18	
Jawali		0	0	0.9	work will be completed by 31-12-2029 and STP will be made functional to it full capacity subject availability of funds for providing sewerage scheme to Jawali Town.	-	STP is not constructed	-	-	
Chamba		4.521	4.521	3.421	Preparation of DPR for chamba town is under process since two of the plants have run out of their design life	Compliant with HPPCB standards.	After treatment effluent discharged in Ravi river	very low in irrigation purpose	300 kg/day Given to farmers as fertilizer	-
Dalhousie		2.7	0.3	1.436	Operational and connections are being released on rfegular basis	Compliant with HPPCB standards.	After treatment effluent discharged in Ravi river	Can be utilized depends on willings of local farmers.	5 kg/day Given to farmers as fertilizer	Presently one ongoing work for water treatment plant is in progress and will be completed by March 2026 in which 4.40 MLD water will be added for town.
Chowari		1.1	0.1	0.723	Operational and connections are being released on regular basis	Compliant with HPPCB standards.	After treatment effluent discharged in Kalam Khadd	Very low in irrigation purpose	Given to farmers as fertilizer	-
Dehra		1.38	1.25	0.13	Operational	Compliant with HPPCB standards.	Local nallah near Shamshangh at	Nil	200 Kg/Day, used by local farmers	
Khundia		0	0	0.5	DPR for constuction of STP 0.20 MLD, 0.23 MLD & distribution network has been sent to higher office for approval	-	Local nallah near	Nil	-	
Banikhet		0	0	0.39	Two Proposed STP(s) in ULB at Banikhet-0.65 MLD & Bathri 0.70 MLD					One water supply scheme of 1.9 MLD under construction funded by ADB
Kotla Khurd		0	0	0.68	-	-	-	-	-	

(E) Seweage Treatment and Utilisation										
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		11	12	13	14	15	16	17	18	
Mandi	Raghunath paddhar	4.3	3.96	0.04	Operational and will be upgraded by April 2026	Satisfactory as per HPSPCB(June 2025)	River beas	Nil	1.2 cubic meter per day Dried and given to farmers	
	Khaliar				Operational and will be upgraded by April 2026	Satisfactory as per HPSPCB (June)	River beas	Nil	0.70 cubic meter per day Dried and given to farmers	
Sundernagar	STP Sundernagar (Chandpur)	4.5	3.25	0.32	After upgradation of STP, capacity of STP is enhanced to 4.50 MLD and capable to cater the sewage load upto 2030. at present 72% sewerage connectivity has been achieved remaining connectivity is proposed to be completed by December 2026 subject to availability of funds and cooperation from public.	Satisfactory as per HPSPCB (December 2025)	Ghanghal Khad	Nil	2-2.5 cubic meter per day Dried and given to farmers	
Kullu	Lankabaker	5.45	5.39	Nil (as the treatment capacity is more than the sewage generated)	Operational	Satisfactory as per HPSPCB (October 2025)	River beas	Nil	250 kg/day Composted Dried and given to Farmers	
	Bhootnath				Operational	Satisfactory as per HPSPCB (October 2025)	River beas	Nil	220 kg/day Composted Dried and given to Farmers	
	Badah				Operational and under upgradation .Upgrade by the year December 2026	Satisfactory as per HPSPCB (October 2025)	River beas	Nil	77.50 kg/day Dried and given to farmers	
Bhunter	Bhunter	2.32	2.25	0.12	Operational but in near future the Bhunter plant will be abandoned, and its discharge will be handled by the Shadabai plant after upgradation. The DPR is ready, and the expected completion time is three years after Technical Sanction.	Satisfactory as per HPSPCB (November 2025)	River beas	Nil	180kg per day Dried and given to farmers	
	Jarad				Planned up to December 2026. (Ultimate design year is 2030)	Satisfactory as per HPSPCB (July 2025)	River beas	Nil	150kg per day Dried and given to farmers	

(E) Seweage Treatment and Utilisation										
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		11	12	13	14	15	16	17	18	
	Shadabai				STP at Shadabai is being upgraded from 0.46 MLD to 7 MLD, to adequately cater the sewage load up to next 33 year after the year of TS (Technical Sanction).	Satisfactory as per HPSPCB (November 2025)	River beas	Nil	70 kg per day Dried and given to farmers	
Manali	Manali (Near Police Colony)	3	3	Nil (as the treatment capacity is more than the sewage generated)	Old plant is operational	Satisfactory as per HPSPCB (January 2025)	River beas	Nil	38-60 kg per day Dried and given to farmers	
	At Khakhnal near Kalath	17.54 MLD (Proposed)	-	6.9	Tentative date of completion of new proposed STP of 17.5 MLD is 2028	-	River beas	Nil	Nil	
Nirmand	AT DPR STAGE	0.93(Proposed)	–	0.92	At DPR Stage subject to approval of funding agengy					
Banjar	Sarai	1 (Under construction)	-	0.68	Dec-26	-	River beas	Nil	Nil	
Karsog	AT DPR STAGE	1.93(Proposed)		0.6	Tentative date of completeionis 2028					
Rewalsar	Rewalsar	0.35	0.1	0.1	Operational	Satisfactory as per HPSPCB	Harnwali Nallah	Nil	8-13 kg per day Dried and given to farmers	
Nerchwak	Nerchwak	3.36 MLD(Proposed)		1.15	Tentative date of completion of new proposed STP of 3.36 MLD is 31/12/2027 Subjected to availability of funds.					

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		11	12	13	14	15	16	17	18	
Hamirpur	Hamirpur Town Zone-I (Hathli Khad)	3.13	2	0.45	Opertional	Compliant	Hathli Khad	5% Reused for plantation and landscaping within STP premises.	120 kg (With 70 % Moisture contents) per day. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
	Hamirpur Town Zone-II (Kakru Nallah)	1.35	1.35	0	Opertional	Compliant	Kakru Nallah	15% Utilised for irrigation by local People	90 kg (With 70 % Moisture contents) per day. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
	Hamirpur Town Zone-III	0.68	0.68	Nil as utilisation capacity is more than the sewage generated.	Opertional	Compliant	Hathli Khad	5% Reused for plantation and landscaping within STP premises.	38 kg (With 70 % Moisture contents) per day. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
	Hamirpur Town Ward No. 11	0.57	0.2	0.36	Opertional	Compliant	Hathli Khad	5% Reused for plantation and landscaping within STP premises.	35 kg (With 70 % Moisture contents) per day. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	

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		11	12	13	14	15	16	17	18	
Nadaun	STP Nadaun at Nagarda	1.69	0.75	0.02	Opertional	Compliant	Maan Khad	5% Reused for Plantation & Landscaping within STP & office premises	52 kg (With 70 % Moisture contents) per day. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
Sujanpur	Sewerage scheme to Sujanpur Town (Zone 1) Near HPSEB sub Station Sujanpur-1.5 MLD	1.5	1.2	Nil as utilisation capacity is more than the sewage generated.	Opertional	Compliant	Beas River	5% reuse for plantation and landscaping within STP premises and balance 95% is released in Beas River	40 kg (With 70 % Moisture contents) per day. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur-1.75 MLD	1.75	0.5	0.17	Opertional	Compliant	Beas River	5% reuse for plantation and landscaping within STP premises and balance 95% is released in Beas River	45 kg (With 70 % Moisture contents) per day. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
Bhota	Sewerage Scheme to Bhota Town	–	-	0.24 (STP has not been installed yet; therefore, for the interim period, sewage is being managed through septic tanks and soak pits till commissioning of the proposed sewerage scheme and STP.)	Non Operational (Contruction of STP is in progress and completion expected by Dec 2026)	-	Bhota Nallah tributary of Kunah Khad.	-	-	

(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
Joginder Nagar	Majharnoo Joginder Nagar	1.73	1.49	Nil as utilisation capacity is more than the sewage generated.	Operational	Compliant	Neri Khad	Nil	79 kg per day. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
Sarkaghat Zone	Sarkaghat Paplog zoneB	0.7	0.37	Nil as utilisation capacity is more than the sewage generated.	Operational	Compliant	Paplog Khad	Treated Sewage is discharged into Paplog Khadd	20 kg per day Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
	Sarkaghat Barchhwar zoneC	1.67	1.35	Nil as utilisation capacity is more than the sewage generated.	Operational	Compliant	Seer Khad	Treated Sewage is discharged into Seer Khadd	68 kg per day Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	
Shri Naina Devi Ji	Shri Naina Devi Ji-Kolla Toba	1.35	0.85 during normal days to 1.35 during peak/ festive season	Nil as utilisation capacity is more than the sewage generated.	Operational	Compliant	Dry Nalla at kolla Toba	Nil (Discharged into Dry Nallah at Kolla Toba)	62 kg per day Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost	

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		11	12	13	14	15	16	17	18	
Ghumarwin	STP Ghumarwin (At Bajoha)	1.2	1.2	0	Operational	Satisfactory	Seer Khad	Treated Sewage is discharged into Seer Khad	116 kg PER DAY. Processed and dried used as manure for plantation & landscaping within STP & office premises and excess is given to beneficieries free of cost.	
Talai	Talai	_	Nil	0.36	March 2028 and subject to availability of funds.	Not Operational	Saryali Khad	Nil	-	
Gagret	STP Gagret	3.14	0.0518	1.0282	STP Operational	Compliant	Swan River	Nil (Discharged into River)	Just started all the sludge is recycled to maintain MLSS	
Bangana	STP Bangana	_	-	0.22	The revised estimate was submitted on 30.06.2025, and the approximate completion period shall be two years from the date of approval of the revised estimate (i.e. 2028)	STP is under construction	Bangana Nallah	-	-	STP has not been installed yet; therefore, for the interim period, sewage is being managed through septic tanks and soak pits till commissioning of the proposed sewerage scheme and STP.
Una	STP Zone C and D Chander lok Colony	0.65	0.24	0.33	Operational	Satisfactory	Chanderlok Nallah	Nil	3 Kg/ DayDrying Beds / given to Farmers	16% of the connections are made and rest connections are under progress therefore there is gap in sewage generated and utilization capacity, for the interim period, sewage is being managed through septic tanks and soak pits till commissioning of the proposed sewerage scheme and STP Due to Railway crossing issue, local Disputes and Topographical Gradient & Invert Level Discrepancies,Septic Tank Dependency, and National Highway crossing issue

(E) Seweage Treatment and Utilisation										
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		11	12	13	14	15	16	17	18	
	STP Zone A&B Rampur	2.53	0.58	1.284	Operational	Satisfactory	Rampur Nallah	Nil	4 Kg/Day Filter Press / given to Furmers	Due to Railway crossing issue, local Disputes and Topographical Gradient & Invert Level Discrepancies,Septic Tank Dependency, and National Highway crossing issue
Mehatpur	STP (Zone A,B,&C)	0.73	0.2	0.84	Operational	The sample for the month of November 2025 has passed for all parameters and the STP is Complete.	Holy Nallah	Nil	8 kg per day Given to farmers	The STP is working approximately 27.39 % of design capacity, and the balance house hold connection are expected to be completed by March 2029.
	STP proposed for Zone E&F	-	-		Estimate for Mehatpur Zone E & F amounting to Rs 1309.71 lakh and Revised estimate for Zone A, B, C, D amounting to Rs. 455.78, with total amounting to Rs. 1765.49 was submitted to The Director UD Shimla vide Engineer-in- Chief Shimla letter No. 4154-56 dated 7/12/2022.tentative date of completion is 3 yeras after TS.	-	-	-	-	-
Santokgarh	Under construction STP Santokgarh	0	0	0.8	March.2026	0	Swan River	-	-	Scheme Under construction

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		11	12	13	14	15	16	17	18	
Amb	Chintpurni-Zone-1	0.57	0.1-0.57	0.02	Operational	Compliant	Used in agriculture	Nil	No Sludge generated till date but 2-3 kg grit is removed per day. there is no Sludge generted yet, later will be given to the farmers	
	Chintpurni-Zone-2	2.01	0.2-0.7	0.01	Operational	Compliant	Used in agriculture	Nil	No Sludge generated till date but 2-3 kg grit is removed per day.there is no Sludge generted yet, later will be given to the farmers	
	Chintpurni-Zone-3	2.49	0.2-0.65	0	Operational	Compliant	Used in agriculture	Nil	No Sludge generated till date but 2-3 kg grit is removed per day.there is no Sludge generted yet, later will be given to the farmers	
Daulatpur	no existing STP	–	–	0.62	N o existing STP At DPR Stage Submitted to the Director UD Shimla vide Engineer In Chief Shimla Letter no4154-56 dated 7/12/2022 for 1904.96 Lakh . Tenrative date of completion will be 3 years after TS.					

(E) Seweage Treatment and Utilisation										
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		11	12	13	14	15	16	17	18	
Tahliwal	no existing STP	–	–	0.36	N o existing STP At DPR Stage Submitted to the Director UD Shimla vide Engineer In Chief Shimla Letter no4154-56 dated 7/12/2022 for 2410 Lakh . Tenrative date of completion will be 3 years after TS.					
Dhrampur	STPs Proposed: Dhrampur	–	–	0.16	0.3 (STP has not been installed yet; therefore, for the interim period, sewage is being managed through septic tanks and soak pits till commissioning of the proposed sewerage scheme and STP) Tentative date of completion of STP is March 2028 subject to availability of funds.					
	Banwar	–	–		0.2 (STP has not been installed yet; therefore, for the interim period, sewage is being managed through septic tanks and soak pits till commissioning of the proposed sewerage scheme and STP) Tentative date of completion of STP is March 2028 subject to availability of funds.					
	Richali	–	–		0.1 (STP has not been installed yet; therefore, for the interim period, sewage is being managed through septic tanks and soak pits till commissioning of the proposed sewerage scheme and STP) Tentative date of completion of STP is March 2028 subject to availability of funds.					

(E) Seweage Treatment and Utilisation										
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		11	12	13	14	15	16	17	18	
Sandhole	STP Sandhole phase-II	0.306	0.2	0.106	–	Satisfactory	Masot khad	Treated sewage is discharged into the masot khad	This plant is based on root zone technology till today only one time sludge is removed and that is 25 kg and Used at plant for gardening	
Baldwara	no existing STP	–	–	0.72	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.					
Jhundutta	no existing STP	–	–	0.38	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load. The Sewege load for newly created ULB is worked out .38 MLD .					
Swarghat	no existing STP	–	–	0.18	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.					
Barsar	no existing STP	–	–	0.71	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.					

(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
Bhoranj	no existing STP	–	–	0.72	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.					

(E) Seweage Treatment and Utilisation										
Name of ULB	Name of STPs	Installed treatment capacities of existing STPs (MLD)	Utilisation capacity of existing STPs (MLD)	Gap in sewage generation and treatment (MLD)	Time bound plan to set up and opertrionalise STPs	Performance of STPs as per HPSPCB (Compliant/Non Compliant)	Final point of discharge of treated effluent (Name of Nallah and Khad)	Level of Utilisation of treated sewage	Sludge generation and its management	Remarks
		11	12	13	14	15	16	17	18	
Bilaspur	no existing STP	--	--	1.98	Two Sewage Treatment Plants (STPs) of capacities 3.4 MLD and 2.0 MLD are presently under construction.Upon completion and commissioning, these STPs will provide adequate sewage treatment capacity to meet the projected load of the concerned Urban Local Body					
MC Shimla		46.96	24.6	Nil	March.2028	Fully Compliant	Downstream rivers/Nullahs	to be used in downstreams for irrigation purpose	110 Kgs MC Shimla Landfill site and given to farmers.	

(Details with regard to house hold connectivity and Action plan for completion of household connection)

Sr. No.	Name of ULB	Name of STPs	Target Households to be connected to Sewers	No. of Household connected	Time targets to complete connectivity (Gap in connectivity)	Action plan for completion of household connection
1	2	3	4	5	6	7
1	Paonta Sahib	Paonta Sahib - Zone – I (Devi Nagar) Paonta Sahib-Zone – II (Main Bazar) Paonta Sahib-Zone – III (Jambu Ka Khalla)	5608	4294	31/7/2028	The gap in sewerage connectivity in Paonta ULB is primarily due to reluctance of residents to take sewer connections, as many households are already using individual septic tanks. Efforts are being made to motivate the public to opt for sewerage connections. The Chairman of Municipal Council, Paonta Sahib, has also been requested to assist the department in encouraging more households to take sewer connections.
2	Nahan	Zone-1(Zudda ka Johar) (4.58 MLD), Zone-2 (Dakula) (2.92 MLD) and Zone-3 (Near ITI) (1.28 MLD)	8972	0	31-07-2029 (Subject to the conditions in column 7)	Three STPs are propsed in Nahan town namely Zone-1(Zudda ka Johar) (4.58 MLD). Zone-2 (Dakula) (2.92 MLD) and Zone-3 (Near ITI) (1.28 MLD) under AFD. In-principle approval for transfer of 2.13 ha forest land in favour of Jal Shakti Vibhag has already been obtained. Tender process is in progress at PMU, Mandi, H.P. Subject to availability of funds and completion of statutory approvals, the STP is proposed to be constructed and commissioned by April 2028. Household connection work will be taken up after construction and commissioning of the STP subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
3	Rajgarh	STP Rajgarh (1.19 MLD)	1219	0	31-07-2028 (Subject to the conditions in column 7)	STP Rajgarh of 1.19 MLD is underconstruction for Rajgarh town. The STP is under construction, and approximately 10% of the work has been completed. The plant is likely to be completed and commissioned by 31.03.2027. Household connection work will be taken up after construction and commissioning of the STP subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3)availability of required funds.
4	Shillai	No operational STP	1440	0	Two years after commissiong of STP.	Proposal has been Sent to the office of Engineer-in-Chief, JSV, Shimla vide CE (SZ), JSV, Shimla office letter No. 998-99 dated 02.05.2025 for its approval under funding from the World Bank, however the same has not yet been approved.meanwhile the alternate funding sources are beign explored. after getting assured funding from any agency the work shall be take up.
		Khopri Khaneri				To cover households in Rampur ULB, three STPs, namely Chuhabag, Khopri, and Khaneri, are already operational, while STP Dakolar is presently under construction. Household sewer connections envisaged

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
Sr. No.	**Name of ULB**	**Name of STPs**	**Target Households to be connected to Sewers**	**No. of Household connected**	**Time targets to complete connectivity (Gap in connectivity)**	**Action plan for completion of household connection**
1	2	3	4	5	6	7
5	Rampur	Chuhabag Dakolar (1.16 MLD)	5876	3840	April 2028 .	under the Chuhabag and Khopri sewerage schemes have largely been completed, and connections to the recently commissioned STP at Khaneri are presently being taken up in a phased manner. The construction of STP Dakolar is in progress and the plant is expected to be made operational by May 2026. Thereafter, sewer connectivity under the Dakolar sewerage scheme will be taken up, and all households proposed under the scheme are targeted to be connected to STP Dakolar in a phased manner by 2028.
6	Kotkhai	Kotkhai Zone-IInd Kotkhai Zone-IIIrd	642	310	31.03.2027 (Subjected to conditions in column 7)	To connect the remaining households, the sewer network is to be laid. The sewer network is proposed to be executed under the Waste Water Management System, for which the estimate already stands technically sanctioned and tenders are presently under process. The timeline for achieving connectivity is subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
7	Chirgaon	No operational STP	1862	0	Two years after construction of new STP	The estimate for construction of a new sewerage scheme in ULB Chirgaon is under preparation. Upon receipt of the requisite approvals and availability of funds, construction of the STP shall be taken up, and the facility shall be commissioned and made operational within two years from the commencement of construction.
8	Rohru	Rohru-New Radha Swami Petrol Pump	5280	4500	Two years after construction of new STP	To connect the remaining households in ULB Rohru and accommodate the additional influent load of 1.05 MLD, a comprehensive upgradation of the STP Rohru has been proposed. This project is integrated with the augmentation of the Water Supply Scheme (WSS) Rohru Town, to ensure a holistic improvement in the town's water and sanitation infrastructure.
9	Jubbal	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	762	615	31.03.2027	To connect the remaining households, the sewer network is to be laid. The sewer network is proposed to be executed under the Waste Water Management System, for which the estimate already stands technically sanctioned and tenders are presently under process. The timeline for achieving connectivity is subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
10	Narkanda	Narkanda	186	135	31.12.2026	The gap in sewerage connectivity in Narkanda ULB is primarily due to reluctance of residents to take sewer connections, as many households are already using individual septic tanks. Efforts are being made to motivate the public to opt for sewerage connections.
11	Theog	Theog	2949	410	31.03.2027	Connectivity work is in progress.

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
Sr. No.	**Name of ULB**	**Name of STPs**	**Target Households to be connected to Sewers**	**No. of Household connected**	**Time targets to complete connectivity (Gap in connectivity)**	**Action plan for completion of household connection**
1	2	3	4	5	6	7
12	Sunni	Sunni	3000	1350	31.03.2027	The gap in sewerage connectivity in Sunni ULB is primarily due to reluctance of residents to take sewer connections, as many households are already using individual septic tanks. Efforts are being made to motivate the public to opt for sewerage connections. The work can be completed by the targeted date subjected to availability of funds.
13	Chopal	STP Chopal (0.60 MLD)	895	0	31.03.2029	STP of 0.60 MLD has been proposed for Chopal. A/A & E/S has been approved and the tender has been invited vide this office letter No. 4392-95 dated 11/09/2024. The work could not be taken up due to non-availability of sufficient budget. The same shall be executed as soon as adequate budget is made available. The work can be completed by 31.03.2029 subject to availability of funds. Household connection work will be taken up after construction and commissioning of the STP.
14	Nerwa	STP Nerwa (0.66 MLD)	2384	0	31.03.2029	STP of 0.66 MLD has been proposed for Nerwa. A/A & E/S has been accorded. Further action is held up due to non-availability of budget. The work shall be taken up immediately once funds are made available. The work can be completed by 31.03.2029 subject to availability of funds. Household connection work will be taken up after construction and commissioning of the STP.
15	Solan	Solan Zone-B (Shamti)	17833	2560	March 2027 (Additional 400 connections will be released in STP Solan zone B.)	Sewerage facility in Solan is not availble for whole of the MC area. It is only available partially for 8 wards and STP is located at Shamti and is named as Zone-B. Out of the proposed 1100 connections in the estimate of this Zone, 633 connections have been released and 2560 households have been connected till date. Additional 400 connections will be released in STP Solan zone B by March 2027. For providing Sewerage facility to the leftout area of MC Solan, DPR amounting to Rs. 172.64 Crore has been re-
16	Parwanoo	Parwanoo (Zone-I) Parwanoo (Zone-II)	3500	1867	31/08/2026	There are two STPs in Parwano namely STP Parwanoo zone I (Operational) and STP Parwanoo Zone 2 (underconstruction). In STP Parwanoo zone1, laying of balance sewer lines nearly 3.60 Km is in progress. besides 1.75 Km laid sewer lines yet to be connected to the STP for want of permission from Railways and HPPWD. This work is likely to be completed by 31-08-2026. In Parwanoo Zone 2, laying of balance sewer lines nearly 0.84 Km is in progress. besides 2 Km laid sewer lines yet to be connected to the STP. This work is likely to be completed by 31-08-2026.
17	Arki	Arki Town	1598	1001	31/03/2027	600 households will be covered in the balance work to connect leftout area to sewerage scheme, which is in progress.
18	Nalagarh	Nalagarh Town Mandiyapur	2535	2006	31/03/2027	Most of households have been connected with the STP, however door to door compaign is being orginasied a/w Municpal authorities for connecting the left households.

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
Sr. No.	**Name of ULB**	**Name of STPs**	**Target Households to be connected to Sewers**	**No. of Household connected**	**Time targets to complete connectivity (Gap in connectivity)**	**Action plan for completion of household connection**
1	2	3	4	5	6	7
19	Baddi	CETP Baddi	32177	23460	31/03/2027	Work of sewerage facility to leftout area in the town is in progress.
20	Kandaghat	No operational STP	1167	0	31-03-2029	Sewerage facility is not available for Nagar Panchayat area of Kandaghat. For providing sewerage facility to the NP kandaghat, DPR amounting to 38.75 cr has been re submitted for arranging funds under Namami Gange program of GOI. As soon as the DPR/ proposal is funded, the work of the proposed STP will be started including laying of sewer network.
21	Kunihar	Kunihar	Not provided by UD being Rural area. However, as per DPR 628 connections are to be connected by the end of design year 2042. Currently 576 connections are released.	1062	The ULB was notified in December 2024. Household sewer connections will be released in due course after receipt of data from the Urban Development Department regarding the remaining households to be connected within the ULB, subject to the availability of funds.	Earlier, the area was categorized as rural and has now been notified as Nagar Panchayat Kunihar vide Government Notification No. UD-A(1)-10/2024 dated 23-12-2024. The data regarding household sewer connections has not yet been provided by the Urban Development Department. Houschold sewer connections will be released in due course once the data regarding the remaining households to be connected within the ULB is provided by the Urban Development Department, subject to availability of funds.
22	Kangra	Zone-1-1.68 MLD, Zone-2-1.43 MLD, Zone-3-0.63 MLD	2122	1981	18 months subject to availability of funds	The gap is primarily due to ongoing land disputes pending in various local and high courts and due to reluctance of people to take connections due to availability of already constructed individual septic tanks. The department has been carrying out sensivity training and various communication programmes to create awareness amongst the local population. Various administrative departments as well as MC officials are requested from time to time to intervene into the issues

Annexure -I (Details with regard to house hold connectivity and Action plan for completion of household connection)						
Sr. No.	**Name of ULB**	**Name of STPs**	**Target Households to be connected to Sewers**	**No. of Household connected**	**Time targets to complete connectivity (Gap in connectivity)**	**Action plan for completion of household connection**
1	2	3	4	5	6	7
23	D/Shala	Chellian- 6.2 MLD, Gamru-1.4 MLD, Old chadi road 0.2 MLD, Ramnagar-0.03, Bhagsu- 0.052, chellian nag mandir- 0.165	5582	3460	18 months subject to availability of funds	
24	Baijnath	STP Baijnath, STP paprola	4020	Nil	31.12.2027	Ongoing Process, The sewerage network work is yet to start
25	Palampur	STP palampur- 0.35 MLD,The following STPs are under construction under MC palampur - STP@rodi-2- 2.10 MLD, STP@Maranda2- 2.40 MLD, STP@Nihang- 0.50, STP@Maranda-1- 1.50 MLD, STP@rodi-1.50, STP@ chimbalhar- 0.50 MLD	10652 (including connections of under construction STP(s))	537	3 Years	Ongoing process, STP construction under process, afterwards network will be constructed
26	Shahpur	STP zone-1, STP zone-2	6051	Nil	31.12.2027	Ongoing process, STP construction under process, afterwards network will be constructed

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
Sr. No.	**Name of ULB**	**Name of STPs**	**Target Households to be connected to Sewers**	**No. of Household connected**	**Time targets to complete connectivity (Gap in connectivity)**	**Action plan for completion of household connection**
1	2	3	4	5	6	7
27	Nagrota Bagwan	STP nagrota Bagwan	1154	843	15 months subject to availability of funds	The gap is primarily due to ongoing land disputes pending in various local and high courts and due to reluctance of people to take connections due to availability of already constructed individual septic tanks. The department has been carrying out sensivity training and various communication programmes to create awareness amongst the local population. Various administrative departments as well as MC officials are requested from time to time to intervene into the issues
28	Jawalamukhi	STP- Jwalamukhi	1325	1185	24 months subject to availability of funds	
29	Nagrota Surian	Under construction	1119 Nos	0	31-12-2029 Subject to availability of funds	the STP is proposed to be constructed and commissioned. Household connection work will be taken up after construction and commissioning of the STP subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
30	Nurpur	STP Nurpur	2207 Nos	160 Nos	01-12-2028 Subject to availability of funds	Ongoing process
31	Jawali	Under construction	2332 Nos	0	01-12-2029 Subject to availability of funds	the STP is proposed to be constructed and commissioned. Household connection work will be taken up after construction and commissioning of the STP subject to the following conditions: 1) willingness of the consumers for sewerage connection. 2) access to lay sewerline through neighbour's private land. 3) availability of required funds.
32	Chamba	Bargha-1 , Bargha-2, Parel & Bhagot	4141	2946	31/12/2027	The gap is primarily due to ongoing land disputes pending in various local and high courts and due to reluctance of people to take connections due to availability of already constructed individual septic tanks. The department has been carrying out sensivity training and various communication programmes to create awareness amongst the local population. Various administrative departments as well as MC officials are requested from time to time to intervene into the issues
33	Dalhousie	STP Dalhousie	1650	28	18 months subject to availability of funds	Ongoing process
34	Chowari	STP Chowari	700	75	18 months subject to availability of funds	Ongoing process

Annexure -I (Details with regard to house hold connectivity and Action plan for completion of household connection)						
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1	2	3	4	5	6	7
35	Dehra	STP Dehra	850	790	Dec.2026	The gap is primarily due to ongoing land disputes pending in various local and high courts and due to reluctance of people to take connections due to availability of already constructed individual septic tanks. The department has been carrying out sensivity training and various communication programmes to create awareness amongst the local population. Various administrative departments as well as MC officials are requested from time to time to intervene into the issues
36	Khundia		571	0		DPR under prerparation
37	Banikhet		1978	0		Under process
38	Kotla Khurd		783	0	--	DPR under preparation
39	Mandi	Raghunath paddhar	6503	4321	Dec-26	•2284 Connections out of 2083 Connections pending on behalf of Jal Shakti Vibhag are under progress and are tentatively proposed to be completed by December 2026, subject to availability of funds and willingness of the consumers to take connection. •201 connections under Mandi division (STP Khaliar & Raghunath Paddhar) are affected due to land or neighbor disputes shall be restored after resolution of the respective disputes. •The progress of network connection with STP was adversly affected due to unprecedented floods in river beas during Monsoon 2025 where the four number wet well wells were proposed to lift sewage were damaged. One of the wet well needs to be relocated for which the land is required and the matter has been take up with DC Mandi vide division office letter No. EE-JSV-MND-DB-Gen./2025 13743-45 Dated 1-12-2025. Three numbers of wet wells need to be restored /retrofitted considering the post disaster effects in River Beas. The tentative date of completion is December 2026.
		Khaliar	1501	1399	Dec-26	

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
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1	2	3	4	5	6	7
40	Sundernagar	STP Sundernagar (Chandpur)	4543	2966	Dec-26	• 850 Connections are pending on behalf of Jal Shakti Vibhagare under progress and are tentatively proposed to be completed by December 2026, subject to availability of funds. •600 Connections under Sundernagar Division (STP Chandpur) are affected due to land or neighborhood disputes and 130 connections are pending due to unwillingness of consumer to apply for sewage connection shall be restored after resolution of the respective disputes. •As per the DPR. a total sewerage network length of 109.31 km is proposed, out of which 97.26 km has already been laid. The balance 12.05 km is proposed to be completed tentatively by December 2026, subject to availability of funds.
41	Kullu	Lankabaker	1885	1977	All Connected	All connections are Completed
		Bhootnath	1640	1633	Jun-26	The remaining 7 connections shall be provided after completing the construction of the wet well for the left-out low-lying areas, the wet well which was under construction was severly damaged during the floods of 2025
		Badah	349	362	All Connected	All connections are completed
42	Bhunter	Bhunter	659	577	Targeted for March 2027 subjected to willingness of consumer to take/apply for connection	The required distribution network has been laid by the jal Shakti Vibhag,due to the unwillingness of certain consumers and land disputes that arose during the laying of private sewerage connections, the desired target could not be achieved.
		Jarad	484	383	Targeted for March 2027 subjected to willingness of consumer to take/apply for connection	Wet Well work is under construction after the completeion of wet well the balance connection will be released and target will be complete.

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
Sr. No.	**Name of ULB**	**Name of STPs**	**Target Households to be connected to Sewers**	**No. of Household connected**	**Time targets to complete connectivity (Gap in connectivity)**	**Action plan for completion of household connection**
1	2	3	4	5	6	7
		Shadabai	212	212	All Connected	All connections are completed
43	Manali	Manali (Near Police Colony)	1477	1487	All Connected	All connections are completed
		At Khakhnal near Kalath	7910	-	-	-
44	Nirmand	No existing STP				AT DPR STAGE
45	Banjar	No existing STP	-	-	-	1 (Under construction)
46	Karsog	No existing STP				AT DPR STAGE
47	Rewalsar	Rewalsar (Chalahar)	740	162	Aug-26	•Out of the total connections under Riwalsar, 70 connections are presently affected due to land ownership and neighborhood disputes. For the remaining 508 connections, the residents are being continuously motivated and informed to apply for household connections. These connections shall be completed progressively with the passage of time as and when applications are received from the beneficiaries. •Due to land dispute at Ward No. 4 & ward No. 3. Ward No. 5 partialy. The local people are not allowed
48	Nerchwak	Nerchwak	4208	-	-	-
		Hamirpur Town Zone-I (Hathli Khad)	2209	1161	Dec.2034	As per the DPR, a total sewerage network length of 26 km is proposed, out of which 22.50 km has already been laid. The balance 3.50 km is proposed to be completed tentatively by December 2027 for which the tender are being re-called.
		Hamirpur Town Zone-II (Kakru Nallah)	378	348	Dec.2025	At present, 30 households remain unconnected. Owing to a land dispute, JSV could not lay approximately 150 meters of pipeline. The pending connections will be completed once the dispute is resolved.

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
Sr. No.	**Name of ULB**	**Name of STPs**	**Target Households to be connected to Sewers**	**No. of Household connected**	**Time targets to complete connectivity (Gap in connectivity)**	**Action plan for completion of household connection**
1	2	3	4	5	6	7
49	Hamirpur	Hamirpur Town Zone-III	250	411	Dec.2025 The targeted connections have already been laid, and surplus connections have also been provided	All Targated connections are complete
		Hamirpur Town Ward No. 11	435	125	Ward No. 11 (Dec.2035)	At present, 310 households remain unconnected. Owing to a land dispute, JSV could not lay approximately 530 meters of pipeline. The pending connections will be completed once the dispute is resolved.
50	Nadaun	STP Nadaun at Nagarda	1560	818	December 2026 (Sewer network work 80% completed.)	Out of a total of 1,560 sewer connections, 778 connections are yet to be provided. Approximately 80% of the sewerage network has already been laid, and the remaining work is in progress and is tentatively scheduled for completion by December 2026.
51	Sujanpur	Sewerage scheme to Sujanpur Town (Zone I) Near HPSEB sub Station Sujanpur-1.5 MLD	745	526	2038	Survey and mapping of the entire town have been completed. Estimates have been prepared and technically approved and are proposed to be tendered. Two works have been awarded, covering 1.190 km of the balance sewer network along with related household connections. The remaining works shall be taken up under balance jobs, subject to availability of funds. Further, due to land disputes at certain locations, complete connectivity shall be achieved after resolution of the disputes. The listed connections are proposed to be completed in a phased manner up to the year 2038.
		Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur-1.75 MLD	650	293	2038	
52	Bhota	Sewerage Scheme to Bhota Town	500	0	Dec.2026	Connections under construction shall be provided once the STP is fully completed and made operational.

Annexure -I (Details with regard to house hold connectivity and Action plan for completion of household connection)						
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1	2	3	4	5	6	7
53	Joginder Nagar	Majharnoo Joginder Nagar	1204	1042	March.2027	As per records, 162 out of 1204 sewer connections are presently pending, for which the tender has already been awarded vide Letter No. JSV-EE-CTR-Tender-Award Letter/2025-26/3843-52 dated 10.07.2025, with the estimated date of completion being March 2027
54	Sarkaghat	Sarkaghat Paplog	394	210	Dec.2026	As per records, 13.11 km line is proposed installed out of which 6 km is laid and 7.11 km is pending for which the tender has already been made vide Letter No Letter No.JSV-SKT-E/2025-26-2991 DATED 11/11/2025.
		Sarkaghat Barchhwar	387	315	Dec.2026	As per the DPR, a total sewerage network length of 3.20 km is proposed, out of which 2.20 km has already been laid. The balance 1 km is proposed to be completed tentatively by December 2026 for which the tender has already been made vide Letter No.JSV-SKT-E/2025-26-2991 DATED 11/11/2025.
55	Shri Naina Devi Ji	Shri Naina Devi Ji-Kolla Toba	340	293	March.2027	As per records, 47 sewer connections are pending due to land disputes and customer unwillingness to apply for sewer connections. These connections shall be provided after resolution of the respective issues, tentatively targeted for completion by 31 March 2027.
56	Ghumarwin	STP Ghumarwin (At Bajoha)	872	937	-	No sewer connections are pending; 937 connections have been provided against a DPR target of 872, including 65 surplus connections.
57	Talai	Talai	962	Nil	31.03.2032	The A/A & E/S for the work was accorded by the Additional Chief Secretary (SJ&E), Government of Himachal Pradesh, vide letter No. SJE-B-C(10)-26/2010-Loose dated 17.01.2011 for ₹481.67 lakh, providing for 448 household sewer connections. Accordingly, the main trunk sewer for 448 connections and about 90% of the 0.90 MLD STP were completed.
58	Gagret	STP Gagret	888	103	2027	The sewerage connections are in progress in the areas already linked to the Sewage Treatment Plant (STP). However, some parts of the town are not yet connected to the STP due to the pending road crossings on the National Highway and the Major District Road. After obtaining prior permission from the respective departments, the remaining sewerage network will be connected to the STP, and the balance household connections will be completed
59	Bangana	STP Bangana	685	0	2027	
	Una	STP Zone C and D Chander lok Colony	1646	274	2027	

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
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1	2	3	4	5	6	7
60		STP Zone A&B Rampur	4912	747	2027	
61	Mehatpur	STP (Zone A,B,&C)	1318	167	2029	Revised estimate for Zone A. B, C, D amounting to Rs. 455.78, with total amounting to Rs. 1765.49 was submitted to The Director UD Shimla vide Engineer-in- Chief Shimla letter No. 4154-56 dated 7/12/2022.
		STP Zone E&F				Estimate for Mehatpur Zone E & F amounting to Rs 1309.71 lakh was submitted to The Director UD Shimla vide Engineer-in- Chief Shimla letter No. 4154-56 dated 7/12/2022.
62	Santokgarh	Santokgarh	1652	0	2031	Connections under construction shall be provided once the STP is fully completed and made operational.
63	Amb	Chintpurni-Zone-1	74	73	Jun-26	Present targated connections are approximately made and for future connections the residents are being continuously motivated and informed to apply for household connections. These connections shall be completed progressively with the passage of time as and when applications are received from the beneficiaries.
		Chintpurni-Zone-2	203	191	Dec.2027	Present targated connections are approximately made and for future connections the residents are being continuously motivated and informed to apply for household connections. These connections shall be
		Chintpurni-Zone-3	402	185	Dec. 2027	As the STP has been newly commissioned, public awareness and motivation are required to encourage household connections. The sewer network has already been laid; however, actual connectivity depends upon the willingness of residents to apply for individual connections The residents are being continuously motivated and informed to apply for household connections. These connections shall be completed progressively with the passage of time as and when applications are received from the beneficiaries.
64	Daulatpur	No existing STP	–	–	–	At DPR Stage Submitted to the Director UD Shimla vide Engineer In Chief Shimla Letter no4154-56 dated 7/12/2022 for 1904.96 Lakh
65	Tahliwal	No existing STP	–	–	–	At DPR Stage Submitted to the Director UD Shimla vide Engineer In Chief Shimla Letter no4154-56 dated 7/12/2022 for 2410 Lakh

(Details with regard to house hold connectivity and Action plan for completion of household connection)						
Sr. No.	**Name of ULB**	**Name of STPs**	**Target Households to be connected to Sewers**	**No. of Household connected**	**Time targets to complete connectivity (Gap in connectivity)**	**Action plan for completion of household connection**
1	2	3	4	5	6	7
66	Dhrampur	No existing STP	–	–	–	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) and Now that it falls under the jurisdiction of the ULB, preparation of a Detailed
67	Sandhole	sandhole	325	180	DEC.2027	
68	Baldwara	No existing STP	–	–	–	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
69	Jhundutta	No existing STP	–	–	–	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load. The Sewege load for newly created ULB is
70	Swarghat	No existing STP	–	–	–	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
71	Barsar	No existing STP	–	–	–	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
72	Bhoranj	No existing STP	–	–	–	Since the area has been newly notified as an Urban Local Body (ULB), there is presently no Sewage Treatment Plant (STP) in existence. Now that it falls under the jurisdiction of the ULB, preparation of a Detailed Project Report (DPR) will be initiated shortly for planning, design, and construction of an appropriate STP to cater to the projected sewage load.
73	Bilaspur	No existing STP	–	–	–	Two Sewage Treatment Plants (STPs) of capacities 3.4 MLD and 2.0 MLD are presently under construction.Upon completion and commissioning, these STPs will provide adequate sewage treatment capacity to meet the projected load of the concerned Urban Local Body

(Details with regards to Upgradation of the STP to make it functional to run them at optimum level)					
Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
1	Rampur	Khopri	1	0.85	The plant is currently optimized for a flow of 0.85 MLD through specific process upgradations. To prevent biological instability under this reduced load, the two surface aerators are operated at desired RPM to maintain Dissolved Oxygen (DO) levels within a targeted range of 1.5–2.0 mg/L. The MLSS is maintained at 2,500–3,500 mg/L through daily adjustments of the Return Activated Sludge (RAS) rate, ensuring the bacterial population remains proportional to the influent volume. Additionally, to compensate for the lower organic load and prevent biomass starvation, periodic organic seeding—using materials such as cow dung—is performed to provide the necessary carbon source to sustain a healthy microbial culture.
		Khaneri	1.16	0.6	To adapt to the lower hydraulic load, specific process optimizations have been implemented at plant to maintain the health of the biological film. The two aeration tanks utilize a diffused aeration system where the air-flow is regulated via Header Valve throttling. This ensures that the Dissolved Oxygen (DO) is maintained at an optimized range of 1.5–2.0 mg/L, providing sufficient oxygen for the biofilm while preventing excessive turbulence that could dislodge the media-attached bacteria. The plant operates with two Tube Settlers in series, which have been optimized for the lower flow velocity to ensure effective solids separation. Following the biological stage, the treated water passes through a Constructed Wetland and a Multimedia Filter for advanced polishing. These natural and mechanical filtration stages ensure the removal of residual fine particles. Final disinfection is managed in the CCT (Chlorine Contact Tank) with a maintained residual of 0.5 mg/L. To ensure that the bacteria remain active despite the reduced organic load, periodic organic seeding (using cow dung) is performed in the aeration tanks. These proactive measures are intended to maintain treatment efficiency and work toward compliance with the stipulated discharge standards under current conditions.
		Chuhabag	0.5	0.47	STP Chuhabag doesn't have the issue of low inflow as it is running near full design capacity. Design capcity of this STP is 0.50 MLD and STP is receving approximately 0.47 MLD flow.
2	Solan	Solan Zone-B (Shamti)	2.90	1.8	Regarding the 2.9 MLD STP at Solan, which currently receives an influent flow of 1.8 MLD, has adopted dual-track process optimization to manage the present hydraulic load. The plant utilizes two aeration tanks in parallel, equipped with both surface aerators and a diffused aeration system. To maintain Dissolved Oxygen (DO) levels at the optimized range of 1.5–2.0 mg/L, the surface aerators are operated at desired RPM, and the blower-fed diffusers are regulated via header valve throttling. This hybrid approach ensures uniform mixing and precise oxygenation without the risk of over-aeration. The MLSS is maintained at 2,500–3,500 mg/L, with the two secondary clarifiers operated in parallel to ensure low surface overflow rates and superior solids settling. To compensate for the reduced organic load and prevent the starvation of the microbial population, periodic organic seeding (using materials such as cow dung) is performed as a supplemental carbon source. The treated water undergoes final polishing through a Pressure Sand Filter (PSF) and Activated Carbon Filter (ACF) to remove residual suspended solids and trace impurities.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
3	Parwanoo	Parwanoo (Zone-I)	1.00	0.3	The 1.0 MLD STP at Parwanoo, based on MBBR technology, is currently receiving an influent flow of approximately 0.3 MLD. To ensure optimum functionality despite this low inflow, the facility utilizes its Equalization Tank to regulate the feed, maintaining a steady hydraulic load to the biological units. The MBBR tanks operate with a controlled diffused aeration system, where Dissolved Oxygen (DO) is maintained at 1.5–2.0 mg/L via header valve throttling to ensure stable biofilm growth. To further enhance biological stability under low organic loading, a biomass (sludge) recycling mechanism has been adopted alongside periodic organic seeding as a supplemental carbon source. Final polishing of the treated effluent is achieved through a Tube Settler, Pressure Sand Filter (PSF), and Activated Carbon Filter (ACF), ensuring high-quality output for reuse.
4	Arki	Arki Town	0.70	0.4	Regarding the 0.70 MLD STP at Arki, which currently receives an influent flow of approximately 0.40 MLD, the facility has implemented process optimization to align with the current hydraulic and organic load. To prevent biological instability caused by over-aeration, the diffused aeration system is regulated via header valve throttling. This ensures that the Dissolved Oxygen (DO) levels are maintained within the optimized range of 1.5–2.0 mg/L. The MLSS is maintained at 2,500–3,500 mg/L through daily monitoring and adjustment of the Return Activated Sludge (RAS) rate. Furthermore, to sustain the microbial population during periods of low organic loading, the plant performs periodic organic seeding (using cow dung) to provide a supplemental carbon source. This augmentation ensures that the biomass remains active and healthy for effective treatment.
5	Nalagarh	Nalagarh Town Mandiyapur	3.62	1.37	Regarding the 3.62 MLD STP at Nalagarh, which currently receives an influent flow of 1.37 MLD, it is submitted that the facility has implemented process-control upgradations to manage the low hydraulic load. To ensure the plant operates efficiently at 38% capacity, the Wet Well is utilized to store incoming sewage, allowing for controlled, high-velocity pumping to the aeration tanks. This prevents stagnant conditions and ensures a consistent feed. The biological process is managed using two surface aerators. These aerators are operated at desired RPM to maintain Dissolved Oxygen (DO) levels within the optimized range of 1.5–2.0 mg/L. To prevent biomass starvation due to the reduced organic load, periodic organic seeding (using cow dung) is performed to sustain an active microbial population. The MLSS is maintained at 2,500–3,500 mg/L through daily adjustments of the Return Activated Sludge (RAS) rate. Following secondary clarification, the treated water undergoes tertiary polishing through a Pressure Sand Filter (PSF) and Activated Carbon Filter (ACF) to ensure the removal of residual impurities.
6	Baddi	CETP Baddi	5.50	1.34	STP's O&M doesn't pertain to JSV.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
7	Kunihar	Kunihar	0.9	0.69	Regarding the 0.90 MLD STP at Kunihar, which currently receives an influent flow of 0.69 MLD, the plant is receiving approximately 77% of its design load, the process is focused on high-efficiency organic removal and superior solids separation. To maintain the biological process, the diffused aeration system is regulated via header valve throttling to maintain Dissolved Oxygen (DO) levels within the optimized range of 1.5–2.0 mg/L, ensuring a healthy biological floc without over-aeration. The MLSS is maintained at 2,500–3,500 mg/L through daily monitoring and adjustment of the Return Activated Sludge (RAS) rate across the two aeration tanks. To ensure effluent clarity, the plant utilizes a dual-stage settling process comprising one secondary clarifier followed by a tube settler. This configuration maximizes the settling of suspended solids before the water reaches the tertiary treatment stage. Additionally, to prevent any potential biomass starvation during seasonal flow variations, periodic organic seeding (using cow dung) is performed as a supplemental carbon source.
8	Kotkhai	Kotkhai Zone-IInd	0.305	0.06	The STP is provided with two aeration tanks and two secondary settling tanks. At present, in view of the low influent flow of about 0.06 MLD against the design capacity of 0.305 MLD, the plant is being operated in single-stream mode by utilizing one aeration tank and one settling tank. To ensure biological health, blower output is regulated via header valve throttling to maintain an optimized Dissolved Oxygen (DO) level of 1.5–2.0 mg/l in the aeration tank. Furthermore, controlled organic seeding (cow dung) is performed to sustain an MLSS of 2,500–3,500 mg/l. This provides the necessary supplemental carbon to prevent bacterial starvation under low-loading conditions. The redundant units remain in standby, providing operational flexibility to accommodate future flow increases.
		Kotkhai Zone-IIIrd	0.163	0.04	The Sewage Treatment Plant at Kotkhai Zone-III is provided with two aeration tanks and two secondary settling tanks and is designed for a capacity of 0.163 MLD. At present, the plant receives an influent flow of approximately 0.04 MLD. In view of the low inflow, the STP is being operated in single-stream mode by utilizing one aeration tank and one settling tank, while the parallel units are kept in standby. To sustain biological activity, blower output is regulated via header valve throttling to maintain an optimized Dissolved Oxygen (DO) level of 1.5–2.0 mg/l, preventing floc shear from over-aeration. Additionally, controlled organic seeding (cow dung) is performed to maintain an MLSS of 2,500–3,500 mg/l, providing the supplemental carbon required to prevent bacterial starvation under low-loading conditions. The redundant parallel units are kept in standby, ensuring the plant can be fully scaled as influent flow increases
9	Rohru	Rohru-New Radha Swami Petrol Pump	1.745	2.00	STP Rohru does not face the issue of low inflow; rather, the plant is presently receiving flows higher than its design capacity. To manage the excess inflow on an interim basis, an equalization tank has been constructed, and the influent flow to the treatment units is being regulated to ensure stable plant operation. To permanently address the issue of increased sewage generation, a proposal for upgradation of STP Rohru , along with augmentation of the Water Supply Scheme (WSS) Rohru Town, has been prepared and submitted to the higher office.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
10	Jubbal	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	0.651	0.35	To maintain process efficiency under 53.71% hydraulic load, air discharge from the blowers is strictly regulated via header valve throttling. This precision control is technically essential to sustain an optimized Dissolved Oxygen (DO) level of 1.5–2.0 mg/l, preventing the degradation of the biological floc and ensuring the microbial population is not compromised by over-aeration. Furthermore, to maintain a stable MLSS of 2,500–3,500 mg/l across the aeration units, controlled organic seeding (cow dung) is performed. This provides a vital supplemental carbon source to prevent bacterial starvation and ensure the metabolic activity of the biomass despite the low incoming organic load.
11	Paonta Sahib	Paonta Sahib - Zone – I (Devi Nagar)	0.44	0.44	STP Paonta Sahib -Zone – 1 (Devi Nagar) doesn't have the issue of low inflow as it is running at full design capacity.
		Paonta Sahib- Zone – II (Main Bazar)	1.00	0.70	Plant is running at 70 percent flow on MBBR technology. The plant is primarily based on MBBR technology; however, a recycling system (Return Activated Sludge – RAS) has been introduced to enhance overall biological performance. The recycling of biomass provides an additional suspended growth component along with the attached biofilm on MBBR media, thereby creating a hybrid treatment environment. To ensure the health of the biofilm and MLSS, the diffused aeration system is regulated via header valve throttling to maintain Dissolved Oxygen (DO) levels between 1.5–2.0 mg/L. This prevents carrier scouring and ensures optimal substrate utilization. Furthermore, to ensure high-quality treated water, the plant utilizes its upgraded tertiary treatment chain, comprising a Constructed Wetland, Pressure Sand Filter (PSF), and Activated Carbon Filter (ACF). The operation of the Wetland provides natural polishing, while the PSF and ACF units effectively remove residual suspended solids and trace impurities.
		Paonta Sahib- Zone – III (Jambu Ka Khalla)	1.72	0.8 (Tapped with MC drain)	The facility utilizes SBR (Sequential Batch Reactor) technology integrated with a SCADA system for precision process control. To adapt to the current influent flow, which is approximately 46% of design capacity, the plant has undergone operational upgradation via cycle-time optimization. Specifically, the duration of each process phase within the SBR cycle has been increased through SCADA programming.
12	Narkanda	Narkanda	0.45	0.25	The Sewage Treatment Plant at Narkanda is designed for a capacity of 0.45 MLD and utilizes an extended aeration process with a single aeration tank equipped with two surface aerators and one secondary clarifier. At present, the plant receives an influent flow of approximately 0.25 MLD, which represents about 56% of its design capacity. To maintain high treatment efficiency at this load, the operation of the two surface aerators are operated at desired RPM to maintain an optimized Dissolved Oxygen (DO) level of 1.5–2.0 mg/l. The biological process is further stabilized by maintaining an MLSS of 2,500–3,500 mg/l through consistent monitoring and daily adjustment of the Return Activated Sludge (RAS) rate. To prevent the depletion of the microbial population during periods of low organic inflow, controlled organic seeding (cow dung) is performed as a supplemental carbon source. This practice ensures that the biomass remains active and healthy for effective organic removal.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
13	Theog	Theog	1.15	0.20	The Sewage Treatment Plant at Theog is designed for a capacity of 1.15 MLD and utilizes an extended aeration process with a single aeration tank equipped with two surface aerators and one secondary clarifier. At present, the plant receives a significantly low influent flow of approximately 0.20 MLD, which is roughly 17% of its design capacity. To manage this substantial hydraulic deficit and prevent process failure, the two surface aerators are operated at desired RPM to maintain the Dissolved Oxygen (DO) levels within the optimized range of 1.5–2.0 mg/L.To sustain the biological health of the system, the MLSS is maintained at 2,500–3,500 mg/L. However, given that the incoming organic "food" (BOD) from the 0.20 MLD flow is insufficient to support this population, controlled organic seeding (cow dung) is performed regularly. This provides the essential supplemental carbon source required to prevent bacterial starvation and maintain a viable biomass. Additionally, the Return Activated Sludge (RAS) rate is adjusted daily to ensure the microbial population remains concentrated within the aeration tank.
14	Sunni	Sunni	0.65	0.32	The plant is currently optimized for a flow of 0.32 MLD through specific process upgradations. To prevent biological instability under this reduced load, the three surface aerators are operated at desired RPM to maintain Dissolved Oxygen (DO) levels within a targeted range of 1.5–2.0 mg/L. The MLSS is maintained at 2,500–3,500 mg/L through daily adjustments of the Return Activated Sludge (RAS) rate, ensuring the bacterial population remains proportional to the influent volume. Additionally, to compensate for the lower organic load and prevent biomass starvation, periodic organic seeding—using materials such as cow dung—is performed to provide the necessary carbon source to sustain a healthy microbial culture.
15	Nahan	No operational STP	NA	NA	NA
16	Rajgarh	No operational STP	NA	NA	NA
17	Shillai	No operational STP	NA	NA	NA
18	Chirgaon	No operational STP	NA	NA	NA
19	Chopal	No operational STP	NA	NA	NA
20	Nerwa	No operational STP	NA	NA	NA
21	Kandaghat	No operational STP	NA	NA	NA

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
22	Kangra	Zone-1-1.68 MLD, Zone-2-1.43 MLD, Zone-3-0.63 MLD	3.77	3.57	The utilization is almost the same as installed capacity and hence the system is already running at optimum level
23	D/Shala	Chellian- 6.2 MLD, Gamru-1.4 MLD, Old chadi road 0.2 MLD, Ramnagar-0.03, Bhagsu- 0.052, chellian nag mandir- 0.165	7.947	5.45	Optimum levels of active bacteria are maintained in the aeration tank by regulating the return activated sludge (RAS) as well as the wasted sludge to maintain healthy ratio of MLVSS: MLSS which helps to maintain F:M ratio. The major GAP in utilization is at the STP chellian and the major reason for that is the absence of tertiary treatment in one of the units havoing 3.5 MLD capacity which enforces the operator to run it at lower flows for effective treatment and compliance. The proposal of addition of tertiary treatment is under process
24	Baijnath		Nil	Nil	Not Applicable
25	Palampur		0.35	0.35	The utilization is almost the same as installed capacity and hence the system is already running at optimum level
26	Shahpur		Nil	Nil	Not Applicable
27	Nagrota Bagwan		1.34	1.1	Optimum levels of active bacteria are maintained in the aeration tank by regulating the return activated sludge (RAS) as well as the wasted sludge to maintain healthy ratio of MLVSS: MLSS which helps to maintain F:M ratio.
28	Jawalamukhi		2.83	2.26	
29	Nagrota Surian		-	-	Not Applicable
30	Nurpur		3.13	0.55	Since the flow is too low. Instead of running all three air blowers only one is currently being run.Optimum levels of active bacteria are maintained in the aeration tank by regulating the return activated sludge (RAS) as well as the wasted sludge to maintain healthy ratio of MLVSS: MLSS which helps to maintain F:M ratio.
31	Jawali		-	-	Not Applicable
32	Chamba		4.521	4.521	The utilization is almost the same as installed capacity and hence the system is already running at optimum level
33	Dalhousie		2.7	0.3	Due to very low inflows because of very less connections released, the plant is run at minimum power consumption possible
34	Chowari		1.1	0.1	Due to very low inflows because of very less connections released, the plant is run at minimum power consumption possible
35	Dehra		1.38	1.25	The utilization is almost the same as installed capacity and hence the system is already running at optimum level
36	Khundia		0	0	Not Applicable

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
37	Banikhet		0	0	Not Applicable
38	Kotla Khurd		-	-	Not Applicable
39	Mandi	Raghunath paddhar	4.3	3.96	•The STP has a design capacity of 3.83 MLD and is presently operating at approximately 3.5 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present •As the STP is being upgraded from 3.83 MLD to 9.08 MLD with an ultimate design year of 2053, a gap between installed capacity and actual inflow is anticipated during the initial years until all sewer connections are completed, which may affect the Hydraulic Retention Time (HRT). To address this, the STP is provided with an equalisation tank, and the aeration chamber is designed in two independent modules. Until the required hydraulic loading is achieved, only one module shall be operated to maintain HRT within the desired range, with the second module to be commissioned progressively as inflow increases.
		Khaliar			As the STP is being upgraded from 0.46 MLD to 1.5 MLD with an ultimate design year of 2053, a gap between installed capacity and actual inflow is anticipated during the initial years until all sewer connections are completed, which may affect the Hydraulic Retention Time (HRT). To address this, the STP is provided with an equalisation tank, and the aeration chamber is designed in two independent modules. Until the required hydraulic loading is achieved, only one module shall be operated to maintain HRT within the desired range, with the second module to be commissioned progressively as inflow increases.
40	Sundernagar	STP Sundernagar (Chandpur)	4.5	3.25	•To ensure the 100% connectivity, work of providing connectivity to left out area of MC Sundernagar has been awarded to the contractor and expected to be completed by the 12/2026, which will ensure the functionary of STP at optimum level. •The STP has a design capacity of 4.50 MLD and is presently operating at approximately 3.25 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present
		Lankabaker	5.45	5.39	•The STP has a design capacity of 2.57 MLD and is presently operating at approximately2.55 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
41	Kullu	Bhootnath			•The STP has a design capacity of 2.5 MLD and is presently operating at approximately 2.46 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.
		Badah			•The STP at Badah is under upgradation from 0.38 MLD to 1.5 MLD. At present, Lankabaker and Badah have sewer connections exceeding the originally proposed numbers. Upon completion of the upgradation of STP Badah, the excess connections shall be diverted to STP Badah, thereby ensuring adequate treatment capacity and balanced load distribution
42	Bhunter	Bhunter	2.32	2.25	•STP is already functioning at optimal level.
		Jarad			The STP has a design capacity of 0.87 MLD and is presently operating at approximately 0.81 MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.
		Shadabai			•STP is already functioning at optimal level.
43	Manali	Manali (Near Police Colony)	3	3	STP is already functioning at optimal level.
		At Khakhnal near Kalath	17.54 MLD (Proposed)	-	----
44	Nirmand	AT DPR STAGE	0.0.93 (Proposed)	-	----
45	Banjar	Sarai	1 (Under construction)	-	----
46	Karsog	AT DPR STAGE	1.8 (Proposed)	-	----
47	Rewalsar	Rewalsar	0.35	0.1	The STP has a design capacity of 0.35 MLD and is presently operating at approximately 0.1 MLD. which may affect the Hydraulic Retention Time (HRT). To address this, the STP is provided with the aeration chamber is designed in two independent modules. Until the required hydraulic loading is achieved, only one module shall be operated to maintain HRT within the desired range, with the second module to be commissioned progressively as inflow increases.
48	Nerchwak	Nerchwak	3.36 (Proposed)	-	----
		Hamirpur Town Zone-I (Hathli Khad)	3.13	2	The process of upgradation of the existing 3.13 MLD STP from Extended Acration to MBBR technology has already been initiated. The proposal for upgradation sent and is under active consideration at the State Level Technical Committee

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
49	Hamirpur	Hamirpur Town Zone-II (Kakru Nallah)	1.35	1.35	The process of upgradation of the existing 1.35 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation and is under active consideration at the State Level Technical Committee
		Hamirpur Town Zone-III	0.68	0.68	The process of upgradation of the existing 0.68 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation sent and is under active consideration at the State Level Technical Committee
		Hamirpur Town Ward No. 11	0.57	0.2	As the present inflow is only 35% of the designed discharge, the STP operates with one aeration module (out of two) to maintain adequate HRT, and the clarifier's motorized decanting system is regulated accordingly to suit reduced flow conditions.
50	Nadaun	STP Nadaun at Nagarda	1.69	0.75	The process of upgradation of the existing 1.69 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation and is under active consideration at the State Level Technical Committee
51	Sujanpur	Sewerage scheme to Sujanpur Town (Zone I) Near HPSEB sub Station Sujanpur-1.5 MLD	1.5	1.3	•The STP has a design capacity of 1.5 MLD and is presently operating at approximately 1.3MLD. As the difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.
		Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur-1.75 MLD	1.75	0.6	The process of upgradation of the existing 0.68 MLD STP from Extended Aeration to MBBR technology has already been initiated. The proposal for upgradation sent and is under active consideration at the State Level Technical Committee
52	Bhota	Sewerage Scheme to Bhota Town	1.5	-	NA (C/O Scheme is in Progress).
53	Joginder Nagar	Majharnoo Joginder Nagar	1.73	1.49	The difference between the design capacity and the current operating load is marginal, there shall be no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present.

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1	2	3	4	5	6
54	Sarkaghat	Sarkaghat Paplog	0.70 MLD	0.37	1.The process of upgradation of the existing STP from Extended Aeration to MBBR technology has alreadybeen initiated. The proposal for upgradation is under active consideration at the State Level Technical Committee. To ensure continuous monitoring of effluent quality before discharge into the river,an estimate for installation of a Real-Time Online Monitoring System (RTOMS) amounting to Rs.23,82,372.80/- has been prepared and submitted vide letter No. JSV-sKT-E/2025-26-2991 dated 11/11/2025 The tendering process is ongoing and the system shall be installed after award of work.
		Sarkaghat Barchhwar	1.67 MLD	1.35	1.The process of upgradation of the existing STP from Extended Aeration to MBBR technology has alreadybeen initiated. The proposal for upgradation is under active consideration at the State Level Technical Committee To ensure continuous monitoring of effluent quality before discharge into the river,an estimate for installation of a Real-Time Online Monitoring System (RTOMS) amounting to Rs.23,82,372.80/- has been prepared and submitted vide letter No. JSV-sKT-E/2025-26-2991 dated 11/11/2025 The tendering process is ongoing and the system shall be installed after award of work.
55	Shri Naina Devi Ji	Shri Naina Devi Ji- Kolla Toba	1.35	0.85 during normal days to 1.35 during peak/ festive season	As there is no difference between the design capacity and the current operating load there is no substantial impact on the hydraulics of the STP units or on the overall treatment efficiency. Accordingly, no special intervention is required at present
56	Ghumarwin	STP Ghumarwin (At Bajoha)	1.2	1.2	The STP is being upgraded from 1.20 MLD to 1.38 MLD under SBM
57	Talai	Talai	1.65	Nil	NA (C/O Scheme is in Progress).
58	Gagret	STP Gagret	3.14	0.0518	For time being untill the disputes dc to road crossing are resolved the inflow of plant is lower than desired capacity hence only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
59	Bangana	STP Bangana	0.4	-	NA (C/O Scheme is in Progress).
60	Una	STP Zone C and D Chander lok Colony	0.65	0.24	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions

Sr. No.	Name of ULB	Name of Operational STPs	Installed treatment capacity (MLD)	Utilisation capacity (MLD)	Details with regards to Upgradation of the STP to make it functional to run them at optimum level
1	2	3	4	5	6
	Una	STP Zone A&B Rampur	2.53	0.58	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
61	Mehatpur	STP (Zone A,B,&C)	0.73	0.2	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
		STP Zone E&F	1.3		NA (C/O Scheme is in Progress).
62	Santokgarh	Santokgarh	2.5	0	NA (C/O Scheme is in Progress).
63	Amb	Chintpurni-Zone-1	0.57	0.1	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
		Chintpurni-Zone-2	2.01	0.2	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
		Chintpurni-Zone-3	2.49	0.2	Only one aeration basin is being operated, intermittent aeration is being adopted as per provision, inflow is being accumulated and released in controlled batches , and regular cleaning of the grit chamber and primary units is being carried out to address increased settling under low-flow conditions
64	Daulatpur	No operational ST	_	_	Not Applicable
65	Tahliwal	No operational ST	_	_	Not Applicable
66	Dhrampur	No operational ST	_	_	Not Applicable
67	Sandhole	No operational ST	_	_	Not Applicable
68	Baldwara	No operational ST	_	_	Not Applicable
69	Jhundutta	No operational ST	_	_	Not Applicable
70	Swarghat	No operational ST	_	_	Not Applicable
71	Barsar	No operational ST	_	_	Not Applicable
72	Bhoranj	No operational ST	_	_	Not Applicable
73	Bilaspur	No operational ST	_	_	Not Applicable

Annexure IV(A)

Sr. No.	STP	Amount	Date of imposition	Entity	Status
1.	STP Lalpani	₹ 31,87,500	07-01-2022	SJPNL	Not deposited
2.	STP Summerhill	₹ 2,62,500	05-05-2022	SJPNL	Not deposited
3.	STP Malyana	₹ 69,50,000	07-05-2022	SJPNL	Not deposited
4.	STP Malyana	₹ 59,25,000	05-04-2024	SJPNL	Not deposited
5.	STP Barga-I	₹ 15,80,000	06-04-2024	JSV	Partial deposited: 1.58 lakh on 6.12.2025
6.	STP Rohru	₹ 78,87,500	27-04-2024	JSV	Deposited on 20.01.2026
7.	STP Lalpani	₹ 95,62,500	27-04-2024	SJPNL	Not deposited
8.	STP Jubbal	₹ 44,60,000	03-03-2025	JSV	Deposited on 13.01.2026
9.	STP North Disposal	₹ 31,17,000	18-03-2025	SJPNL	Not deposited
10.	STP Summerhill	₹ 94,70,000	21-03-2025	SJPNL	Not deposited
11.	STP Sundernagar	₹ 12,00,000	23.07.2025	JSV	Deposited via DD
12.	STP Jogindernagar	₹ 25,00,000	23.07.2025	JSV	Deposited 19.01.2026
13.	STP Sarkaghat	₹ 5,60,000	23.07.2025	JSV	Deposited on 15.12.2025
14.	STP Malyana	₹ 20,62,500	23.07.2025	SJPNL	Not deposited
15.	STP Lalpani	₹ 21,75,000	23.07.2025	SJPNL	Not deposited
16.	STP Parwanoo	₹ 40,90,000	23.07.2025	JSV	Deposited via DD
17.	STP Raghunath ka Padhar	₹ 32,60,000	23.07.2025	JSV	Deposited on 10.12.2025
18.	STP Khaliyar	₹ 38,20,000	23.07.2025	JSV	Deposited on 10.12.2025
19.	STP Nalagarh	₹ 21,60,000	23.07.2025	JSV	Deposited on 19.01.2026
21.	STP Rohru	₹ 33,50,000	23.07.2025	JSV	Deposited on 20.1.2026
22.	STP Dhalli	₹ 26,25,000	23.07.2025	SJPNL	Not deposited
23.	STP Narkanda	₹ 9,09,000	29.08.2025	JSV	Partial deposited: 90.9k on 6.12.2025
24.	STP Zone-II, Hamirpur	₹ 2,14,625	9.09.2025	JSV	Not deposited
25.	STP Sujanpur Zone-II,Hamirpur	₹ 2,20,938	15.09.2025	JSV	Not deposited
26.	STP Zone-III, Hamirpur	₹ 2,14,625	15.09.2025	JSV	Not deposited

27.	STP NIT (Old) Hamirpur	₹ 2,14,625	15.09.2025	JSV	Not deposited
28.	STP Sundernagar	₹ 8,64,813	17.09.2025	JSV	Not deposited
29.	STP Jogindernagar	₹ 10,41,563	17.09.2025	JSV	Not deposited
30.	STP Sarkaghat	₹ 4,54,500	17.09.2025	JSV	Not deposited
31.	STP Malyana	₹ 16,80,703	18.09.2025	SJPNL	Not deposited
32.	STP Lalpani	₹ 23,11,438	19.09.2025	SJPNL	Not deposited
33.	STP Parwanoo	₹ 14,45,563	17.09.2025	JSV	Not deposited
34.	STP Raghunath ka Padhar	₹ 8,08,000	17.09.2025	JSV	Not deposited
35.	STP Khaliyar	₹ 11,29,938	17.09.2025	JSV	Not deposited
36.	STP Nalagarh	₹ 6,94,375	17.09.2025	JSV	Not deposited
38.	STP Rohru	₹ 16,88,594	17.09.2025	JSV	Not deposited
39.	STP Dhalli	₹ 14,99,219	18.9.25	SJPNL	Not deposited
40.	STP Jubbal	₹ 13,57,188	17.09.2025	JSV	Deposited on 26.02.2026
41.	STP Marhi	₹ 12,24,625	25.9.25	JSV	Not deposited
42.	STP Snowdon	₹ 22,01,484	9.10.2025	SJPNL	Not deposited
43.	STP Ghumarwin	₹ 3,66,125	4.10.25	JSV	Deposited on 6.12.2025

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	20.01.2026	7.48	2.8	30	540	12	Compliant
2	Ghumarwin (Bajohra MC ward)	20.01.2026	8.11	12	70	49	25	compliant
3	Chamba -STP Barga -1	07.01.2026	7.99	34.3	115	110	38	**Non Compliant**
4	Chamba -STP Barga-2	07.01.2026	8.95	43.3	163	-	128	**Non Compliant**
5	Chamba -STP at Bhagot	07.01.2026	7.16	29.8	80	1300	48	**Non Compliant**
6	Chamba-STP at Karian	12.01.2026	7.24	94.4	230	790	112	**Non Compliant**
7	Hamirpur Town-Zone No. I	31-01-2026	7.29	20	100	110	32	Compliant
8	Hamirpur Town -Zone No. II	31-01-2026	7.68	12	110	70	42	Compliant
9	Hamirpur Town- Zone No. III	31-01-2026	7.84	5.4	60	40	27	Compliant
10	Hamirpur- STP Ward No. 11	31-01-2026	7.12	26	180	140	74	Compliant
11	Nadaun/ Nagarda Nr Hospital	08-01-2026	8.32	24	180	140	68	Compliant
12	Sewerage scheme to Sujanpur Town(Zone 1) Near HPSEB sub Station Sujanpur	08-01-2026	8.39	3.4	40	27	BDL	Compliant
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	08-01-2026	8.08	22	110	140	65	Compliant
14	Nurpur- On the left bank of Jabber Khad near Bodh	16.01.2026	8.33	5.34	30	210	16	Compliant
15	Dehra- Near Shamshan Ghat Dehra	13.01.2026	8.11	6.74	30	490	7	Compliant
16	Jawalamukhi- Near Petrol Pump Ganju Bag	24.01.2026	8	4.34	40	230	9	Compliant
17	Dharamshala- Chellian	05.01.2026	7.73	11.65	19.2	790	54.8	Compliant
18	Dharamshala -Old Charri Road	03.01.2026	7.37	3.34	10	790	4.8	Compliant
19	Dharamshala -Ramnagar	06.01.2026	6.75	5.36	10	2400	6	**Not compliant**
20	Dharamshala- Bhagsu	03.01.2026	7.49	3.34	10	790	7.3	Compliant

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
21	Dharamshala- Chellian Near Nag Mandir	06.01.2026	7.45	4.86	10	1700	3.8	**Not compliant**
22	Dharamshala-Mela ground Gamru	06.01.2026	8.64	2.66	50	<1.8	7.7	Compliant
23	Nagrota (village Tharu near Baner Khad)	03.01.2026	7.35	3.54	40	1100	7	**Not compliant**
24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	03.01.2026	7.69	3.34	10	56	0.3	compliant
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	24.01.2026	7.28	25.6	70	700	84	Compliant
26	Kangra-STP Zone -II Near Bye pass Kangra	03.01.2026	7.2	4.04	10	1300	20	**Not compliant**
27	Kangra- STP Zone -III Old Kangra near Fort	03.01.2026	7.3	20.35	50	940	32	Compliant
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	17.01.2026	7.56	7.64	19.2	460	18	Compliant
29	Kullu Town- Lanka Bekar	22.01.2026	6.61	5	50	<1.8	16	Compliant
30	Kullu Town-Bhootnath	22.01.2026	7.03	4	50	2	12	Compliant
31	Kullu Town-Badah	22.01.2026	7.2	55	240	540	64	**Non-Compliant**
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	07.01.2026	7.93	10	70	<1.8	38	Compliant
33	Bhunter -Mela Ground	22.01.2026	7.61	6	50	<1.8	18	Compliant
34	Bhunter- Sarabai	17.01.2026	7.37	36	160	49	67	Compliant
35	Bhunter- Jarad	17.01.2026	7.51	16	100	<1.8	31	Compliant
36	Jogindernagar-Village Majahrnoo	17.01.2026	6.85	14	70	140	38	Compliant
37	Mandi –Raghunath ka Padhar	31.01.2026	7.6	85	290	<1.8	134	**Non-Complying**
38	Mandi- Khaliyar	31.01.2026	8.24	60	300	<1.8	134	**Non Complying**
39	Sundernagar (Chandpur)	06.01.2026	7.53	6	42	130	8	Compliant
40	Sarkaghat-Paplog Zone B	09.01.2026	7.93	2	12	1.8	14	Compliant

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
41	Sarkaghat-Barchhwar Zone-C	09.01.2026	7.93	38	140	1.8	68	**Non- Compliant**
42	Rampur-Khopri	05.01.2026	7.93	8.2	84	<1.8	24	Compliant
43	Rampur-Chuhabag	05.01.2026	8.02	4.4	60	<1.8	14	Compliant
44	Rohru- Near Radha Swami Petrol Pump	05-01-2026	7.42	11.5	88	<1.8	35	Compliant
45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	03-01-2026	9.3	12	124	<1.8	90	**Non-Compliant**
46	Kotkhai Town - Zone II	03-01-2026	7.42	4	44	24	11	Compliant
47	Kotkhai Town - Zone III	03-01-2026	7.7	5.4	36	33	23	Compliant
48	Narkanda	21.01.2026	8.31	14	140	<1.8	50	Compliant
49	Theog	-	-	-	-	-	-	**Sample not collected**
50	Sunni	02-01-2026	7.48	58	188	47	77	**Non-Compliant**
51	Paonta Sahib -Zone - I (Devi Nagar)	22.01.2026	7.33	35	205	2700	87.5	**Non-Compliant**
52	Paonta Sahib-Zone -II (Main Bazar)	22.01.2026	7.43	9	50	220	14.1	Compliant
53	Paonta Sahib-Zone –III (Jambu Ka Khalla)	22.01.2026	7.47	6.6	90	920	15.2	Compliant
54	Solan, Shamti							Sample could not be collected.
55	Parwanoo	03.1.2026	7.29	4.8	68	33	11	Compliant
56	Arki Town	01.01.2026	7.55	16	116	>1600	52	**Non-Compliant**
57	Nalagarh Town-Mandiyapur	21.01.2026	8.44	BDL	32	7.8	6	Compliant
58	Una- Chandarlok Colony for Zone D	30.01.2026	8.19	BDL	--	27	BDL	Compliant
59	Una- Rampur for Zone A&B	30.01.2026	8.32	BDL	--	11	9	Compliant
60	Mehatpur- Zone A,B & C - Basdhera	30.01.2026	7.44	3.2	--	43	21	Compliant
61	Gagret	28.01.2026	7.76	BDL	--	40	BDL	Compliant
62	Chowari	13.01.2026	7.7	6.64	30	220	33	Compliant

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
63	**Rewalser (Chalahar)**	9.01.2025	7.53	200	390	>1600	200	**non-complying**
64	Chamba-Parel	-	-	-	-	-	-	Non operational
65	Dalhousie	-	-	-	-	-	-	Inspected on date 02.12.2025 and it was found that STP not in operation and treatment process had not been initiated. Due to this sample could not be collected. Directions have been issued to JSV for operating the STP at the earliest. Compliance pending from JSV Dalhousie
	Rural Area							
66	Bharmour- Hadsar	-	-	-	-	-	-	Sample not collected
67	Marhi-Manali	-	-	-	-	-	-	Not collected due to snow bouond region.
68	Sandhole Phase -I	-	-	-	-	-	-	Sample not collected
69	R/Peo -Sarbo	05.01.2026	7.54	37.5	124	<1.8	67	**Non-Compliant**
70	Jakhri	05.01.2026	7.64	22	156	<1.8	63	Compliant
71	Kunihar	01.01.2026	7.4	18	132	>1600	60	**Non-Compliant**
72	Chintpurni Zone I	28.01.2026	8.04	3.8	--	49	15	Compliant
	Shimla City							
1	Sanjauli Malyana (Below Malyana Bus Stand)	17-01-2026	7.76	3.2	24	47	6	Compliant
3	Dhalli	17-01-2026	8.08	7.6	32	70	8	Compliant
5	North Disposal, Shimla (Golcha)	27-01-2026	7.51	13	48	<1.8	19	Compliant
6	Snowdon (Bermu)	27-01-2026	9.59	14.8	52	<1.8	86	**Non-Compliant**
7	Lalpani near Badagaon	17-01-2026	7.02	3.2	60	<1.8	17	Compliant

Sr. No.	Name of STP	Sampling Date	pH	Biochemical Oxygen Demand (mg/l)	Chemical Oxygen Demand (mg/l)	Fecal Coliform (MPN/100ml)	Total Suspended Solid (mg/l)	Compliance Status
9	Summer Hill (Below Andri)	27-01-2026	9.28	11.5	92	33	62	**Non-Compliant**

Annexure IV (C)

Sr. No.	Name	Consent validity	Remarks for consent if any
1	Sh. Naina Devi Ji (Kola Toba dry nallah)	31-03-2026	Valid Consent to operate
2	Ghumarwin (Bajohra MC ward)	31-03-2026	Valid Consent to operate
3	Chamba -STP Barga -1	31-03-2021	Applied for the renewal consent to operate
4	Chamba -STP Barga-2	31-03-2026	Valid Consent to operate
5	Chamba -STP at Bhagot	31-03-2024	Applied for the renewal consent to operate
6	Chamba-STP at Karian	31-03-2027	Valid Consent to operate
7	Hamirpur Town-Zone No. I	31-03-2030	Valid Consent to operate
8	Hamirpur Town -Zone No. II	31-03-2030	Valid Consent to operate
9	Hamirpur Town- Zone No. III	31-03-2030	Valid Consent to operate
10	Hamirpur- STP Ward No. 11	-	CTO applied, under process
11	Nadaun/ Nagarda Nr Hospital	31-03-2030	Valid Consent to operate
12	Sewerage scheme to Sujanpur Town(Zone 1) Near HPSEB sub Station Sujanpur	31-03-2027	Valid Consent to operate
13	Sewerage scheme to Sujanpur Town(Zone II) Near Govt ITI Doli Sujanpur	31-03-2028	Valid Consent to operate
14	Nurpur- On the left bank of Jabber Khad near Bodh	31-03-2021	Applied RCTO 2021-22 to 2025-26 and (Rejected)
15	Dehra- Near Shamshan Ghat Dehra	31-03-2021	Applied RCTO 2021-22 to 2025-26 and (Rejected) notice issued for apply on dated 03.02.2022, 18.08.22, 01.11.2022, 31.01.2023
16	Jawalamukhi- Near Petrol Pump Ganju Bag	31-03-2028	Valid Consent to operate
17	Dharamshala- Chellian	31-03-2028	Valid Consent to operate
18	Dharamshala -Old Charri Road	31-03-2026	Valid Consent to operate
19	Dharamshala -Ramnagar	19-01-2026	Valid Consent to operate
20	Dharamshala- Bhagsu	19-01-2026	Valid Consent to operate
21	Dharamshala- Chellian Near Nag Mandir	04-01-2026	Valid Consent to operate
22	Dharamshala-Mela ground Gamru	31-03-2026	Valid Consent to operate
23	Nagrota (village Tharu near Baner Khad)	31-03-2028	Valid Consent to operate

24	Tanda-Right side bank of Baner Khad at Dr. RPGMG Tanda	31-03-2028	Valid Consent to operate
25	Kangra- STP Zone -I Near Senior Sec. School Kangra	31-03-2028	Valid Consent to operate
26	Kangra-STP Zone -II Near Bye pass Kangra	31-03-2026	Valid Consent to operate
27	Kangra- STP Zone -III Old Kangra near Fort	31-03-2028	Valid Consent to operate
28	Palampur- Left Bank of Bihral Khad Bear Insp. Hut Palampur	31-03-2021	RCTO 2021-22 to 2025-26 and CTE Expansion (Under process) notice issued for apply on dated 09.06.2022, 23.08.22, 11.01.2023, 27.04.2024
29	Kullu Town- Lanka Bekar	31-03-2026	Valid Consent to operate
30	Kullu Town-Bhootnath	31-03-2026	Valid Consent to operate
31	Kullu Town-Badah	31-03-2021	Further unit has applied for RCTO vide application no. 17154239 dated 16.10.2025 for STP= 0.38 MLD for Renewal Date From : 01/04/2021 to 31/03/2026, but application rejected in view of non submission of compliance of the query. The Regional Office has been issued the Show Cause Notice to the unit vide letter no. 1362 dated 17.08.2024 with directions to apply for renewal of consent of the State Board.
32	Manali-Near Police Station Manali (1.82 to 3.00 MLD)	31-03-2022	
33	Bhunter -Mela Ground	31-03-2021	Further unit has applied for RCTO vide application no. 17195605 dated 16.10.2025 for Sewage Treatment Plant = 0.99 MLD for Renewal Date From : 01/04/2021 Renewal Date To : 31/03/2026 and application is under process. The Regional Office has been issued the Show Cause Notice vide letter no. 4803-5079 dated 19.01.2023, 6001-6204 dated 22.03.2023 with directions to apply for the consent of the State Board.

34	Bhunter- Sarabai	31-03-2021	Further unit has applied for RCTO vide application no. 16948181 dated 14.10.2025 for Sewage Treatment Plant = 0.46 MLD for Renewal Date From : 01/04/2021 Renewal Date To : 31/03/2026 and application is under process. The Regional Office has been issued the Show Cause Notice vide letter no. 4803-5079 dated 19.01.2023, 6001-6204 dated 22.03.2023 with directions to apply for the consent of the State Board.
35	Bhunter- Jarad	31-03-2021	Further unit has applied for RCTO vide application no. 17196817 dated 16.10.2025 for STP= 0.87 MLD for Renewal Date From : 01/04/2021 Renewal Date To : 31/03/2026 and application is under process. The Regional Office has been issued the Show Cause Notice vide letter no. 4803-5079 dated 19.01.2023, 6001,6204 dated 22.03.2023 with directions to apply for the consent of the State Board.
36	**Jogindernagar-Village Majahrnoo**	31-03-2025	Unit has applied for Renewal of Consent to Operate same is under process.
37	**Mandi –Raghunath ka Padhar**	31-03-2026	Unit has applied for CTE-expansion and same is under process.
38	**Mandi- Khaliyar**	31-03-2026	Valid Consent to operate
39	**Sundernagar (Chandpur)**	31-03-2027	Valid Consent to operate
40	**Sarkaghat-Paplog Zone B**	31-03-2026	Valid Consent to operate
41	**Sarkaghat-Barchhwar Zone-C**	31-03-2026	Valid Consent to operate
42	Rampur-Khopri	31-03-2026	Valid Consent to operate
43	Rampur-Chuhabag	31-03-2026	Valid Consent to operate
44	Rohru- Near Radha Swami Petrol Pump	31-03-2026	Valid Consent to operate

45	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	31-03-2027	Valid Consent to operate
46	Kotkhai Town - Zone II	31-03-2023	Further applied upto 31.03.2026 i.e. under process rejected. Show Cause Notice Issued vide letter No. 2946 dated 29-03-2025
47	Kotkhai Town - Zone III	NA	Applied for Consent to Establish i.e. under process rejected. Show Cause Notice Issued vide letter No. 2946 dated 29-03-2025
48	Narkanda	31-03-2026	Valid Consent to operate
49	Theog	31-03-2026	Valid Consent to operate
50	Sunni	31-03-2026	Valid Consent to operate
51	Paonta Sahib -Zone - I (Devi Nagar)	31-03-2022	Latest SCN issued vide letter no. 4709-12, dated 06.01.2025, letter no 146-49 dated 22.04.2025& letter no 2443-45 dated 20.09.2025
52	Paonta Sahib-Zone -II (Main Bazar)	31-03-2022	Latest SCN issued vide letter no. 4709-12, dated 06.01.2025 , letter no 146-49 dated 22.04.2025& letter no 2443-45 dated 20.09.2025
53	Paonta Sahib-Zone –III (Jambu Ka Khalla)	31-03-2026	Valid Consent to operate
54	Solan, Shamti	31-03-2022	Unit has applied for Renewal of Consent to Operate same is under process.
55	Parwanoo	31-03-2025	Valid Consent to operate
56	Arki Town	31-03-2030	Valid Consent to operate
57	Baddi Town-Kenduwal	31-03-2030	Valid Consent to operate
58	Nalagarh Town-Mandiyapur	31-03-2026	Valid Consent to operate
59	Una- Chandarlok Colony for Zone D	31-03-2027	Valid Consent to operate
60	Una- Rampur for Zone A&B	31-03-2027	Valid Consent to operate
61	Mehatpur- Zone A,B & C -Basdhera	-	CTE-fresh granted till 31-03-2026
62	Gagret	31-03-2026	Valid Consent to operate
63	Chowari	31-03-2026	Valid Consent to operate
64	**Rewalser (Chalahar)**	31-03-2025	**The unit has applied for CTO-Renewal but rejected online for clarification**

65	Chamba-Parel	-	The unit has applied for CTO fresh but the application was returned.
66	Dalhousie	31-03-2026	Valid Consent to operate
67	Sanjauli Malyana (Below Malyana Bus Stand)	31-03-2029	Valid Consent to operate
68	Dhalli	31-03-2029	Valid Consent to operate
69	North Disposal, Shimla (Golcha)	31-03-2029	Valid Consent to operate
70	Snowdon (Bermu)	31-03-2029	Valid Consent to operate
71	Lalpani near Badagaon	31-03-2029	Valid Consent to operate
72	Summer Hill (Below Andri)	31-03-2029	Valid Consent to operate

ANN-IV-D

H.P. STATE POLLUTION CONTROL BOARD

"Him Parivesh" Phase-III, New Shimla-171009 (H.P)

Phone: 0177 2673766, 2673274 email: mshppcb@gmail.com

HPSPCB/Misc STP/2020 9191-95 Dated 10/09/2025

To

The Engineer in Chief,
Jal Shakti Vibhag,
Shimla

The Managing Director,
Shimla Jal Prabandhan Nigam Ltd. (SJPNL),
Shimla, Himachal Pradesh

Sub:- Violation of Sewage treatment Plant discharge norms and non-compliance of Hon'ble NGT orders -reg.

Sir

As you are aware that there are 73 number of Sewage Treatment Plant (STPs) operational in the State. As per the results for the month of June-25, 20 number of STPs were not meeting the norms (copy of the compliance status enclosed as ***Annexure- I***) as a result untreated sewage is finding its way into river bodies.

It is imperative that all STPs strictly comply with the discharge standards stipulated by MoEF & CC and the Hon'ble NGT vide order OA No. 1069 of 2018 (copy of order enclosed). The adherence to these norms is non-negotiable and immediate corrective actions must be taken in cases of non-compliance to prevent environmental harm. Also, the compliance status of the STPs is under active monitoring by the Hon'ble NGT and the Central Monitoring Committee established by NGT.

Further in order to prevent any potential contamination of water sources and to avoid direct contact between the public and treated sewage water, it shall be mandatory for the STP to either recycle or reuse the treated sewage or, alternatively, relocate the outlet of the STP to a suitable location, especially where the discharge from any STP is located in proximity to water supply schemes or inhabited areas,

It is to also directed that The Environmental Compensation (EC) penalties levied on non-compliant STPs shall be deposited promptly (the detail of the Environmental Compensation imposed is enclosed as ***Annexure -II***). The status of these penalties is under active monitoring by the Hon'ble NGT and the non-payment of these penalties will be treated as a violation of the orders passed by the Hon'ble NGT.

Further with regard to the representations made by individual STPs requesting a waiver of the Environmental Compensation (EC) imposed, it is stated that the EC has been levied in accordance with the violations committed by the respective STPs, as per the methodology prescribed by the Hon'ble NGT in OA

No. 393 of 2017. These violations have posed a substantial risk to the environment and public health at large. Consequently, the ECs cannot be waived. Any EC imposed, the appeal must be submitted to the Chief Secretary (CS), Government of Himachal Pradesh, who is the designated as *"Appellate Authority"* for such matters.

Furthermore, in accordance with the directions issued by CPCB and in fulfilment of regulatory obligations, it is hereby directed that all STPs install *Online Continuous Effluent Monitoring Systems (OCEMS)* at their outlets. The CEMS must be linked with both the State Pollution Control Board and the Central Pollution Control Board servers to ensure real-time monitoring and data transmission for continuous regulatory oversight. The list of STPs currently connected to the server of State Board is enclosed for ready reference as ***Annexure -III.***

Further it has been observed that many STPs operational in the State are running without a valid Consent of the State Board. As per the regulation under Water Act, 1974 and the directives given by Hon'ble NGT & revised Categorization of Industries notified by CPCB, all operational STPs must obtain consent from State Board under the "Blue category".

Furthermore, in accordance with the provisions governing the monitoring of sewage effluent quality, it is required to remit the sample testing charges for STP samples tested by the State Pollution Control Board. Thus, necessary directions must be issued to concerned to deposit the pending Sample Testing Charges to the State Board.

Therefore, you are requested to intervene in the matter and ensure that STPs comply with the directions stated above. It may be noted that in view of violation / non-compliance, State Board shall initiate action including imposing Environment Compensation and action under Environment (Protection) Act, 1986 and Water (Prevention and Control of Pollution) Act, 1974.

Yours faithfully

Encls. As mentioned above *(via email)*

for.

Member Secretary
HPSPCB

Copy to

1. Chairman, Himachal State Pollution Control Board, Shimla for kind information please
2. Pr. Secretary (Urban Development) to GoHP for kind information please.
3. Secretary (Jal Shakti) to GoHP for kind information please.

for.

Member Secretary
HPSPCB

Non-Complying STPs in the month of June-25 as per MoEF Norms						
Sr. No.	Location	PH	BOD	COD	FC	TSS
1	Marhi-Manali	6.2	850	1496	>1600	580
2	Narkanda	7.4	310	592	47	400
3	Rohru- Near Radha Swami Petrol Pump	7.2	225	532	11	230
4	Rampur-Chuhabag	6.9	130	340	140	283
5	Chamba -STP at Bhagot	8.1	109		540	250
6	Jakhri	6.7	94	204	17	160
7	Jogindernagar-Village Majahrnoo	6.8	52	236	>1600	148
8	Jubbal- Below 22 KV Sub-Station HPSEB Jubbal Ghunglidhar (Kanhol)	8.6	46	260	<1.8	128
9	Bhunter- Sarabai	7.9	43	-	280	108
10	Una- Chandarlok Colony for Zone D	7.8	40		540	83
11	Chamba -STP Barga -1	7.6	23.6		1600	36
12	Mandi –Raghunath ka Padhar	6.6	15	84	540	110
13	Solan, Shamti	7.1	15	132	-	130
14	Kangra- STP Zone -I Near Senior Sec. School Kangra	7.6	12.5		1600	3.2
15	Nurpur- On the left bank of Jabber Khad near Bodh	7.9	12.3		1600	5.2
16	Nagrota (village Tharu near Baner Khad)	7.4	12		1600	1.1
17	Kangra-STP Zone -II Near Bye pass Kangra	7.4	10.8		1600	2.1
18	Sanjauli-Malyana	6.3	3.8	40	<1.8	55
19	Hamirpur Town -Zone No. II	8.4	3.4		1.8	252
20	Summer Hill (Below Andri)	9.1	3	32	<1.8	25

EC imposed

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Sr. No.	STP	Amount	Date of imposition	Violation Period	Status
1.	STP Lalpani	₹ 31,87,500	07-01-2022	16.03.2020 to 23.06.2020 and 22.10.2020 to 27.03.2021	Not deposited
2.	STP Summerhill	₹ 2,62,500	05-05-2022	27.08.2021 to 16.09.2021	Not deposited
3.	STP Malyana	₹ 69,50,000	07-05-2022	11.10.2019 to 31.01.2022	Not deposited
4.	STP Malyana	₹ 59,25,000	5-04-2024	10.02.2022 to 30.05.2023	Not deposited
5.	STP Barga-I	₹ 15,80,000	6-04-2024	26.05.2023 to 26.09.2023 (92 days) & 10.10.2023 to 15.12023 (66 days)	Not deposited
6.	STP Rohru	₹78,87,500	27-04-2024	12.02.2021 to 8.04.2021, 28.10.2021to 25.04.2022 and 21.09.2022 to 4.01.2023	Not deposited
7.	STP Lalpani	₹95,62,500	27-04-2024	27.03.2021 to 15.08.2022, 19.09.2022 to 30.05.2023	Not deposited
8.	STP Jubbal	₹44,60,000	03-03-2025	05.01.2023 to 08.03.2023, 05.04.2023 to 08.06.2023 and 20.09.2023 to 16.11.2023, 8.12.2023 to 10.01.2024, 9.04.2024 to 03-05-2024, 14-06-2024 to 1.01.2025 (446 days	Not deposited
9.	STP North Disposal	₹31,17,000	18-03-2025	317 days 28.01.2022-31.03.2022, 27.09.2022-29.11.2022, 16.01.2023-27.04.2023, 30.11.2023-30.01.2024, 30.05.2024- 28.06.2024	Not deposited
10.	STP Summerhill	₹94,70,000	21-03-2025	28.01.2022- 30.03.2022, 27.04.2022-30.08.2022, 28.09.2022-29.01.2024 and 28.02.2024- 22.11.2024)	Not deposited
11.	STP Sundernagar	₹12,00,000	23.07.2025	27-10-23 to 05-12-23 and 09-04-24 to 29-06-24 (120 days)	Not deposited
12.	STP Jogindernagar	₹ 25,00,000	23.07.2025	30-12-23 to 01-08-24 and 26-11-24 to 31-12-24 (250 days).	Not deposited
13.	STP Sarkaghat	₹ 5,60,000	23.07.2025	29-08-24 to 24-10-24 (56 days)	Not deposited
14.	STP Malyana	₹ 20,62,500	23.07.2025	08-04-24 to 15-05-24, 29-05-24 to 13-08-24 and 25-10-24 to 16-12-24 (165 days)	Not deposited
15.	STP Lalpani	₹ 21,75,000	23.07.2025	08-04-24 to 30-07-24 and 14-08-24 to 14-10-2024 (174 days)	Not deposited
16.	STP Parwanoo	₹ 40,90,000	23.07.2025	31.10.2023 to 13.12.2024 (409 days)	Not deposited
17.	STP Raghunath ka Padhar	₹ 32,60,000	23.07.2025	05.12.2023 to 26.10.2024 (326 days)	Not deposited
18.	STP Khaliyar	₹ 38,20,000	23.07.2025	26.10.2023 to 15.02.2024, 11.03.2024 to 31.08.2024 and 25.09,2024 to 31.12.2024 (382 days)	Not deposited
19.	STP Nalagarh	₹ 21,60,000	23.07.2025	31-01-24 to 30-04-24, 27-05-24 to 30-08-24 and 31-12-24 to 31-01-25 (216 days)	Not deposited
20.	STP BBMB Sundernagar	₹ 26,00,000	23.07.2025	from 03-01-24 to 23-07-24 and 29-08-24 to 26-10-24 4 (260 days)	Not deposited

21.	STP Rohru	₹ 33,50,000	23.07.2025	09-04-24 to 02-01-25 (268 days)	Not deposited
22.	STP Dhalli	₹26,25,000	23.07.2025	25-04-24 to 15-06-24, 26-07-24 to 14-10-24, 26-10-24 to 16-12-24 and 30-12-24 to 27-01-25 (210 days)	Not deposited
23.	STP Narkanda	₹9,09,000	29.08.2025	29.03.2025 to 20.08.20 (144 days)	Not deposited
	Total	₹8,28,04,500			

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Ring Fence Account (JSV))						
Sl. No	Amount to be ring fenced		Whether single dedicated account has been opened	Date of opening account	Amount utilized	Plan of utilization
1	2(a)	2(b)	3	4	5	6
	Name of Division	Amount-Ring-fenced (Rs. in Lakhs)	singly dedicated account (copy of concurrence of HP AG office enclosed)	30/08/2023		Fully utilised
1	JSV Division Mandi	550.00			550.0000	
2	EE JSV Division Laggi	125.00			125.0000	
3	JSV Division Nahan	129.00			129.0000	
4	JSV Division Rajgarh	127.2500			127.2500	
5	JSD Dharampur (SLN)	898.2625			898.2625	
	Total	1829.5125			1829.5125	

Solid Waste Management in the State

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
	SHIMLA								
1	M Corp. Shimla	93.93	Weighbridge	36.29	52.33	5.31	93.93	93.93	Waste to Energy Plant Bharyal
2	NP Chopal	0.72	Estimated	0.40	0.29	0.04	0.72	0.72	Processing Plant Near Jungle Chopal
3	NP Jubbal	0.40	Estimated	0.23	0.15	0.03	0.40	0.40	SWM Site Ward No. 2
4	NP Kotkhai	0.46	Estimated	0.26	0.19	0.02	0.46	0.46	Processing Plant Near old bus stand
5	NP Narkanda	0.50	Estimated	0.25	0.23	0.02	0.50	0.50	Processing plant Rampur road NH
6	MC Rampur	4.05	Estimated	2.23	1.62	0.20	4.05	4.05	Processing Centre near Gau Sadan in ward no. 4
7	MC Rohroo	2.98	Estimated	1.64	1.19	0.15	2.98	2.98	Processing Site Near new bus stand (MRF Near MC Office)
8	NP Sunni	1.01	Estimated	0.56	0.40	0.05	1.01	1.01	SWM Site Near new ITI Sunni
9	MC Theog	1.70	Estimated	0.93	0.68	0.08	1.70	1.70	Processing Plant Rahighat Rampur Road
10	NP Chirgaon	1.01	Estimated	0.56	0.41	0.04	1.01	1.01	Tamporary site near bus stand ward no 01
11	NP Nerwa	0.66	Estimated	0.37	0.27	0.03	0.66	0.66	Processing plant Kedi Panchayat Nerwa
	CHAMBA								
12	MC Chamba	8.38	Estimated	4.61	3.35	0.42	8.38	8.38	Processing site Maredi

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
13	MC Dalhousie	4.55	Estimated	2.50	1.82	0.23	4.55	4.55	Processing site Dalhousie
14	NP Chowari	1.47	Estimated	0.81	0.59	0.07	1.47	1.47	Processing site Chowari
15	NP Banikhet	1.14	Estimated	0.58	0.51	0.05	0.00	0.00	No Site Available
	KULLU								
16	MC Manali	4.81	Estimated	2.64	1.92	0.25	4.81	4.81	SWM plant Rangri, Manali
17	MC Kullu	7.83	Estimated	4.31	3.13	0.39	7.83	7.83	MRF site, Sarwari, Kullu
18	NP Bhuntar	1.75	Estimated	0.96	0.70	0.79	1.75	1.75	Temporary MRF, ward no 06 Bhuntar
19	NP Banjar	0.55	Estimated	0.30	0.22	0.03	0.55	0.55	Temporary Site
20	NP Nirmand	0.61	Estimated	0.34	0.24	0.03	0.61	0.61	Temporary site
	SIRMAUR								
21	NP Rajgrah	1.20	Estimated	0.66	0.48	0.06	1.20	1.20	SWM Plant NP Rajgrah
22	Nahan	12.22	Weighbridge	6.72	4.89	0.61	12.22	12.22	Waste processing work has been outsourced to M/s Suntan life. Currently Wet waste is being processed Bio-Methanation (Through contractor M/s Suntan Life) Plant Capacity: 200 TPD

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
23	MC Paonta Sahib	14.50	Weighbridge	5.77	7.90	0.83	14.50	14.50	Waste processing work has been outsourced to M/s Suntan life. Currently Wet waste is being processed Bio-Methanation (Through contractor M/s Suntan Life) Plant Capacity: 200 Tpd
24	NP Sangrah	0.61	Estimated	0.31	0.27	0.02	0.00	0.00	No Site Available
25	NP Shillai	1.96	Estimated	1.00	0.88	0.08	0.00	0.00	No Site Available
	MANDI								
26	MC Jogindernagar	2.08	Estimated	1.15	0.83	0.10	2.08	2.08	Village - Chalargh Tehsil Jogindernagar near Machyal Temple District Mandi, Outside MC boundary
27	NP Karsog	1.02	Estimated	0.56	0.41	0.05	1.02	1.02	Ward No. 2 Near Old NP office , Karsog
28	M. Corp. Mandi	17.64	Estimated	7.06	9.70	0.88	17.64	17.64	Near Manali Chandigarh National Highway Village Bindrawani District Mandi
29	MC Nerchowk	3.33	Estimated	1.83	1.33	0.17	3.33	3.33	Village - kansa Near Kansa Ground , Tehsil Balh District Mandi
30	NP Rewalsar	1.31	Estimated	0.72	0.52	0.07	1.31	1.31	Ward no 5 Near Bus stand , Rewalsar
31	MC Sarkaghat	2.17	Estimated	1.20	0.87	0.11	2.17	2.17	Ward No 1 , Tatih , Near Bagar Nala

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
32	MC Sundernagar	9.51	Estimated	5.23	3.80	0.48	9.51	9.51	Ward No 10 , Chandpur near Control Gate.
33	NP Dharampur	0.74	Estimated	0.38	0.33	0.29	0.00	0.00	No Site Available
34	NP Sandhole	1.35	Estimated	0.69	0.61	0.05	0.00	0.00	No Site Available
35	NP Baldwara	1.39	Estimated	0.71	0.62	0.06	0.00	0.00	No Site Available
	HAMIRPUR								
36	M. Corp. Hamirpur	22.00	Weighbridge	8.00	14.00	0.00	22.00	22.00	SWMP Dugneri, Wet waste sent to piggery farms Nangal & Bio methaination plant Jatwar Ambala, There are 68 Nos Composting pits also for processing the wet waste. Dry waste sent to Muzfarnagar.
37	Nagar Panchayat Bhota	0.57	Estimated	0.31	0.23	0.03	0.57	0.57	SWM Site at Bajur Nalah Bhota There are 3 Nos Composting pits for processing the wet waste.Dry waste sent to Ultratech Cement plant Bagha Distt. Solan
38	Municipal Council Nadaun	2.50	Estimated	1.38	1.00	0.13	2.50	2.50	SWM Site Nagrada

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
39	M.Council Sujanpur Tihra	2.90	Estimated	1.60	1.16	0.15	2.90	2.90	SWMP Dhar Bhageda, Wet waste sent to Piggery farms Jangalberi.There are 20 pits also for processing the wet waste. Dry waste sent to cement plant Ultratech and Lamberdar GT road Phillor
40	NP Barsar	2.14	Estimated	1.09	0.96	0.09	0.00	0.00	No Site Available
41	NP Bhoranj	1.13	Estimated	0.58	0.51	0.05	0.00	0.00	No Site Available
	KANGRA								
42	Municipal Council Dehra	1.80	Estimated	1.03	0.75	0.02	1.80	1.80	Dry Waste is sent priodically to cement plant for disposal and E-Waste drive cconducted and 57 Kg scientifically disposed.
43	M.C Jawalamukhi	2.09	Estimated	1.15	0.84	0.10	2.09	2.09	wet waste is processed in an OWC machine to produce organic compost.
44	Municipal Council Baijnath Paprola	7.68	Estimated	4.22	3.07	0.39	7.68	7.68	SWM Site Burali Kothi
45	Municipal Corpoation Dharamshala	21.41	Weighbridge	11.77	8.56	1.08	21.41	21.41	SWM Plant near IHSDP Site and SWM site near HRTC Workshop
46	Municipal Council Jawali	3.46	Estimated	1.91	1.39	0.16	3.46	3.46	SWM site near Sunehad Ward No. 9

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
47	Municipal Council Kangra	5.22	Estimated	2.87	2.09	0.26	5.22	5.22	Ward No. 5 SWM Mission road old Kangra
48	Municipal Council Nagrota Bagwan	3.20	Estimated	1.76	1.28	0.16	3.20	3.20	An MoU has been signed with MC Kangra for waste processing, and the waste is sent to the SWM site in Kangra.
49	Municipal Council Nurpur	4.43	Estimated	2.43	1.77	0.23	4.43	4.43	SWM site Chinwa Nurpur
50	Municipal Corporation Palampur	11.00	Weighbridge	6.05	4.40	0.55	11.00	11.00	SWM site AIMA Palampur
51	Nagar Panchayat Shahpur	1.35	Estimated	0.74	0.54	0.07	1.35	1.35	An MoU has been signed with MC Kangra for waste processing, and the waste is sent to the SWM site in Kangra.
52	NP Nagrota Suriyan	2.73	Estimated	1.39	1.23	0.11	0.00	0.00	No Site Available
53	NP Kotla	0.70	Estimated	0.36	0.31	0.03	0.00	0.00	No Site Available
54	NP Khundian	0.60	Estimated	0.31	0.27	0.02	0.00	0.00	No Site Available
55	NP Bir	2.39	Estimated	1.22	1.08	0.10	0.00	0.00	No Site Available
	SOLAN								
56	Arki	0.83	Estimated	0.30	0.47	0.06	0.83	0.83	SWM Plant Arki

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
57	Baddi	35.00	Weighbridge	19.25	14.00	1.75	35.00	35.00	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi.
58	MC Nalagarh	6.00	Estimated	3.30	2.40	0.30	6.00	6.00	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi.
59	MC Parwanoo	6.00	Weighbridge	3.30	2.40	0.30	6.00	6.00	Waste processing work has been done by contractor M/S Suntan Life w.e.f 22.01.2025. The waste is transported to contractor's facilities for disposal after preliminary segregation at SWM site of Parwanoo at Setctor 5.

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
60	Solan	22.50	Weighbridge	12.38	9.00	1.13	22.50	22.50	Waste processing work has been outsourced to M/s Geron Engineering Pvt. Ltd. Currently Wet waste is being processed through Bio- Methanation and dry waste is managed by segregating the resalable and recycling material which is further sold to recyclers and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.
61	Kandaghat	1.20	Estimated	0.66	0.48	0.06	1.20	1.20	Currently waste being sent to MC Shimla Waste processing plant.
62	NP Kunihar	1.22	Estimated	0.62	0.55	0.05	0.00	0.00	No Site Available
	BILASPUR								
63	Municipal Council Bilaspur	5.33	Estimated	2.93	2.13	0.27	5.33	5.33	Dry waste is sending to Cement Plant & Wet waste to Piggery Farm Nangal Punjab
64	Ghumarwin	2.32	Estimated	1.20	1.04	0.08	2.32	2.32	SWM site
65	Talai	1.59	Estimated	0.86	0.67	0.06	1.59	1.59	SWM site
66	Shri naina Devi Ji	2.12	Estimated	1.17	0.85	0.10	2.12	2.12	Segregation Site (Municipal Council Shri Naina Devi Ji)

Sl. No	(1) Name of ULB	(2) Waste Generation (TPD)	Basis of Waste Generation (Weighbridge or estimated)	(3) Composition of Waste			(4) Waste collected	(5) Waste Transported	(6) Final destination of transported waste
				Biodegradable	Dry/ Recyclable	Inerts			
67	NP Jhundutta	0.77	Estimated	0.39	0.35	0.03	0.00	0.00	No Site Available
68	NP Swarghat	0.83	Estimated	0.43	0.38	0.03	0.00	0.00	No Site Available
	UNA								
69	Municipal Corporation Una	10.50	Weighbridge	6.80	3.31	0.39	10.50	10.50	SWM Site at Rampur Una
70	NP Daulatpur Chowk	1.47	Estimated	0.81	0.59	0.07	1.47	1.47	SWM site
71	NP Tahilwal	1.69	Estimated	0.93	0.68	0.08	1.69	1.69	SWM site tahliwal (temporary)
72	NP Gagret	1.80	Estimated	0.99	0.72	0.09	1.80	1.80	SWM site gagret
73	Mehatpur Basdehra	3.90	Estimated	2.15	1.56	0.19	3.90	3.90	MSW Site Santokhgarh
74	NP Amb	2.17	Estimated	1.19	0.87	0.11	2.17	2.17	SWM site AMB
75	M.C. Santokhgarh	3.95	Estimated	2.17	1.58	0.20	3.95	3.95	SWM site
76	NP Bangana	0.78	Estimated	0.40	0.35	0.03	0.00	0.00	No Site Available
		420.82		207.10	192.81	21.17	400.34	400.35	

		7) Waste Processing										
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel				
	ULB Name	a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
	SHIMLA											
1	M Corp. Shimla	28.29	OWC : 1.0 TPD Drum Composting : 1.0 TPD Gausadan : 1.0 TPD Others: 1. Waste to Energy - Approx 27 ton Wet waste with low moisture content is passed through drum driers and/or further allowed for natural degradation and then mixing with RDF. Partially the wet waste is being used in the RDF within the controlled moisture content being accepted at the Cement plants. 2. About 5-6 TPD is collected at the Subzi Mandi by informal persons for feeding their cattles etc. in the nearby areas. 3. Further, 15 TPD biomethanation plant for wet waste is being established	Nil	Nil	Disposed in Landfill	Nil	100 TPD Capacity Of WtE plant	MC Shimla	52	5.31 ton inert waste	Avg.35-40 ton rdf supplied to cement companies
2	NP Chopal	0.40	Aaga drum/Pit Composting : 0. 14 TPD Gausadan : 0. 26 TPD	0.002	In Process	Used as filling in retaining walls	self use and also given free to local farmaers	0.3	Household, Commercial, Schools, Hospitals	0.2	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to W2E Plant Bharyal Shimla for co-processing.
3	NP Jubbal	0.23	Pit Composting : 0.00 TPD 0.23 provided to Gau sadan shelapani dochi	0	Nil	Used as filling in retaining walls	Nil	0.4	Household, Commercial, Schools, Hospitals	0.1	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to Ambuja cement W2E Plant Bharyal Shimla for co-processing.
4	NP Kotkhai	0.26	OWC: 0.20 TPD Drum Composting : 0.04 (0.02)Vegetables from shops are being supplied to Local Gau Sadan At Kupri Nala on regular basis and other wet waste are being treated in drums composters and OWC Machine. It is also submitted that NP kotkhai has 7 No. Of composting pits at ward No. 7 and 5.	0.01	In Process	Used as filling in retaining walls	self use and also given free to local farmaers	0.3	Household, Commercial, Schools, Hospitals	0.15	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to W2E Plant Bharyal Shimla for co-processing.
5	NP Narkanda	0.25	0.15 TPD is being processed OWC machine having capacity 0.10 TPD is being processed with the help of Aga Drums	0	ok (Sampling was done by CSIR Palampur)Copy Attached	Used as filling in retaining walls	self use and also given free to local farmaers	0.5 TPD	Household, Commercial, Schools, Hospitals	0.15	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to W2E Plant Bharyal Shimla for co-processing.

		7) Waste Processing										
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel				
	ULB Name	a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
6	MC Rampur	2.23	Drum Composting: 0.6 TPD Gausadan : 0.8 TPD Temporary Pits : 0.53 0.30 wet waste piked by piggry owner for there Pigs from hotels	0.03	In process	Used as filling in retaining walls	self use and also given free to local farmaers	2	Household, Commercial, Schools, Hospitals	0.9	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to W2E Plant Bharyal Shimla for co-processing.
7	MC Rohroo	1.64	Temporary Pit Composting : 0.66 TPD Gausadan : 0.70 TPD 0.28 wet waste Processed by house holds and some piked by worker of Gu sadan for there cattle	0.02	In Process	Used as filling in retaining walls	self use and also given free to local farmaers	1.5	Household, Commercial, Schools, Hospitals	0.6	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to Ambuja Cement Plant and W2E Plant Bharyal Shimla for co-processing.
8	NP Sunni	0.56	Pit Composting : 0.56 TPD	0.02	In process	Used as filling in retaining walls	self use	0.5	Household, Commercial, Schools, Hospitals	0.25	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to Ambuja Cement Plant and W2E Plant Bharyal Shimla for co-processing.
9	MC Theog	0.93	Drum Composting: 0.43 TPD Organic Waste Composter : 0.5	0.04	Tested OK	Used as filling in retaining walls	self use and also to local farmaers on nominal prices	0.7	Household, Commercial, Schools, Hospitals	0.5	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to Ambuja Cement Plant and W2E Plant Bharyal Shimla for co-processing.
10	NP Chirgaon	0.56	Pit Composting : 0.36 TPD 0.20 wet waste Processed by house holds for there cattle	Not Genrated Yet	Nil	Used as filling in retaining walls	Nil	0.4	Household, Commercial, Schools, Hospitals	0.2	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to Ambuja Cement Plant and W2E Plant Bharyal Shimla for co-processing.
11	NP Nerwa	0.37	Temporary Pits :0.2 Gausadan : 0.1 TPD Others (Specify) : 0.7 Taken away by local residents for cattle feding	Not Genrated Yet	In process	Used as filling in retaining walls	Nil	0.3	Household, Commercial, Schools, Hospitals	0.17	Used as filling in retaining walls	MRF available & RDF/SCF is being sent to Ambuja Cement Plant and W2E Plant Bharyal Shimla for co-processing.
	CHAMBA											
12	MC Chamba	4.61	Compost Pits-: 3.50 TPD Gau Sadan: 1.11 TPD	1	Under process	Used as filling of retaining walls.	Self utilized in parks and grounds	1	Domestic and Commercial Plastic waste	0.9	used in retaining walls.	Trasnsported to Plastic processing plant/ Cement Plants
13	MC Dalhousie	2.5	OWC: 1 TPD Compost Pits: 1.5 TPD	0.2	Under process	Used as filling of retaining walls.	Self utilized in parks and grounds	1	Domestic and Commercial Plastic waste	0.6	used in retaining walls.	Trasnsported to Plastic processing plant/ Cement Plants

		7) Waste Processing										
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel				
	ULB Name	a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
14	NP Chowari	0.81	OWC: 0.7 TPD Gau Sadan: 0.1 TPD	0.06	Under process	Used as filling of retaining walls.	Self utilized in parks and grounds	1	Domestic and Commercial Plastic waste	0.16	used in retaining walls.	Trasnsported to Plastic processing plant/ Cement Plants
15	NP Banikhet	Not Applicable										
	KULLU											
16	MC Manali	0	NA	NA	NA	NA	NA	60 TPD	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, fabrics. Rubber and leather waste.	1.2	Back filling in retaining walls and levelling of Katcha path etc.	MRF available & RDF is being sent to Cement plants for co-processing.
17	MC Kullu	4.31	OWC - 3TPD Gausadan - 0.50 TPD Approx. 0.81 TPD is taken by milk supplier who came from neighbouring villages in daily basis.	0.75	Sampling and testing of compost was conducted. However, it was observed from the test results that the quantity of certain parameters did not conform to the prescribed standards. The matter is being examined and necessary corrective measures are being undertaken	Back filling in retaining walls and levelling of Katcha path etc	Self utilised in garden and parks.	10 TPD	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, fabrics, Rubber and leather waste.	2.19	Back filling in retaining walls and levelling of Katcha path etc	MRF available & RDF is being sent to Cement plants for co-processing.
18	NP Bhuntar	0.96	Pit Composting 1 TPD	0.29 TPD	No compost testing has been undertaken to date. The compost is currently used for Horticulture and testing is purposed.	Back filling in retaining walls and levelling of Katcha path etc.	Self utilised in garden and parks.	1 TPD	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, fabrics, Rubber and leather waste.	0.56	Back filling in retaining walls and levelling of Katcha path etc.	Temporary MRF available & RDF is being sent to Cement plants for co-processing.
19	NP Banjar	0.3	Temporary Pit Composting : 0.34 TPD	0.09	No compost testing has been undertaken to date. The compost is currently used for Horticulture and testing is purposed.	Back filling in retaining walls and levelling of Katcha path etc.	Self utilised in garden and parks.	Nil (Temporary site)	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, fabrics. Rubber and leather waste.	0.14	Back filling in retaining walls and levelling of Katcha path etc.	Temporary site available & RDF is being sent to Cement plants for co-processing.

	ULB Name	7) Waste Processing										
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel				
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
20	NP Nirmand	0.2	0.20 TPD Community composter	0.06	No compost testing has been undertaken to date. The compost is currently used for Horticulture and testing is purposed.	Back filling in retaining walls and levelling of Katcha path etc.	Self utilised in garden and parks.	Nil	Plastics (non-recyclable, wrappers), Paper, Cardboard, Textiles, fabrics, Rubber and leather waste.	0.08	Back filling in retaining walls and levelling of Katcha path etc.	Dry waste is sent to SWM plant Rampur and then dispatched to cement plant for co-processing.
	SIRMAUR											
21	NP Rajgrah	0.66	Gousadan for wet waste and MRF for dry waste	All the wet/green waste sent to Gousadan by itself Ulb.	NA	Managed by ULB	NA	NA	Household, Commercial, Schools, Hospitals	0.4	(0.4TPD)MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.	Sent to Cement plants for disposal
22	NC Nahan	6.72	Waste processing work has been outsourced to M/s Suntan life. Currently Wet waste is being processed through by Methanation (Through contractor) and dry waste is managed by segregating the resalable and recycling material which is further sold to recyclrs and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor		Household, Commercial, Schools, Hospitals	4.16	Waste processing work has been outsourced to M/s Suntan life. Currently (Through contractor) and all the dry waste (4.16tpd) is managed by segregating the resalable and recycling materinl which is further sold to recyclrs and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.	sent to Cement plants/paper mills/wpower generation palnts for disposal

	ULB Name	7) Waste Processing										
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel				
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
23	MC Paonta Sahib	5.77	Waste processing work has been outsourced to M/s Suntan life. Currently Wet waste is being processed through by Methanation (Through contractor) and dry waste is managed by segregating the resalable and recycling material which is further sold to recyclrs and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor		Household, Commercial, Schools, Hospitals	6.72	Waste processing work has been outsourced to M/s Suntan life. Currently (Through contractor) and all the dry waste (3.72tpd) is managed by segregating the resalable and recycling material which is further sold to recyclrs and scrap dealers by contractor and RDF being sent to paper mills and energy efficient plant for disposal.	sent to Cement plants/paper mills/wpower generation palnts for disposal
24	NP Sangrah	Not Applicable										
25	NP Shillai	Not Applicable										
	MANDI	–										
26	MC Jogindernagar	1.15	OWC: 1 TPD Pit Composting : 1 TPD	0.225 TPD	Testing not conducted yet; compost used for horticulture purposes. Testing proposed.	0.05	Self utilised in parks ,gardens and sold to farmers	1.5	Plastics, paper, textiles, rubber, MRF rejects	0.08	Back filling in retaining walls and levelling of Katcha path etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
27	NP Karsog	0.31	Drum Composter-10 Ton	0.20 TPD	Testing not conducted yet; compost used for horticulture purposes. Testing proposed.	0.03	Self utilised in parks and gardens	0.5	Plastics, paper, textiles, rubber, MRF rejects	0.15	Back filling in retaining walls and levelling of Katcha path etc.	MRF is available, and RDF/SCF is being sent to cement plant for coprocessing,. Additionally, the sgredded RDF is being handed over to the PWD dept.
28	M. Corp. Mandi	7.06	Pit Composting : Organic Waste Composter:10	3.20 TPD	Compost used for horticulture purposes.	0.44	Self utilised in parks ,gardens and sold to farmers	10	Plastics, paper, textiles, rubber, MRF rejects	8.64	Back filling in retaining walls and levelling of Katcha path etc.	MRF is available, and RDF/SCF is being sent to cement plant for coprocessing,. Additionally, the sgredded RDF is being handed over to the PWD dept.
29	MC Nerchowk	1.83	OWC: 2 TPD	0.64 TPD	Testing not conducted yet; compost used for horticulture purposes. Testing proposed.	0.09	Self utilised in parks and gardens	2	Plastics, paper, textiles, rubber, MRF rejects	0.53	Back filling in retaining walls and levelling of Katcha path etc.	MRF is available, and RDF/SCF is being sent to cement plant for coprocessing,. Additionally, the sgredded RDF is being handed over to the PWD dept.

	ULB Name	7) Waste Processing										
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel				
		a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
30	NP Rewalsar	0.72	Drum Composting: 0.8TPD	0.25 TPD	Testing not conducted yet; compost used for horticulture purposes. Testing proposed.	0.04	Self utilised in parks and gardens	1	Plastics, paper, textiles, rubber, MRF rejects	0.312	Back filling in retaining walls and levelling of Katcha path etc.	MRF is available, and RDF/SCF is being sent to cement plant for coprocessing,. Additionally, the sgredded RDF is being handed over to the PWD dept.
31	MC Sarkaghat	1.20	Pit Composting : 2.5 TPD	0.42 TPD	Testing not conducted yet; compost used for horticulture purposes. Testing proposed.	0.06	Self utilised in parks and gardens	1.2	Plastics, paper, textiles, rubber, MRF rejects	0.4	Back filling in retaining walls and levelling of Katcha path etc.	MRF is available, and RDF/SCF is being sent to cement plant for coprocessing,. Additionally, the sgredded RDF is being handed over to the PWD dept.
32	MC Sundernagar	5.23	OWC: 6 TPD	1.20 TPD	Testing not conducted yet; compost used for horticulture purposes. Testing proposed.	0.24	Self utilised in parks and gardens	5	Plastics, paper, textiles, rubber, MRF rejects	3	Back filling in retaining walls and levelling of Katcha path etc.	MRF available & RDF/SCF is being sent to Cement plants for co-processing.
33	NP Dharampur	Not Applicable										
34	NP Sandhole	Not Applicable										
35	NP Baldwara	Not Applicable										
	HAMIRPUR	-										
36	M. Corp. Hamirpur	8	Wet waste sent to piggery farms Nangal & Bio methaination plant Jatwar Ambala, 68 Nos Composting pits are also being used for converting wet waste into compost.	During last 6 months 400 Kgs Compost has been stacked at SWMP site.	Moderate	0	600 KGs Compost has been stacked at SWMP site.	25	Household, Commercial, Schools, Hospitals	14	Nil	For the purpose of Kiln
37	NP Bhota	0.31	Wet Waste Processed through 3 Nos Composting pit and OWC Machine	600 Kg compost has been stacked at SWM site	Moderate	0	600 Kg compost has been stacked at SWM site	1	Household, Commercial, Schools, Hospitals	0.23	Nil	For the purpose of Kiln
38	MC Nadaun	1.375	Wet Waste Processed thorugh 8 nos Compostingtpits and Owc machine	During 6 months 1Tons compost has been stached at SWM site	Modrate	0	Giving to local farmer for gardening purpose	3	Household, Commercial, Schools, Hospitals	1	0	For Purpose Kiln

		7) Waste Processing										
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	ULB Name	a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
39	MC Sujanpur Tihra	1.595	Wet waste sent to piggery farms Jangalberi 20 Nos Composting pits are also being used for converting wet waste into compost.	During last 6 months 150 Kgs Compost has been stacked at SWMP site.	Moderate	0	150 KGs Compost has been stacked at SWMP site.	5	Household, Commercial, Schools, Hospitals	1.16	Nil	For the purpose of Kiln
40	NP Barsar	Not Applicable										
41	NP Bhoraj	Not Applicable										
	KANGRA											
42	MC Dehra	1.03	Nil	Nil	Nil	Nil	Nil	3	Household, Commercial, Schools, Hospitals	0.75	Nil	Utilization in Cement plant and Kiln as a fule
43	M.C Jawalamukhi	1.15	wet waste is processed in an OWC machine to produce organic compost	During last 5 months 300 kgs Compost has been stacked at SWM site .	Moderate	0	300 kgs Compost has been stacked at SWM site .	2	Household, Commercial, Schools, Hospitals	0.84	Back filling in retaining walls and levelling of path etc.	For the purpose of kiln.
44	NP Baijnath Paprola	4.22	OWC: 2 TPD Drum Composting: 0.48 TPD Gausadan: 0.74 TPD Any other method (Please specify) 1 TPD (Ward No. 4,6,9 and 7 households are use wet waste for their animals)	0.74	In Process	Used as filling of retaining walls.	Self utilised in parks and gardens	4	Plastics, paper, textiles, rubber, MRF rejects	0.46	Back filling in retaining walls and levelling of path etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.

		7) Waste Processing										
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel				
	ULB Name	a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
45	M. Corp. Dharamshala	6.77	Biogas : 5 TPD Gausadan : 2.17 TPD Piggery : Others (Specify) : 4 (Ward No. 1,2,8,9,14,15 (4 TPD Approximately) households are use wet waste for their animals).	-	-	Used as filling of retaining walls.	-	9	Plastics, paper, textiles, rubber, MRF rejects	2.56	Back filling in retaining walls and levelling of path etc.	RDF to Cement Inds.: RDF sent to cement plant 1no. Material Recovery Facility (MRF) in ward no. 13 has been established with the help of Waste Warriors (NGO) with a capacity of processing upto 2 Ton of Dry waste per day. 1 no. MRF is at SWM site at ward No. 6 and all the remaining dry waste processed by suntan life pvt. ltd.
46	MC Jawali	1.91	Pit Composting : 1.21 TPD Others (Specify): 0.7 Most of the households use wet waste for their animals.	0.36	In Process	Used as filling of retaining walls.	Self utilised in parks and gardens	2	Plastics, paper, textiles, rubber, MRF rejects	0.21	Back filling in retaining walls and levelling of path etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
47	MC Kangra	2.87	OWC : 1 TPD Gausadan: 1.25 TPD Piggery : 0.62 TPD	0.3	In Process	Used as filling of retaining walls.	Self utilised in parks and gardens	4	Plastics, paper, textiles, rubber, MRF rejects	0.31	Back filling in retaining walls and levelling of path etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
48	MC Nagrota Bagwan	1.76	Waste sent to SWM Plant Kangra	-	Nil	-	-	-	Plastics, paper, textiles, rubber, MRF rejects	0.19	-	Waste sent to SWM Plant Kangra
49	MC Nurpur	2.43	OWC: 2 TPD Pit Composting : 0.43 TPD Others (Specify) :	0.6	In Process	Used as filling of retaining walls.	Self utilised in parks and gardens	2	Plastics, paper, textiles, rubber, MRF rejects	0.26	Back filling in retaining walls and levelling of path etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
50	M. Corp. Palampur	6. 05	OWC : 5 TPD Gausadan: 1.05 TPD Pit Compost :	1. 5	In Process	Used as filling of retaining walls.	Self utilised in parks and gardens	6	Plastics, paper, textiles, rubber, MRF rejects	1. 76	Back filling in retaining walls and levelling of path etc.	MRF available & RDF/SCF is being sent sent to Cement plants for co-processing.
51	NP Shahpur	0.74	Waste sent to SWM Plant Kangra	-	-	-	-	-	Plastics, paper, textiles, rubber, MRF rejects	0.1	-	Waste sent to SWM Plant Kangra
52	NP Nagrota Suriyan	Not Applicable										
53	NP Kotla	Not Applicable										

		7) Waste Processing										
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel				
	ULB Name	a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
54	NP Khundiyan	Not Applicable										
55	NP Bir	Not Applicable										
	SOLAN											
56	NP Arki	0.30	OWC, and Pit compoting	0.007	Usable	Used as land filling and land levelling.	Self utilised or sold	0.6	Household, Commercial, Schools, Hospitals	0.4	sent as RDF to Ambuja Cement plants for disposal	Sent to Ambuja Cement plants for disposal
57	M. Corp. Baddi	19.25	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, Schools, Hospitals	3.08	Waste is being processed by M/s JBR located at Vill. Kenduwal, Baddi.	sent to Cement plants/paper mills/power generation palnts for disposal
58	MC Nalagarh	3.30	Waste is being processed at M/s JBR Waste to Compost plant located at Village Kenduwal, Baddi.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, Schools, Hospitals	0.53	Waste is being processed by M/s JBR located at Vill. Kenduwal, Baddi.	sent to Cement plants/paper mills/power generation palnts for disposal
59	MC Parwanoo	3.30	Wet waste is being processed by contractor M/s Suntan Life through biomethanation plant located at Vill. Jatwar, Ambala outside state boundary.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, Schools, Hospitals	0.43	MRF Facility available. (Contractor's facility at Ambala)	sent to Cement plants/paper mills/power generation palnts for disposal
60	M. Corp. Solan	12.38	Waste processing work has been outsourced to M/s Geron Engineering Pvt. Ltd. Currently Wet waste is being processed through Bio-Methanation..	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, Schools, Hospitals	1.35	Waste processing work has been outsourced to M/s Geron Engineering Pvt. Ltd. Currently dry waste is managed by segregating the resalable and recycling material which is further sold to recyclers and scrap dealers by contractor and RDF being sent to paper mills, energy efficient plant and cement plants for disposal.	sent to Cement plants/paper mills/power generation plants for disposal
61	NP Kandaghat	0.66	Currently waste being sent to MC Shimla Waste processing plant.	Managed by Contractor	NA	Managed by Contractor	Managed by Contractor	NA	Household, Commercial, Schools, Hospitals	0.09	Currently waste being sent to MC Shimla Waste processing plant.	Currently waste being sent to MC Shimla Waste processing plant.
62	NP Kunihar	Not Applicable										
	BILASPUR	-										
63	MC Bilaspur	2.93	Wet waste to Piggery Farm Nangal Punjab	0	0	0	0		Household, Commercial, Schools, Hospitals	2.13	Back filling in retaining walls and levelling of path etc.	Kiln of Cement Plant
64	MC Ghumarwin	1.2	Piggri	0		Properly ma0ged	0	Cement Plant	Segregation and packing in bags	1.04	Properly managed	used in cement plant as fuel

		7) Waste Processing											
		(A) 7.1) Composting						(B) 7.2) Refuse Derived Fuel					
	ULB Name	a) Intake quantity	b) Method adopted	c) Output quantity as Compost	d) Quality	e) Residue and Rejects and Management	f) Utilization of compost	i) Capacity of Plant	ii) Sources of waste for making RDF	iii) RDF Produced	iv) Residue/Reject management	vi) Utilization of RDF
65	NP Talai	0.86	OWC	0.08	Normal	Properly ma0ged	Distributed to farmers free of cost as well as in parks	Cement Plant	Segregation, packing and shredding	0.67	Properly managed	used in cement plant as fuel
66	MC Shri naina Devi Ji	1.17	Pits composting	0.02	Average	Land filling	Self used in park.		D2D collection	0.85		Waste sent to Cement Plant.
67	NP Jhundutta	Not Applicable										
68	NP Swarghat	Not Applicable										
	UNA											
69	M. Corp. Una	6.8	compost pits/ windrows composting	1.4	satisfactory	landfilling	Agriculture/Landfilling	10TPH	Fresh Waste using Balling Machine	3.31	0.4	Papermills
70	NP Daulatpur Chowk	0.81	Pit Composting	0.2	Good	NIL	Parks,Plantation	3 ton	Household, Commercial, Schools, Hospitals	0.59	for landfiling/Retaining walls	cement plant kiln
71	NP Tahilwal	0.93	Gaushala	Nil	Nil	Backfilling	Nil	5	Household, Commercial, Schools, Hospitals	0.68	for landfiling/Retaining walls	cement plant kiln
72	NP Gagret	0.99	Gausadan	Nil	Nil	Nil	Nil	3	Household, Commercial, Schools, Hospitals	0.72	for landfiling/Retaining walls	cement plant kiln
73	MC Mehatpur Basdehra	2.15	OWC	0.02	moderate	used as land filling and land levelling.	Parks,Plantation	10	Household, Commercial, Schools, Hospitals	1.56	for landfiling/Retaining walls	Cement plant Bagga
74	NP Amb	1.19	Piggrery farm	NIL	NIL	NIL	NIL	4	Household, Commercial, Schools, Hospitals	0.87	for landfiling/Retaining walls	cement plant kiln
75	MC Santokhgarh	2.17	pit composting	0.85	Good	used as land filling and land levelling.	plantation/ Horticulture uses	5	Household, Commercial, Schools, Hospitals	1.58	0.2	cement plant kiln
76	NP Bangana	Not Applicable										
		180.63								128.59		

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
	ULB Name	(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
	SHIMLA												
1	M Corp. Shimla	2.5 MW	8	RDF from other ULBs is received by MC Shimla	3MW	Ash and char	To Cement Plant	0.33	0	Power generation, self consumption and power exported to grid	ash and char sent Cement Plant	0	NA
2	NP Chopal	Nil	0	Nil	Nil	Nil	Nil	0.088823	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
3	NP Jubbal	Nil	0	Nil	Nil	Nil	Nil	0.05	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
4	NP Kotkhai	Nil	0	Nil	Nil	Nil	Nil	0.035683	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
		(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
	ULB Name	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
5	NP Narkanda	NA	0	NA	NA	NA	NA	0.08	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
6	MC Rampur	Nil	0	Nil	Nil	Nil	Nil	0.721617	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
7	MC Rohroo	Nil	0	Nil	Nil	Nil	Nil	0.592748	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
8	NP Sunni	Nil	0	Nil	Nil	Nil	Nil	0.154289	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
		(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
	ULB Name	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
9	MC Theog	Nil	0	Nil	Nil	Nil	Nil	0.178913	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
10	NP Chirgaon	Nil	0	Nil	Nil	Nil	Nil	0.20596	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
11	NP Nerwa	Nil	0	Nil	Nil	Nil	Nil	0.09592	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
	CHAMBA												
12	MC Chamba	Nil	0	N.A.	N.A.	N.A.	N.A.	2.45	Good Quality suitable for recycling	Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
		(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
	ULB Name	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
13	MC Dalhousie	Nil	0	N.A.	N.A.	N.A.	N.A.	1.22	Good Quality suitable for recycling	Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
14	NP Chowari	Nil	0	N.A.	N.A.	N.A.	N.A.	0.43	Good Quality suitable for recycling	Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
15	NP Banikhet	Not Applicable										1.14	After the availibility of land for SWM facility development
	KULLU												
16	MC Manali	Wet waste sent to Bio-gas plant	2.64	Households, commercial establishme nts, markets, and bulk waste generators.	NA	NA	NA	0.72	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
17	MC Kullu	Nil	0	NA	NA	NA	NA	0.94	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
		(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
	ULB Name	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
18	NP Bhuntar	Nil	0	NA	NA	NA	NA	0.14	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
19	NP Banjar	Nil	0	NA	NA	NA	NA	0.08	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
20	NP Nirmand	Nil	0	NA	NA	NA	NA	0.16	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0.14	The NP Nirmand has identified the SWM land, and the FCA case for the land is under process. As soon as the land case is cleared, the gap in waste processing will be completed. The gap in wet waste processing will be completed by July 2026
	SIRMAUR												

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
	ULB Name	(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
21	NP Rajgrah	1TPD		NA	NA	NA	NA	0.08	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
22	NC Nahan	12TPD	0	NA	NA	NA	NA	0.73	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
23	MC Paonta Sahib	15TPD	0	NA	NA	NA	NA	1.18	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
24	NP Sangrah	Not Applicable										0.61	After the availibility of land for SWM facility development
25	NP Shillai	Not Applicable										1.96	After the availibility of land for SWM facility development
	MANDI												

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
		(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
	ULB Name	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
26	MC Jogindernagar	Nil	0	NA	NA	NA	NA	0.7527641	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA
27	NP Karsog	Nil	0	NA	NA	NA	NA	0.2597505	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given the Waste collector, shop kipper and ragpikker etc.	Nil	0.25	NP Kargog has installed a total of 16 composter drums at two locations for wet waste management. To bridge the remaining gap, it is proposed that additional composter drums shall be procured and installed, and all such installations will be completed on or before 30th April, 2026, thereby ensuring adequate composting capacity and effective management of wet waste.
28	M. Corp. Mandi	Nil	0	NA	NA	NA	NA	1.06	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop kipper and ragpikker etc.	Nil	0	NA

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
		(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
	ULB Name	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
29	MC Nerchowk	Nil	0	NA	NA	NA	NA	0.800675	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop kipper and ragpikker etc	Nil	0	NA
30	NP Rewalsar	Nil	0	NA	NA	NA	NA	0.2121416	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop kipper and ragpikker etc	Nil	0	NA
31	MC Sarkaghat	Nil	0	NA	NA	NA	NA	0.4699007	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop kipper and ragpikker etc	Nil	0	NA
32	MC Sundernagar	Nil	0	NA	NA	NA	NA	0.8029094	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being given to the Waste collector, shop kipper and ragpikker etc	Nil	0	NA
33	NP Dharampur	Not Applicable										0.74	After the availibility of land for SWM facility development
34	NP Sandhole	Not Applicable										1.35	After the availibility of land for SWM facility development

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
	ULB Name	(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
35	NP Baldwara	Not Applicable										1.39	After the availibility of land for SWM facility development
	HAMIRPUR												
36	M. Corp. Hamirpur	Nil	0	Nil	Nil	Nil	Nil	0	Nil	Nil	Nil	0	NA
37	NP Bhota	Nil	0	Nil	Nil	Nil	Nil	0	Nil	Nil	Nil	0	NA
38	MC Nadaun	Nil	0	Nil	Nil	Nil	Nil	0	Nil	Nil	Nil	0	NA
39	MC Sujanpur Tihra	Nil	0	Nil	Nil	Nil	Nil	0	Nil	Nil	Nil	0	NA
40	NP Barsar	Not Applicable										2.14	After the availibility of land for SWM facility development
41	NP Bhoraj	Not Applicable										1.13	After the availibility of land for SWM facility development
	KANGRA							0					
42	MC Dehra	Nil	0	NA	NA	NA	NA	0	Nil	Nil	Nil	0	NA
43	M.C Jawalamukhi	Nil	0	Nil	Nil	Nil	Nil	0	Nil	Nil	Nil	0	NA
44	NP Baijnath Paprola	Nil	0	NA	NA	NA	NA	2.61	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpicker etc.	Nil	0	NA

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
		(C) 7.3) Waste to Energy (Thermal / Methanation					(D) 7.4) Other Processing						
	ULB Name	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
45	M. Corp. Dharamshala	5 (Bio Gas Plant)	5	Residencial and Commercial	16 KWH	NA	NA	6	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpicker etc.	Nil	0	NA
46	MC Jawali	Nil	0	NA	NA	NA	NA	1.18	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpicker etc.	Nil	0	NA
47	MC Kangra	Nil	0	NA	NA	NA	NA	1.78	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpicker etc.	Nil	0	NA
48	MC Nagrota Bagwan	Nil	0	NA	NA	NA	NA	1.09	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpicker etc.	Nil	0	NA

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
	ULB Name	(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
49	MC Nurpur	Nil	0	NA	NA	NA	NA	1.51	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpicker etc.	Nil	0	NA
50	M. Corp. Palampur	Nil	0	NA	NA	NA	NA	2. 64	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpicker etc.	Nil	0	NA
51	NP Shahpur	Nil	0	NA	NA	NA	NA	0.44	Good Quality suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the Waste collector, shop kipper and ragpicker etc.	Nil	0	NA
52	NP Nagrota Suriyan	Not Applicable										2.73	After the availibility of land for SWM facility development
53	NP Kotla	Not Applicable										0.7	After the availibility of land for SWM facility development
54	NP Khundiyan	Not Applicable										0.6	After the availibility of land for SWM facility development

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
	ULB Name	(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
55	NP Bir	Not Applicable										2.39	After the availibility of land for SWM facility development
	SOLAN												
56	NP Arki	Nil	0	NA	NA	NA	NA	0.07	suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold by the informal Waste pickers working at site	Nil	0	NA
57	M. Corp. Baddi	Nil	0	NA	NA	NA	NA	10.92	suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold the contractor and the informal Waste pickers working at	Nil	0	NA
58	MC Nalagarh	Nil	0	NA	NA	NA	NA	1.87	suitable for recycling	Utilization of Other material: Cardboard, plastic bottles, paper are being sold the contractor and the informal Waste pickers working at site.	Nil	0	NA

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
		(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
	ULB Name	a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
59	MC Parwanoo	Nil	0	NA	NA	NA	NA	1.97	NA	Utilization of Other material: Cardboard, plastic bottles, paper are being sold the contractor.	Nil	0	NA
60	M. Corp. Solan	Nil	0	NA	NA	NA	NA	7.65	NA	Utilization of Other material: Cardboard, plastic bottles, paper are being sold the contractor.	Nil	0	NA
61	NP Kandaghat	Nil	0	NA	NA	NA	NA	0.39	NA	Utilization of Other material: Cardboard, plastic bottles, paper are being sold the contractor.	Nil	0	NA
62	NP Kunihar	Not Applicable										1.22	After the availibility of land for SWM facility development
	BILASPUR							-					
63	MC Bilaspur	Nil	0	0	0	0	0	0	0	0	Nil	0	NA
64	MC Ghumarwin	Nil	0	0	0	0	0	0	0	0	Nil	0	NA
65	NP Talai	Nil	0	0	0	0	0	0	0	0	Nil	0	NA
66	MC Shri naina Devi Ji	Nil	0	0	0	0	0	0	0	0	Nil	0	NA
67	NP Jhundutta	Not Applicable										0.77	After the availibility of land for SWM facility development

		7) Waste Processing										8. Gap in Waste genration and Processing	Time bound plan to fill up the Gap
	ULB Name	(C) 7.3) Waste to Energy (Thermal / Methanation						(D) 7.4) Other Processing					
		a) Plant capacity	b) Daily inputs of feed	c) Sources of waste	d) Output (Energy)	e) Residue /Rejects management	f) Fly ash and Bottom Ash ma nagement	a) Quantity of input	b) Quality of inputs	c) Products and it's utilization	d) Residue/Reject management		
68	NP Swarghat	Not Applicable										0.83	After the availibility of land for SWM facility development
	UNA												
69	M. Corp. Una	Nil	0	NA	NA	NA	NA	0	NA	NA	Nil	0	NA
70	NP Daulatpur Chowk	Nil	0	NA	NA	NA	NA	0	NA	NA	Nil	0	NA
71	NP Tahilwal	Nil	0	NA	NA	NA	NA	0	NA	NA	Nil	0	NA
72	NP Gagret	Nil	0	NA	NA	NA	NA	0	NA	NA	Nil	0	NA
73	MC Mehatpur Basdehra	Nil	0	NA	NA	NA	NA	0	NA	NA	Nil	0	NA
74	NP Amb	NIL	0	NA	NA	NA	NA	0	NA	NA	Nil	0	NA
75	MC Santokhgarh	Nil	0	NA	NA	NA	NA	0	NA	NA	Nil	0	NA
76	NP Bangana	Not Applicable										0.78	After the availibility of land for SWM facility development
			15.64					55.01				20.87	

Details of Cleanliness Drives Conducted by ULBs during 2025-26 Annexure VII					
Total No. of Drives conducted: 342					
Name of ULBs	Total No. of Cleanliness Drive done	Targeted No of hot spots, hill sides/tourist/religious places etc. cleared	Duration on which cleanliness drives were done in year 25-26	Estimated quantity cleared (in Kgs)	Estimated quantity cleared (in tons)
District Shimla					
M Corp. Shimla	28	28	01.04.25, 13.04.25 20.04.25, 31.04.25 02.05.25, 07.05.25 10.05.25, 25.05.25 01.06.25, 07.06.25 05.07.25, 11.07.25 19.07.25, 11.08.25 17.08.25, 02.10.25 30.10.25, 01.11.25 25.11.25, 03.12.25 17.12.25, 29.12.25 01.01.26, 07.01.26 09.02.26, 17.02.26 21.03.26, 26.03.26	2130	2.13
NP Chopal	5	5	7.4.025, 17.5.25 20.5.25, 17.9.25 19.9.25	117	0.117
NP Jubbal	4	4	25.4.25, 16.7.25 25.9.25, 6.1.26	62	0.062
NP Kotkhai	3	2	15.9.25, 23.9.25 19.1.26	70	0.07
MC Rampur	5	5	7.4.2025, 15.6.2025 31.10.25, 12.12.25 10.3.26	89	0.089
MC Rohroo	5	5	14.7.25, 19.8.25 29.9.25, 16.12.25 16.2.26	163	0.163
NP Sunni	2	1	17.9.25, 5.1.26	70	0.07
MC Theog	2	1	11.12.25, 22.3.26	18	0.018
NP Chirgaon	3	3	16.11.25, 22.12.25 27.3.26	57	0.057
	5	5	17.7.25, 12.8.25 8.9.25, 17.10.25 18.9.25	145	0.145
Total	*62*	*59*		*2921*	*2.921*

Name of ULBs	Total No. of Cleanliness Drive done	Targeted No of hot spots, hill sides/tourist/religious places etc. cleared	Duration on which cleanliness drives were done in year 25-26	Estimated quantity cleared (in Kgs)	Estimated quantity cleared (in tons)
District Chamba					
MC Chamba	7	5	02-10-25, 09-10-25 08-11-25, 22-11-25 13-12-25, 10-01-26 10-02-26	5500	5.5
MC Dalhousie	16	5	15-01-25, 13-02-25 18-03-25, 16-04-25 28-04-25, 08-05-25 26-05-25, 17-07-25 23-08-25, 20-09-25 08-10-25, 22-11-25 09-12-25, 09-01-26 13-01-26, 20-03-26	630	0.63
NP Chowari	5	5	13-10-25, 15-11-25 22-12-25, 12-01-26 16-02-26	155	0.155
Total	***28***	***15***		***6285***	***6.285***
District Kullu					
MC Kullu	6	5	06-05-25, 10-06-25 25-09-25, 06-11-25 13-02-26, 18-03-26	2000	2
NP Bhuntar	2	2	17-03-26 18-03-26	100	0.1
NP Banjar	5	5	10-05-25, 15-06-25 03-08-25, 10-09-25 14-11-25	1500	1.5
NP Nirmand	3	3	05-10-25, 03-03-26	630	0.63
Total	***16***	***15***		***4230***	***4.23***
District Sirmour					
NP Rajgrah	1	1	7/02/20216	18.7	0.0187
Nahan	2	4	04/03/26 06-03-26	67.5	
MC Paonta Sahib	3	5	24/01/26 07/02/26 17/3/26	1500	1.5
Total	***6***	***10***		***1586.2***	***1.5187***
District Mandi					

Name of ULBs	Total No. of Cleanliness Drive done	Targeted No of hot spots, hill sides/tourist/religious places etc. cleared	Duration on which cleanliness drives were done in year 25-26	Estimated quantity cleared (in Kgs)	Estimated quantity cleared (in tons)
Jogindernagar	12	1	04/11/25, 05/02/25 16/06/25, 23/07/25 27/08/25, 09/09/25 20/10/25, 26/11/25 2/12/25, 08/01/26 06/02/26, 02/03/26	76	0.076
Karsog	4	4	15.7.25, 12.8.25 15.10.25, 12.1.26	268	0.268
Mandi	7	1	30.04.25 30.06.25 30.07.25 30.10.25 29.12.25 30.01.26 22.03.26	35000	35
Nerchowk	22	3	03/04/25 13/04/25 26/04/25 08/05/25 23/05/25 23/06/25 06/07/25 20/07/25 04/05/25 19/08/25 08/09/25 16/09/25 06/10/25 15/10/25 27/10/25 01/11/25 11/12/25 17/01/26 06/02/26 10/02/26 23/02/26 03/03/26	5000	5
Rewalsar	17	17	1.4.25-25.3.26	292	0.292
Sarkaghat	2	2	20.3.26, 25.3.26	100	0.1
Sundernagar	1	1	3/5/2026	95	0.095
Total	***65***	***29***		***40831***	***40.831***
District Hamirpur					
M. Corp. Hamirpur	5	5	04-05-25, 30-06-25 04-08-25, 14-08-25 05-01-26	3000	3
Nagar Panchayat Bhota	3	3	2-10-25, 25-01-26 7-02-26	500	0.5
M.Council Sujanpur Tihra	7	7	07-07-25, 17-09-25 11-02-26, 13-02-26 27-02-26, 10-03-26 23-03-26	37	0.037
Total	***17***	***17***		***3587***	***3.587***

Name of ULBs	Total No. of Cleanliness Drive done	Targeted No of hot spots, hill sides/tourist/religious places etc. cleared	Duration on which cleanliness drives were done in year 25-26	Estimated quantity cleared (in Kgs)	Estimated quantity cleared (in tons)
District Kangra					
Municipal Council Dehra	4	4	15-1-26 to 22-1-26	32.00	0.032
M.C Jawalamukhi	5	5	2-9-25 to 30-10-25	6200.00	6.2
Municipal Council Baijnath Paprola	2	3	18-11-25 and 02-10-25	250	0.25
Municipal Corpoation Dharamshala	40	40	09-02-26 to 03-03-26	12000	12
Municipal Council Jawali	4	4	11, 12, 17 and 18-12-25	100	0.1
Municipal Council Kangra	1	1	10/1/2025	500	0.5
Municipal Council Nagrota Bagwan	1	1	10/10/2025	500	0.5
Municipal Council Nurpur	2	5	15-08-25 and 2-10-25	750	0.75
Municipal Corporation Palampur	4	27	16-1-26, 04-02-26 24-02-26, 28-02-26	200	0.2
Nagar Panchayat Shahpur	1	1	1/1/2026	25	0.025
Total	*59*	*86*		*20557*	*20.557*
District Solan					
Arki	2	2	2025	39	0.039
Baddi	3	16	26.01.26, 27.01.26 23.02.26	22500	22.5
Nalagarh	7	2	16.04.25 21.05.25 04.08.25 12.11.25 06.01.26 10.02.26 07.03.26	500	0.5
MC Parwanoo	5	5	18.02.25	2500	2.5

Name of ULBs	Total No. of Cleanliness Drive done	Targeted No of hot spots, hill sides/tourist/religious places etc. cleared	Duration on which cleanliness drives were done in year 25-26	Estimated quantity cleared (in Kgs)	Estimated quantity cleared (in tons)
Solan	13	13	10.04.25, 25.04.25 14.05.25, 25.05.25 30.05.25, 06.06.25 26.06.25, 08.07.25 11.08.25, 25.09.25 02.10.25, 26.11.25 12.03.26	7650	7.65
Total	***30***	***38***		***33189***	***33.189***
District Bilaspur					
Municipal Council Bilaspur	17	5	25,30 june 25, 15,21,25 july 25, 6,11,19,26 aug25, 8,15,29 october, 3,16,29 december , 4,10 march 26	23000.00	23
Ghumarwin	24	3	twice in week	2600.00	2.6
Total	***41***	***8***		***25600***	***25.6***
District Una					
Municipal Corporation Una	10	10	6/4/2025, 7/4/2025 8/4/2025, 14/09/25 15/09/25, 16/09/25 17/09/25, 12/11/2025 13/11/25, 14/11/25	576	0.576
Mehatpur Basdehra	3	3	As required	42.00	0.042
NP Amb	2	2	March -25 April -25	12.00	0.012
MC Santokhgarh	3	3	March -25 April -25 March 26	250.00	0.25
Total	***18***	***18***		***880***	***0.88***
Overall Total	**342**	**295**		**139666.2**	**139.5987**

Annexure - VIII

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C.A. NO. 6174/2023

ITEM NO.39 COURT NO.9 SECTION XVII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 6174/2023

BHOPAL MUNICIPAL CORPORATION APPELLANT(S)

VERSUS

DR SUBHASH C. PANDEY & ORS. RESPONDENT(S)

[TO BE TAKEN UP AT 10.30 AM]
(IA No. 113056/2025 - APPROPRIATE ORDERS/DIRECTIONS
IA No. 141056/2024 - CONDONATION OF DELAY IN FILING
IA No. 43110/2024 - CONDONATION OF DELAY IN FILING
IA No. 198051/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 141055/2024 - EXEMPTION FROM FILING O.T.
IA No. 245823/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON
IA No. 198050/2023 - STAY APPLICATION)

WITH
C.A. No. 7728/2023 (XVII)
(IA No. 176665/2024 - EXEMPTION FROM FILING O.T.
IA No. 196024/2024 - EXEMPTION FROM FILING O.T.
IA No. 241136/2023 - STAY APPLICATION)

Date : 05-05-2026 These matters were called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Ms. Vanshaja Shukla, AOR
Ms. Gunjan Chowksey, Adv.
Ms. Ankeeta Appanna, Adv.
Mr. Siddhant Yadav, Adv.

For Respondent(s) Mrs. Aishwarya Bhati, A.S.G.
Ms. Anupriya Srivastava, Adv.
Ms. Gargie Boss, Adv.
Mr. Gurmeet Singh Makker, AOR
Mrs. Chitragda Rastvara, Adv.
Mr. Balendu Shekhar, Adv.
Mr. Udit Dediya, Adv.

Mr. Harshvardhan Pandey, Adv.
Mr. Raghavendra Pratap Singh, AOR
Mr. Ram Kumar, Adv.

Validity unknown
Digitally signed by GEETA AHUJA
Date: 2026.05.06 10:44:18 IST
Reason:

Mr. Mahendra Pratap Singh, Adv.
Mr. Akshat Kashyap, Adv.

Mr. Arpit Gupta, AOR
Mr. Dilpreet Singh, Adv.
Mr. Divya Pratap Parmar, Adv.
Ms. Akansha Agarwal, Adv.
Mr. Aadil Yar Chaudhary, Adv.
Mr. Shariq Yar Chaudhary, Adv.

Mr. Pashupathi Nath Razdan, AOR
Mr. Abhimanyu Singh, Adv.
Mr. Abhinav Srivastav, Adv.
Ms. Maitreyee Jagat Joshi, Adv.
Mr. Astik Gupta, Adv.
Ms. Akanksha Tomar, Adv.
Mr. Shravan Bagora, Adv.

Mr. Raghav Sharma, Adv.
Mr. Salvador Santosh Rebello, AOR
Mr. Jaskirat Pal Singh, Adv.
Mr. Mridul Shukla, Adv.
Mr. Pranjal Pandey, Adv.
Ms. Moulishree Pathak, Adv.

Mr. Saurabh Balwani, AOR
Mr. Chirag Pathor, Adv.

Mr. Vikramaditya Singh, AOR
Mr. Qasim Ali, Adv.
Mr. Arjun Singh, Adv.
Ms. Yashika Gupta, Adv.
Mr. R Venkat Prabhat, Adv.

Ms. Pragati Neekhra, AOR
Mr. Aryan Vaibhav Srivastava, Adv.

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Shrirang B. Varma, Adv.
Mr. Sourav Singh, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Sameer Abhyankar, AOR
Mr. Krishna Rastogi, Adv.
Mr. Aryan Srivastava, Adv.

Mr. Surjendu Sankar Das, AOR
Ms. Yoovika Toor, Adv.

UPON hearing the counsel the court made the following

O R D E R

1. This Earth and this Nation are what we all have in common. We are confident that a group of committed civil servants, officers, people's representatives, and foot soldiers vested with the power to administer the SWM Rules, 2026, can spread the light of preserving this planet and this Nation from man-made destruction. The statutory framework introduced under the Environment (Protection) Act, 1986, will be the change for the progress and well-being of the Indian citizens. It should be the shared commitment to leave behind a tolerable planet for future generations. Their thanks for preserving the planet will not be heard by us, but our willingness to sacrifice, work tirelessly for them, and dedicate ourselves will leave the mark of our conscience for times to come.

2. Apropos the order dated 29.04.2026, the (i) Secretary, Ministry of Environment, Forest and Climate Change ("MoEFCC"); (ii) Secretary, Department of Drinking Water and Sanitation, Ministry of Jal Shakti; (iii) Secretary, Ministry of Housing and Urban Affairs ("MoHUA"); (iv) Secretary, Ministry of Panchayati Raj; (v) Secretary, Ministry of Rural Development; and the Chief Secretaries of the States and Union Territories have participated in today's hearing. A few Chief Secretaries contributed to the hearing, and others have appreciated the need of the hour to implement the SWM Rules, 2026, and the statutory obligations on the Executive and local bodies. Most of the State lawyers also attended the proceedings.

3. During the hearing, this Court has made it clear that the current common effort by all stakeholders is to persuade Solid Waste generators to participate and prevent environmental pollution contrary to the law's mandate. This Court, as intimated in its earlier orders, reposes trust in the local, state and central administration, and if the desired result is not achieved, decides to strengthen the administration within the

framework of the Environment Protection Act, 1986, before finally declaring the inbuilt incompetency in the administrative set-up to handle the solid waste generated by human activity.

4. Keeping the above in perspective, the MoEFCC is directed to issue a notification under Section 23 and delegate the powers under Section 5 of the Environment Protection Act, 1986, to the District Collectors across the country for a period of one year, exclusively for supervising, administering and implementing SWM Rules, 2026, within their jurisdictional limits. The District Collectors are directed to constitute and dedicate a 'Special Cell' not only to oversee the implementation, but in given circumstances, to issue directions for the stoppage of water/electricity to bulk generators of solid waste who disobey the directions or disregard the Rules. The District Collectors are directed to conduct virtual spot inspections of the dumping sites, implement the rules, and fortnightly prepare and forward the report to the designated Secretaries in the respective States. The directions, if any, issued by the District Collectors under the delegated authority are understood as directives issued in furtherance of the orders of this Court.

5. The Regional Officers of the respective Pollution Control Boards shall also be included in the Special Cell directed to be set up under the supervision of the District Collector. The Regional Officers of the respective Pollution Control Boards are directed to conduct field inspections of authorised and unauthorised dump yards/sites within their jurisdictions and forward photographs to the District Collector and Local Bodies for further action and compliance. The District Collector issues directions to ensure that Solid Waste is transported, managed, and disposed of by vehicles authorised by the Local Bodies. This enables the Local Bodies not only to regulate but also to prevent unauthorised dumping along roadsides, railway tracks, lakes, foothills, etc.

6. The District Collectors are directed to prepare a brief summary of the performance/progress of the implementation of the SWM Rules once a month and submit it to the respective secretaries. The respective secretaries, in turn, with an abstract, certifying assessment of progress and deficiency within their respective states, forward the report to the concerned Ministries, *viz*, (i) Secretary, MoEFCC; (ii) Secretary, Department of Drinking Water and Sanitation, Ministry of Jal Shakti; (iii) Secretary, MoHUA; (iv) Secretary, Ministry of Panchayati Raj; and (v) Secretary, Ministry of Rural Development for filing the abstract of the report in this Court.

7. The first phase of monitoring by the Secretaries in the Union of India and the Secretaries in the State/UTs of municipal corporations, municipalities and gram panchayats is set out as follows:

(1) The District Collectors are directed to communicate the orders of this Court dated 19.02.2026, 29.04.2026 and 05.05.2026 (the present order) through the respective Commissioners/Executive Officers/Panchayat Secretaries, who shall, in turn, communicate the same to the elected ward members/corporators/councillors.

(2) The State Governments are directed to incentivise good performance by prioritising grants to which well-performing local authorities or local bodies are entitled. Conversely, defaulting local bodies shall attract penal consequences for non-compliance with the Rules.

(3) The Secretary, Ministry of Panchayati Raj, and the Urban Development Secretary are directed to explore a roadmap to incorporate knowledge of and obligations under the Solid Waste Management Rules into the functioning of elected representatives as part of the representative process in local bodies.

8. The Secretaries, *viz*, (i) Secretary, MoEFCC; (ii) Secretary, Department of Drinking Water and Sanitation, Ministry of Jal Shakti; (iii) Secretary, MoHUA; (iv) Secretary, Ministry of Panchayati Raj; and (v) Secretary, Ministry of Rural Development, are directed to deliberate upon and explore the inclusion of contributions under Corporate Social Responsibility ("CSR") by industries for the establishment of Compressed Biogas plants or such other latest technology as may be available for converting waste into energy into the extant scheme and the modalities for availing the funds. Such contributions shall, to the requisite extent, compensate and follow principles similar to the Polluter Pays Principle for the overall upkeep of local bodies. This is not to strictly enforce the principle of the Polluter Pays, but for the amelioration of the environment, CSR funds shall be utilised exclusively for the improvement of local bodies within whose jurisdictions the contributing industries are located. We direct that such contributions be prioritised within the schemes operated by the Union of India.

9. The Chief Secretaries are directed to circulate the Form IV under the SWM Rules, 2026, by 15th May, 2026; receive the filled data, collate it, and forward it to the Respective Secretaries of the Union of India for enhanced and efficient performance monitoring of the local bodies.

10. The Chief Secretaries are directed to identify tourist-centric beaches, tourist places, and pilgrim centres, and to put in place a special mechanism for implementing the SWM Rules, 2026, at such locations.

11. The Chief Secretaries are directed to conduct an inventory of the implementation of the Plastic Waste Management Rules, 2016 (as amended from time to time), in their respective jurisdictions and, through the Secretary, MoEFCC, submit a report on strict compliance with the Plastic Waste Management Rules, 2016. Including handholding

of Gram Panchayats for identification and registration of Bulk Waste Generators' activities related to EBWGR certification, Legacy waste, dumpsite remediation, etc., as applicable in rural areas. Presently, nearly 1,700 ULBs have registered on the CPCB's EPR Portal. The State must advise all ULBs, giving a timeline in a graded manner, to register on the EPR Portal.

12. Annexures 8 and 9 in the latest status report filed by the Union of India refer to the responses by States/Union Territories to the identified bottlenecks and the compilation of action plans submitted by States/Union Territories. The concerned Ministries in the Union take up these issues and respond to the bottlenecks within three weeks from today. The Secretary, MoEFCC, is treated as the nodal secretary for filing reports for and on behalf of all the departments. The supervision, administration and implementation of the SWM Rules, 2026, shall remain with the respective departments, and the Secretaries are called upon not to forward the reports sent by the States, but have them scrutinised or examined in the respective departments and submit an abstract to this Court.

13. In the course of deliberation, it has been pointed out that, for the present, the administrative sanction for advancing Solid Waste Management Projects is being delayed, and may not be adhered to. Our attention is drawn to MoHUA guidelines for Swachh Bharat Mission-Urban (SBM-U). There are three levels, and considering the methodology adopted in SBM-U, we are of the view that Solid Waste Management Projects are undertaken and approved in accordance with SBM-U. Consequently, we direct that the 3 levels, from ULBs to State Governments to the Central Government, be integrated in a paperless manner through technology under the Swachh Bharat Mission – Urban. There is no requirement of any other approval at the Council or any other forum/authority. A similar paperless, technology-driven lean

approval method could be used by all State Governments for all Solid Waste Management projects funded through sources other than SBM-U. Once the projects are approved by the National Advisor and Review Committee ("NARC"), the DPR preparations and technical sanctions must be delegated to competent authorities in the State, so that no more than three levels are involved in such sanctions for Solid Waste Management projects. The respective State General Financial Rules (GFRs) may be considered appropriately. Once the projects are approved by the NARC, the State matching share must also be kept ready to avoid any delay in providing it.

14. The financial difficulties faced by the Union, the Union Territories and the States have been brought to our notice. We record the challenges and the views expressed by the States regarding the financial challenges to report compliance under the SWM Rules, 2026. With respect to addressing Financial Availability for SWM Rules 2026 implementation:

14.1 SBM-U and SBM-Grameen funds are available to States for implementing SWM projects in local bodies. Timely and complete utilisation of these funds is a mandate of the State Governments.

14.2 Many States have made their own State budget provisions to supplement the SWM & sanitation activities.

14.3 Many States have effectively been able to mandate funds from the Finance Commission for sanitation spending.

14.4 Large ULBs have also been able to bring in CSR support from corporates. The Bio-CBG is currently witnessing interest from many PSUs. States can fully leverage the same.

14.5 Large PPP projects for SWM can also be prepared by State

Governments on a regional/ cluster basis, and funds can be availed too from the recently launched Urban Challenge Fund (UCF) by MoHUA.

14.6 States should plan sanitation and SWM projects by converging multiple funding sources. Especially in rural areas, States must make adequate provisions from their own resources so that Gram Panchayats can carry forward these activities.

15. On the above, we direct the Secretary, MoHUA, to convene a meeting with all the Chief Secretaries and place before this Court, a resolution on how to address the financial problem faced by the local bodies, and the extent to which the Union of India can assist the States/UTs.

16. The inadequate human resources in Local Bodies have been brought to this Court's notice. We take note of the population growth in the Country and the increased density of population at all three levels – Villages, Municipal and Corporation.

17. Presently, there is no material to appreciate the enhancement of human resources or wherewithal by the State Governments, commensurate and proportionate to the increased population, and the consequent increase in Solid Waste. Therefore, we direct the States/UTs to review the sanctioned and available manpower in urban and rural local bodies to fill the identified vacancies in a time-bound manner. States/UTs may also consider creating a dedicated cadre within rural local bodies, funded from their own resources, for SWM and sanitation service delivery, thereby developing the technical capacities of rural local bodies. Gram Panchayats are categorised by population size to assign appropriate staff, ensuring at least a full-time Panchayat Secretary and technical support in every Gram Panchayat. Over and above the State matching share under SBM-U, the State should provide necessary

interventions for short-term and long-term capacity building of local bodies.

18. The Secretary, MoEFCC, is directed to exclusively take up the legacy waste issues with the Chief Secretaries, receive their response and file a report on further direction noted on this behalf.

19. The progress of the first phase is monitored on 25.05.2026 and, subsequently, on 15.07.2026. The establishment of mobile courts will be examined after hearing the parties on 15.07.2026.

20. The Orders of this Court are translated into regional languages by the respective States, and along with the soft copy of this Order, the translated version is circulated to all concerned.

21. On appreciating the compliance reports filed by the States, we notice that on the following points, the State Governments implement and file a status report to the Secretary, MoHUA and the Secretary, MoEFCC for further action at both ends:

a. Local Self Governments ("LSGs") must bring in source segregation with focus on BWGs. Door to door mapping of waste generators can be done with the Safai Supervisors challaning the non-compliant generators. The focus on BWGs needs to be complete and absolute.

b. LSGs must upgrade their collection and transportation to have completely closed vehicles for secondary transportation.

c. LSGs must use technology to map Garbage Vulnerable Points (GVPs) and ensure that there is no recurrence by using a mix of penalties and improved collection systems.

d. All high footfall areas must be identified by that are garbage-prone and a mix of initiatives like - Swachhata Marshals (community patrollers), strict enforcement amongst vendors, twice-a-day sweeping, and additional manpower as per seasonality requirements, declarations of no-Single-Use Plastice zone and its enforcement, etc.

e. Special Purpose Vehicle is set up only for Solid Waste Management with specialisation in the processing of all streams of waste. While primary collection and transportation of waste can be the ULBs' mandate, efficient operation of processing plants can be the SPVs' specialised domain. Even collection and transportation can be handed over to the SPV, as per well-structured KPIs.

f. ULBs must designate at least 30 percent of their total funds for effective city cleanliness and solid waste management.

g. City cleanliness being a priority, States/UTs must evolve Ward cleanliness ranking which must be a criteria for providing incentives to a Ward. The Ward member/councillor/corporator will lead these activities with the help of a Ward Swachhata Committee with select members of the Ward as voluntary members.

h. The city must designate waste handling areas in all new areas of planned expansion.

i. There should be no dumping of waste or legacy dumpsites. Only rejects should be allowed to sanitary scientific landfill. The decentralised waste management sites must also be used to educate children and other citizens.

j. All wards should have a neighbourhood RRR centre (Reduce -Reuse-Recycle) Centre so that citizens can use this to donate their used materials, electronic products, clothes, books, etc.

k. Each big city must tie up with industry so that the Material Recovery Facility is the pick-up point for industrial recycling, including plastics, and the city can generate Extended Producer Responsibility Certificates from the same.

22. The Urban, Rural, and MoEFCC ministries are directed to set out 'short', 'medium', and 'long-term' objectives to be accomplished by the State/UTs and their Local Bodies. The concerned Ministries shall file separate abstract statements in the following format by 24th of May, 2026 on the percentage of accomplishment by the State/UTs and their Local Bodies:

Urban Local Bodies Phase I Targets

State	**Target**	**Percent Achieved**	**Remarks**
Andaman and Nicobar Islands			
Andhra Pradesh			
Arunachal Pradesh			
Assam			
Bihar			
Chandigarh			
Chhattisgarh			
Dadra and Nagar Haveli			

and Daman and Diu			
Delhi (NCT)			
Goa			
Gujarat			
Haryana			
Himachal Pradesh			
Jammu and Kashmir			
Jharkhand			
Karnataka			
Kerala			
Ladakh			
Lakshadweep			
Madhya Pradesh			
Maharashtra			
Manipur			
Meghalaya			
Mizoram			
Nagaland			
Odisha			
Puducherry			

Punjab			
Rajasthan			
Sikkim			
Tamil Nadu			
Telangana			
Tripura			
Uttar Pradesh			
Uttarakhand			
West Bengal			

Rural Local Bodies Phase I Targets

State	**Target**	**Percent Achieved**	**Remarks**
Andaman and Nicobar Islands			
Andhra Pradesh			
Arunachal Pradesh			
Assam			
Bihar			
Chandigarh			
Chhattisgarh			
Dadra and Nagar Haveli and Daman			

and Diu			
Delhi (NCT)			
Goa			
Gujarat			
Haryana			
Himachal Pradesh			
Jammu and Kashmir			
Jharkhand			
Karnataka			
Kerala			
Ladakh			
Lakshadweep			
Madhya Pradesh			
Maharashtra			
Manipur			
Meghalaya			
Mizoram			
Nagaland			
Odisha			
Puducherry			
Punjab			

Rajasthan			
Sikkim			
Tamil Nadu			
Telangana			
Tripura			
Uttar Pradesh			
Uttarakhand			
West Bengal			

23. The Registry is directed to communicate a copy of the Order dated 19.02.2026 to the Registrar Generals/Registrars of High Courts for taking appropriate action as an institution of the Judiciary in implementing the SWM Rules, 2026.

24. List on 25.05.2026 at 10.30 AM.

(Nidhi Mathur)
Court Master (NSH)

(Geeta Ahuja)
Deputy Registrar